BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.114 OF 2020

IN THE MATTER OF:

Secretary, St. Mark Educational Institution
Society Group of Institution .... Applicant

Versus

State of Andhra Pradesh .... Respondent

INDEX

MBS Shankara Rao
Environmental Engineer
A.P Pollution Control Board,
Regional Office :
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Revenue Ward No. 6, Ram Nagar,
ANANTHAPURAMU - 515 004.
Phone No. : 08554-226066

ACTION TAKEN REPORT OF A.P POLLUTION CONTROL BOARD (APPCB) SUBMITTED IN COMPLIANCE TO THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) ORDER DATED 03.03.2021 IN ORIGINAL APPLICATION (O.A) NO. 114 OF 2020.

It is to submit that O.A. No.114 of 2020 was filed before the Hon'ble NGT, New Delhi by Secretary, St. Mark Educational Institution, Society Group of Institution, Ananthapuramu regarding violations of environmental norms by M/s. Siflon Drugs, Rachanapalli (V), Ananthapuramu District. The APPCB has submitted report of the committee to the Hon'ble NGT on 23.02.2021. The matter was heard on 03.03.2021 and the Hon'ble NGT vide order dated 03.03.2021 directed the APPCB to

"….. There is need to ensure compliance of Environmental norms as well as to assess and recovery of compensation for the past violations, following due process of law. In particular, remedial action be taken to control odour by utilizing latest technology for the purpose. An action taken report to be filed within two months to the Tribunal with a copy to the concerned unit for its response, if any, before the next date". A copy of the Hon'ble NGT order dated 03.03.2021 is enclosed as ***Annexure – 1.***

In compliance to the above order, the action taken report of APPCB is submitted below:

1. APPCB earlier issued Stop Production order to this industry on 16.06.2020 for certain non-compliances, which was subsequently revoked by the Board vide order dt.22.07.2020, duly stipulating conditions. A Bank Guarantee of Rs. 4.00 Lakhs was obtained from the industry towards ensuring compliance. Further, the Board earlier issued a Show Cause Notice to the industry on 04.09.2020 for levying Environmental Compensation of Rs.2,40,000/- for the violation of the conditions by the industry. The industry vide letter dated 19.01.2021 paid the Environmental Compensation to the Board vide Demand Draft No.048582, dated 12.01.2020. A copy of the Show Cause notice dated 04.09.2020 and the industry letter dt. 19.01.2021 are enclosed as **Annexure-2 A & 2 B.**

2. M/s. Siflon Drugs, Rachanapalli, Ananthapuramu District was inspected by the Environmental Engineer, APPCB, Regional Office, Ananthapuramu, and Junior Scientific Officer, Zonal Laboratory, Kurnool on 04.03.2021 & 05.03.2021 and also conducted Ambient air quality monitoring including Volatile Organic Compounds (VOCs) monitoring and reported the status. From the report, it was observed that the industry is carrying out excess production, not installed separate stacks for the boilers, VOC monitoring values show that there is smell nuisance within the premises and at CRIT College, Rachanapalli during night hours. A copy of the Inspection report dated.24.03.2021along with the analysis reports is enclosed as **Annexure – 3.**
3. The APPCB examined the status of the industry and keeping in view of the non-compliances, the APPCB forfeited the Bank Guarantee of Rs 4.00 lakhs submitted by the industry. Also, the APPCB issued direction to the industry vide order dt. 18.05.2021 to take all necessary steps to reduce the odour nuisance and to provide separate stacks for the 4 TPH and 3 TPH boilers within

one month along with other conditions to comply with. A copy of the directions dated. 18.05.2021 is enclosed as **Annexure -3A.**

4. The APPCB constituted inspection team comprising of Senior Environmental Engineer, Zonal Office: Kurnool, Junior Scientific Officer, Zonal Laboratory, Kurnool and Assistant Environmental Engineer, Regional Office, Ananthapuramu vide Orders dt. 16.06.2021 for inspection of M/s. Siflon Drugs, Rachanapalli, Ananthapuramu District. Also, instructions were issued to the team to specifically look into i) carrying out excess production, ii) installation of separate stacks for the boilers and iii) excess Volatile Organic Compound (VOC) values causing odour nuisance by the industry. As per the instructions, the industry was inspected by above team on 18.06.2021 & 19.06.2021, conducted stack monitoring for the boilers, vent of the scrubbers, Ambient Air Quality and VOC monitoring in the industry's premises, nearby villages, complainant premises and reported the status. A copy of the inspection report dated.23.06.2021 along with the analysis reports is enclosed as **Annexure – 4.**
5. The Board examined the status of the industry and keeping in view of the non compliance of the industry with regard to the excess production, APPCB issued show cause notice to the industry on 01.07.2021 for levying Environmental Compensation of Rs. 28,90,000/- after deduction of Bank Guarantee of Rs. 4,00,000/- which was already forfeited by the Board for the violations of the industry during this period. A copy of the Show Cause notice dt. 01.07.2021 is enclosed as **Annexure – 5.**
6. The industry vide lr.dt.20.07.2021 paid the Environmental Compensation of Rs.10.0 Lakhs as against the levied amount of Rs.28.90 Lakhs and requested the Board for another two months time for the payment of balance environmental compensation of Rs.18.90 Lakhs to the Board. A copy of the industry's lr.dt.20.07.2021 is enclosed as **Annexure – 5 A.**
7. The status of the industry was reviewed by the External Advisory Committee (EAC) of APPCB on 22.07.2021 and the Board vide order dt.10.08.2021 issued directions to the industry not to manufacture any unconsented products and also shall not exceed the permitted quantity in any form, to continue to take all necessary steps to reduce the odour nuisance, and to pay the balance Environmental Compensation of Rs.18.90 Lakhs as committed vide lr.dt.20.07.2021. A copy of the directions dt.10.08.2021 is enclosed as **Annexure – 5 B**.
8. After the issue of Show cause notice dt.01.07.2021 by the Board for payment of Environmental Compensation for excess production, the industry has stopped carrying out of excess production and is not manufacturing any unconsented products other than the permitted products in the CFO order dt.21.06.2018.
9. Out of the 9 products permitted in the CFO order dt.21.06.2018, the industry has manufactured 3 products namely Oxyclozanide, Niclosamide & Fenbendazole and has carried out production in total (which include all the 3 products) of about 16,500 Kgs i.e., 271.31 Kgs/day (Average) as against the consented quantity of 660 Kgs/Day during the period from 20.06.2021 to 20.08.2021. The industry has manufactured Oxyclozanide – 10,000 Kgs i.e., 163.93 Kgs/day (Average) as against permitted quantity of 166.67 Kgs/day; Niclosamide – 4,500 Kgs i.e., 73.77 Kgs/day (Average) as against permitted quantity of 70 Kgs/day & Fenbendazole – 2,050 Kgs i.e., 33.6 Kgs/day (Average) as against permitted quantity of 33.33 Kgs/day during the above period.

Remedial action taken to control Odour by the industry:

10. The sources of odour nuisance from the industry are HCL & SO_2 emissions emanated from the process, solvent losses during separation of mother liquors, distillation of spent solvents, & also from the solvent storage tanks, odour from the vent of the Agitated Thin Film Drier (ATFD) provided for the disposal of High TDS effluents and also from the High TDS effluents storage tanks.
11. The industry has taken the following odour control measures and the details are as follows:

    a) Earlier, the industry was using Chlorine in the manufacture of 5- Chloro Salicylic Acid (an intermediate stage (Stage -1) of Niclosamide). At present, the industry has stopped the manufacturing the above stage of the product in their premises and thereby stopped Chlorine usage in the process. The industry is procuring 5- Chloro Salicylic Acid from M/s. Dhari Chemicals, Gujarat and M/s. Galaxy Chemicals, Bellary, Karnataka State.

    b) The industry has 2 Numbers of production blocks namely Block-B and Block-C and the details of the process emissions and control equipment provided in each of the production block are as follows:

    Block- B:

    In the Block – B, Fenbendazole & Rafoxanide products are manufactured. HCl emissions are emanated from the process in stage – 2 of Fenbendazole and stage -3 of Rafoxanide. The industry has provided 1 No.of double stage scrubber in production block with water as a scrubbing media for the stage -1 of scrubber and caustic lye as a scrubbing media for stage-2 of scrubber for the scrubbing the HCl emissions.

    Block- C:

    In production Block- C, Oxyclozanide & Niclosamide products are manufactured. HCl and SO_2 emissions are emanated in the stage – 3 of Oxyclozanide and HCl emissions are emanated in the Niclosamide (Stage – 2).

    The industry has provided 1 No.of double stage scrubbers in Production Block-C with water as a scrubbing media in stage – 1 of scrubber and caustic lye as scrubbing media in stage- 2 for scrubbing the HCl, SO_2 emissions.

    c) The industry has provided online pH meters for the scrubbers provided in Block - B & Block – C to monitor the scrubbing efficiency and these pH meters are provided with data logger system to continuously monitor the pH of the scrubbing solution.

    d) The industry has upgraded the receivers used for the Scrubber with the Jacketed receivers with water circulation to control the temperature of the Scrubbing media for increasing the Scrubbing efficiency.

    e) The industry has provided Scrubber to the vent of the Agitated Thin Film Drier (ATFD) being utilized for disposal of HTDS effluents and also operating MEE and ATFD only during day time to control the odour from the evaporation system.

    f) The industry has covered the HTDS effluent storage tanks on the top with the asbestos sheet / GI sheet and provided the ducting system (with ID fan of capacity 5 HP) connected to Scrubber to control odour nuisance from the High TDS effluent storage tanks.

g) The industry has replaced the Centrifuges used earlier for separation of mother liquors with Agitated Nutsche Filter cum Driers (ANFD) i.e., 7 Nos in Production Block-C and 3 Nos in Production Block-B which are closed system thereby controlling the odour nuisance while separation of mother liquors in the production blocks.

h) The industry has 2 nos of distillation columns for the recovery of spent solvents for which the industry has provided primary condenser (with water circulation) and secondary condenser (with chilled brine circulation) for each of the distillation column and the final vent from the two distillation columns was dipped in the Mother Liquors (ML's) storage tanks to reduce solvent losses and thereby controlling the odour nuisance.

i) The industry has 4 Nos. of Vertical Solvent Storage tanks for the storage of solvents viz., Methanol – 20 KL, Acetone – 20 KL, Monochloro Benzene – 20 KL, Toluene – 20 KL. The industry has connected the vents of the each of these Solvent Storage tanks to the 4 Nos.of condensers (of 6 Sq.Mtrs capacity) to reduce the solvent losses from the storage tanks. The photographs depicting the installation of above odour control measures are enclosed as **Annexure-6.**

Air Quality Monitoring Results:

12. The APPCB, Zonal Laboratory, Kurnool have conducted stack monitoring for the stack attached to boiler, vent of the scrubber and also Ambient Air Quality & VOC Monitoring within industry's premises, nearby villages and also in the complainant's premises in March, 2021 i.e., on 04.03.2021 & 05.03.2021 and also in June, 2021 i.e., on 18.06.2021 & 19.06.2021.

i. <u>Inferences from the monitorings conducted by APPCB on 04.03.2021 &05.03.2021:</u>

a) The Volatile Organic Compounds (VOCs) monitored within the industry premises show that the VOC values were in the range of 0.1 PPM to 2.8 PPM**indicating that the characteristic odour nuisance prevailed within the premises.**

b) The VOCs monitored in the nearby villages viz., Kodimi and Rachanapalli which are at an aerial distance of 0.9 KM and 1.9 KM respectively from the industry, **show that the VOCs were below detectable limits.**

c) The VOCs monitored in the premises of Chiranjeevi Reddy Institute of Engineering & Technology (CRIT)(belonging to the Petitioner), Rachanapalli(V) at an aerial distance of 0.7 Km from the industry, show the values in the range of 0.1PPM to 0.2 PPM during night hours from 10:20 PM to 2:30 AM on 4-5th March 2021.

d) The stack & ambient air quality monitoring conducted within the industry shows that the parameters viz., SPM, SO_2 and NO_x are within the stipulated standards. The copies of the anlaysis reports are enclosed as **Annexure – 3.**

ii. <u>Inferences from the monitoring conducted by APPCB on 18.06.2021 & 19.06.2021:</u>

a) The Stack and Ambient Air Quality Monitoring conducted within the industry's premises shows that the parameters viz., SPM, SO_2 and NO_x are within the stipulated standards.

b) The VOCs monitored within the industry premises show that the VOC values were in the range of 0.1 PPM to 4.4 PPM indicating that the characteristic odour of organic compounds in the industry's premises, which may be due to the solvent losses. The industry has to further reduce solvent losses by improving the efficiency of the solvent recovery systems.

c) The VOCs monitored in the nearby villages viz., Kodimi and Rachanapalli which are at an aerial distance of 0.9 KM and 1.9 KM respectively from the industry, show that the VOCs were within the Below Detectable Limit of 0.1 PPM

d) The VOCs monitored in the premises of CRIT College, Rachanapalli (Complainant premises) at an aerial distance of 0.7 Km from the industry, show that the VOCs were within the Below Detectable Limit of 0.1 PPM. The copies of the analysis reports are enclosed as **Annexure – 4.**

8. The APPCB vide letter dated 12.03.2021 communicated the Hon'ble NGT order dated.03.03.2021 to the industry stating that remedial action to be taken to control odour from the industry by utilizing latest technology for the purpose. Also, the industry was informed that VOCs were recorded within the plant during the monitoring of the industry conducted by the Board Officials on 04.03.2021 & 05.03.2021 indicating that there was smell nuisance prevailing within the premises. The industry was directed to furnish an action plan to completely eliminate the odour nuisance prevailing within the premises of the industry. A copy of the letter dated.12.03.2021 is enclosed as **Annexure – 7.**
9. Also, the APPCB vide order dated 18.05.2021 directed the industry to take all necessary steps to reduce the odour nuisance within a month along with other conditions. A copy of the Directions dated 18.05.2021 is enclosed as **Annexure – 3A.**
10. The industry in its letter dt. 18.05.2021 submitted the details of action already taken for control of odour nuisance and proposed to further reduce the smell nuisance from their industry within **one month** and by taking additional measures i.e., a) providing jacketed receivers for the scrubbers in both Block – B& C to minimize the temperature in the scrubbing system b) providing scrubbing system to HTDS effluent storage tanks and neutralization tanks, by covering them completely. The industry's letter dt. 18.05.2021 is enclosed as **Annexure – 8.**
11. The latest compliance of the industry to the directions issued by the Board vide Order dated 18.05.2021 are as follows:

S.No.	Direction	Compliance
1	The industry shall take all the necessary steps to reduce the odour nuisance within one month	The industry has upgraded the receivers used for the Scrubber with the jacketed receivers with water circulation to control the temperature of the Scrubbing media thereby increase the Scrubbing efficiency. Also, the industry has provided i) Scrubber to the vent of the Agitated Thin Film Drier provided for disposal of HTDS effluents and ii) Covered the HTDS effluent storage tanks and provided the ducting system (with ID fan of capacity 5 HP)

		connected to Scrubber to control odour nuisance from the High TDS effluent storage tanks. The industry is also operating MEE and ATFD only during day time to control the odour from the evaporation system.
2	The industry shall provide separate stacks for the 4 TPH and 3 TPH boilers as stipulated in the CFO order dt. 21.06.2018 within one month	Earlier, the industry is having Common Stack for the 3 TPH & 4 TPH boilers. Now, the industry is not operating the 3 TPH boiler and also disconnected the duct from 3 TPH boiler to the common stack permanently on 01.06.2021. The industry representative informed that they are planning to sell the 3 TPH boiler within a month's time.
3	The industry shall not manufacture new products and not exceeding the permitted quantity, other than those mentioned in CFO	The industry is not manufacturing any new products other than permitted in the Consent Order. Also, after the issue of Show cause notice dt.01.07.2021 by the Board for payment of Environmental Compensation for excess production, the industry has stopped carrying out of excess production. Out of the 9 products permitted in the CFO order dt.21.06.2018, the industry has manufactured 3 products namely Oxyclozanide, Niclosamide & Fenbendazole and has carried out production in total (which include all the 3 products) of about 16,500 Kgs i.e., 271.31 Kgs/day (Average) as against the consented quantity of 660 Kgs/Day during the period from 20.06.2021 to 20.08.2021. The industry has manufactured Oxyclozanide – 10,000 Kgs i.e., 163.93 Kgs/day (Average) as against permitted quantity of 166.67 Kgs/day; Niclosamide – 4,500 Kgs i.e., 73.77 Kgs/day (Average) as against permitted quantity of 70 Kgs/day & Fenbendazole – 2,050 Kgs i.e., 33.6 Kgs/day (Average) as against permitted quantity of 33.33 Kgs/day during the above period.
4	The industry shall dispose the Plastic liners, carboys and scrap waste only to the authorized recyclers	The industry is disposing the plastic liners, carboys and scrap waste regularly to M/s. Apex polymers, Visakhapatnam which is an authorized recycler.
5	The industry shall operate the two stage scrubbers for scrubbing of process emissions at all emission sources. The industry shall maintain online pH meters to the scrubbers	The industry is operating two stage scrubbers for the scrubbing of process emissions i.e., HCl & SO2 emissions emanated from the production Block –B & C. The industry has provided online pH meters for the scrubbers provided in Block - B & Block – C to monitor the scrubbing efficiency and these pH meters are provided with data logger system.
6	There shall not be any discharge of wastewater outside the industry premises	There is no discharge of wastewater outside the industry premises.
7	The online monitoring system shall be calibrated	The industry has provided online effluent monitoring system for the outlet of RO for

	periodically as per equipment supplier's manual/CPCB guidelines before starting the production	monitoring pH, BOD, COD and TSS. The industry has calibrated the online monitoring system on 15.03.2021 and the next due date for calibration of the system is on 15.09.2021. A copy of the calibration certificate is enclosed as **Annexure-9.**

12. The industry utilizes solvents namely Tolune, Methanol, Mono Chloro Benzene, Acetone and n-hexane and is recovering the solvents using simple distillation/distillation columns. During inspection, the solvent losses from the recovery systems was found to be in the range of 5.02 to 7.15 %. The industry has to take further measures to achieve more than 95% recovery for the solvents in the distillation/recovery process to control the odour nuisance in the premises.
13. From the VOC monitoring conducted by the Board Officials within industry's premises, in the nearby villages and in the Complainant's premises, it was observed that the VOC's were recorded Below the Detectable Levels (BDL) in the nearby villages and also in the complainant's premises. However, the VOC's were recorded in the industry's premises in the range of 0.1 to 2.8 PPM (during monitoring on 04.03.2021 & 05.03.202) and 0.1 to 4.4 PPM (during monitoring on 18.06.2021 & 19.06.2021) which is due to the solvent losses. The industry has to further reduce solvent losses by improving the efficiency of the solvent recovery systems.
14. The APPCB has reviewed the status of the industry before the External Advisory Committee (Task Force) meeting held on 22.07.2021 and issued directions to the industry vide order dt.10.08.2021 to continue to take all necessary steps to reduce the odour nuisance along with other conditions to comply with.

The action taken report is submitted to the Hon'ble NGT in due compliance of the directions issued by the Hon'ble Tribunal. The APPCB will abide by all such directions as this Hon'ble Tribunal may deem fit and appropriate.

Dated at Ananthapuramu Andhra Pradesh on this 2nd day of September, 2021.

MBS Shankara Rao
Environmental Engineer
A.P Pollution Control Board,
Regional Office :
D. No. 6-3-145, 1st Floor,
Revenue Ward No. 6, Ram Nagar,
ANANTHAPURAMU - 515 004.
Phone No. : 08554-226066

ANNEXURE - 1

Item No. 06 & 07 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 114/2020

(With report dated 23.02.2021)

Secretary, St. Mark Educational
Institution Society Group of Institution Applicant

Versus

State of Andhra Pradesh Respondent

WITH

Original Application No. 180/2020

P. Sreelakshmi & Ors. Applicant(s)

Versus

State of A.P. Respondent

Date of hearing: 03.03.2021

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

Respondent(s): Mr. TVS Raghavendra Sreyas, Advocate for APPCB

ORDER

1. Both the matters involve question of violation of environmental norms by M/s Siflon Drugs at Ranchanpalli, District Anantapur, Andhra Pradesh. Vide orders dated 14.10.2020 in OA 114/2020 and 01.12.2020 in OA 180/2020, the Tribunal directed remedial action by the State PCB and District Magistrate, Anantapur and filing of an action taken report.

2. Accordingly, a common action taken report has been filed by the State PCB on 23.02.2021 to the effect that a joint Committee was constituted which carried out inspection with reference to nature of the

industrial activity, details of water consumption, nature and extent of production, details of effluent generation, details of sources of air pollution, control equipment provided by the industry, details of the process emissions and control equipment provided, effluent treatment details, Hazardous & Non–Hazardous Solid waste details, details of the Environmental Clearance and details of Consent for Operation from A.P. Pollution Control Board. The report further mentions that earlier on account of non-compliances, stop production order was issued on 16.06.2020 which was revoked on 22.07.2020 subject to following conditions:

"19. xxx……xxx……xxx……

1) *The industry shall take all the necessary steps to reduce the odour nuisance.*
2) *The industry shall not manufacture new products and exceeding the permitted quantity, other than mentioned in the CFO.*
3) *The industry shall dispose the Plastic liners, carbouys and scrap waste only to the authorized recyclers.*
4) *The industry shall operate the two stage scrubber for scrubbing of process emissions at all emission sources. The industry shall maintain online pH meters to the scrubbers.*
5) *The industry shall dispose the spent solvents / mixed spent solvents as per the CFO order. The organic residue shall be disposed to the authorized parties as per the CFO order.*
6) *There shall not be any discharge of waste water outside the industry premises.*
7) *The industry shall provide separate stacks for the 4 TPH and 3 TPH boilers as stipulated in the CFO order dt 21.06.2018.*
8) *The industry shall maintain the records of effluent generation and disposal*
9) *The industry shall not cause any ground water contamination.*
10) *The online monitoring system shall be calibrated periodically as per equipment suppliers manual / CPCB guidelines before starting the production.*
11) *The industry shall prepare safety report and commission safety audit yearly. Industry shall prepare Hazop study report within 2 months.*
12) *The industry shall pay the Environmental Compensation to be levied by the Board shortly."*

3. Present status of compliance has been given in tabular form as follows:

"

S. No	Directions issued	Present state of Compliance
1.	xxx	xxx
2.	The industry shall not manufacture new products and exceeding the permitted quantity, other than mentioned in the CFO.	The industry has not been manufacturing new products. However, **the industry hasbeen manufacturing the Consented products exceeding the quantities permitted.** During the last six months the industry has manufactured the following products in excess of the Consented products:

Product Manufactured	Consented quantity	Actually Manufactured (Averaged to Day production)
Oxyclozanide	166.67 Kg/day	613.3 Kg/day
Rafoxanide	66.67 Kg/day	71.11 Kg/day
Niclosamide	70 Kg/day	33.33 Kg/day
Fenbendazole	33.33 Kg/day	68.88 Kg/day

The industry has manufactured the products in excess of thepermitted quantities i.e., up to 786.62 Kgs/day (average) and 804 Kgs/day (Maximum) as against the consented quantities of 660 Kgs/day.

"

4. The report ends with the following concluding remarks:

"23. Concluding remarks of the committee :

The committee during the inspections on 27.01.2021 and 11.02.2021 observed the following

1) *There were no discharges of water / wastewater from the industry to the outside areas.*
2) *There was no smell nuisance outside the industry area or in the nearby villages Rachanapalli and Kodimi.*
3) *Characteristic odour was felt within the premises of the industry.*
4) *The industry has installed the requisite pollution control systems such as Multiple Effective Evaporator, Agitated Thin Film Drier (ATFD), Biological ETP, R.O system, Scrubber to Agitated Thin Film Drier, Online Effluent Monitoring System, Double stage Scrubbers in the process areas with Online pH monitoring system and Data Logging, VOC meter with Data logging system, etc.,*

5) *The industry has been disposing the wastewater generated from the process through MEE followed by ATFD and Biological ETP followed by R.O system.*
6) *The industry has been operating with people of requisite qualification and experience.*
7) *The Hazardous Chemicals stored on the premises viz., Methanol, Toluene, Mono Chloro Benzene, Acetone and N-Hexane are within the threshold limits.*
8) *As per the Hazard Analysis and Risk Assessment prepared by the 3rd party M/s. Indussafe Industrial Engineers, Hyderabad, even in the worst case scenario, there is no life threat to the nearby habitation.*
9) *The industry has not been using chlorine gas as raw material. If it uses Chlorine gas and in case of leakage of Chlorine gas, depending upon the wind direction the chlorine vapours would cause damage to the health of people residing up to 1.5 Km., from the point of source of leakage and depending upon the concentration.*

5. In the light of above conclusion, there is need to ensure compliance of environmental norms as well as to assess and recovery of compensation for the past violations, following due process of law. In particular, remedial action be taken to control odour by utilising latest technology for the purpose.

6. Learned Counsel appearing for the State PCB has assured that within four weeks remedial action will be ensured and compensation will be assessed and recovered.

7. Accordingly, let an action taken report be filed within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF with a copy to the concerned unit for its response, if any, before the next date.

8. To avoid duplation, only OA No. 114/2020 be kept pending. OA No. 180/2020 will sand disposed of.

List for further consideration on 05.07.2021.

Adarsh Kumar Goel, CP

S.K. Singh, JM

Dr. Nagin Nanda, EM

March 03, 2021
Original Application No. 114/2020
and Original Application No. 180/2020
DV

ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari street, Kasturibaipet, Vijayawada – 520 010

Phone:0866-2463200.
Grams : Kalusya Nivarana
Website :www.appcb.ap.nic.in

Lr.No.82/APPCB/UH-II/TF/ANTP/2016- **Date: 04.09.2020.**

SHOW CAUSE NOTICE

Sub : APPCB – UH-II - TF - M/s.Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapur District – Non-compliance of CFO conditions – Stop production orders – Revocation of stop production order issued - Environmental Compensation to be levied - Show Cause Notice issued – Reg

Ref :
1. Consent Order No. APPCB/ KNL/ ATP/ 1060/ HO/CFO&HWA/ 2018, dated 21.06.2018 with a validity upto 30.04.2022.
2. Complaint from Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency.
3. Stop production Order issued by the Board vide Order No.82/APPCB/UH-II/ANTP/2020, dated 16.06.2020.
4. Inspection of the industry by SEE, ZO, Kurnool and EE, RO, Anantapur on 01.07.2020 & 07.07.2020.
5. The industry request for revocation of stop production order dated 08.07.2020.
6. Revocation of stop production order dated 22.07.2020.

* * *

WHEREAS you are operating industry in the name of M/s. Siflon Drugs located at Sy.No.25/4, Rachanapalli (V), Anantapuram District, A.P in an extent of 13.19 acres and engaged in the manufacture of Veterinary Drugs & Intermediates.

WHEREAS vide reference 1st cited, the Board issued CFO dated 21.06.2018 valid upto 30.04.2022.

WHEREAS the Board vide reference 2nd cited, has received representation of Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency submitted to the Hon'ble Chief Minister, Govt. of Andhra Pradesh regarding Pollution problems from M/s. Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapuram District dt 22.05.2020

WHEREAS the RO officials along with JSO, Zonal Laboratory Kurnool inspected the industry on 22.05.2020 & 23.05.2020.

WHEREAS the Board vide reference 3rd cited, issued stop production order to the industry on 16.06.2020 after reviewing the issue in the EAC (TF) meeting held on 04.06.2020.

WHEREAS the Board has estimated the Environmental Compensation based on the pollution index method developed by Central Pollution Control Board in the guidelines " Report of the CPCB in-house committee on methodology for assessing environmental compensation and action plan to utilize the fund". The equation used for estimating environmental compensation is as follows.

EC = PI x N x R x S x LF

Where,

EC = Environmental Compensation in Rs ;
PI = Pollution Index of industrial sector;
N = Number of days of violation took place;
R = A factor in Rupees i.e.250;
S = Factor for scale of operatio;
LF = location factor

WHEREAS, the following Environmental Compensation is arrived pertaining to M/s. Siflon Drugs located at Sy.No.25/4, Rachanapalli (V), Anantapuram District.

S.No.	Status of compliance	Date of compliance to directions	Pollution index (PI)	Scale of operation (S)	Location Factor (LF)	Factor in Rupees (Rs)	Number of days of violation (N)	Environmental compensation (Rs.)
1	complied	23.05.2020 to 16.06.2020 (24 days)	80	0.5	1	250	24	2,40,000/-

Hence EC (in Rs) = 80 x 24 x 250 x 0.5 x 1 = Rs.2,40,000/-

In view of above, you are hereby directed to SHOW CAUSE as to why the Board, under the power vested under Section 33 (A) of the Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Section 31 (A) of the Air (Prevention & Control of Pollution) Amendment Act, 1987 for the reasons stated above, shall not **levy environmental compensation for Rs. 2,40,000/- (Rupees Two lakh Forty thousand only)** on occupier of M/s. Siflon Drugs located at Sy.No.25/4, Rachanapalli (V), Anantapuram District.

Your reply shall reach this office within 15 days from the date of the receipt of this notice failing which necessary orders will be passed levying the environmental compensation, without any further notice.

Sd/-
CHAIRMAN,
APPCB.

To
The Occupier, M/s.
Siflon Drugs,
Sy.No.25/4,
Rachanapalli (V),
Anantapuram District

// T.C.F.B.O. //

JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II

SIFLON DRUGS

Mobile : +91-9652636363
siflon_drugs@rediffmail.com

Date: 19.01.2021

Place: Anantapuramu

Pollution Control Board, Regional Office A.P. 2681 ANANTAPURAM Dt: 21/01/2021

TO

The Environmental Engineer

AP Pollution Control Board

Regional Office

Tapovanam

Anantapuramu.

for EE's action
21/1/21

Sub: Submission of Environmental Compensation Demand Draft for the Rs.2,40,000

Dear Sir,

Re:Lr.No.88-APPCB/RO:ATP/2021

We M/S Siflon Drugs Sy No.25/4,Rachanapalli Village Anantapuramu-515004, has received a proposal of environmental compensation notice for Rs.2,40,000(Two Lakh Forty Thousand) dated : 07.01.2021 received on 07.01.2021.

We have accepted your proposal and drawn a demand draft for the Rs.2, 40,000 in favour of The Member Secretary, AP Pollution Control Board, Payble at Vijayawada bearing DD no "048582" 515211002 dated 12.01.2021.

Please accept and acknowledge the same.

Thanking You

For Siflon Drugs

SIFLON DRUGS ANANTHAPUR

Authorised Signatory

Taxpayer Details

Username
Siflondrips1

Enterprise Name
SIFLON DRUGS

Registration Status
Cancelled

Registration Date
01-07-2017

Form-II PTIN
37112074211

Government of Andhra Pradesh
Commercial Taxes Department
Profession Tax Registration Certificate

(Section 6 Read with Rule 3)

FORM II A

Professional Tax TIN	: 37112074211
Effective Date of Registration	: 01-07-2017
Division	: ANANTAPUR
Circle	: ANANTHAPUR-II
Enterprise Name	: SIFLON DRUGS
Profession Type	: entry 8 iii
Door No./Street Address	: SY NO 25 4 , RACHANAPALLI VILLAGE, ANANTAPUR DIST , BELLARY ROAD , SIFLON DRUGS
City/Village/Locality	: BELLARY ROAD
Mandal / Muncipality	: ANANTAPUR
District	: Anantapur
PIN	: 515004
Telephone / Mobile Number	: 9391231477 /
Email	: siflonaccts@rediffmail.com

The holder of this cirtificate shall abide by all the provisions of Andhrapradesh Tax on Profession Trade,Calling and Employement Act.1987 and the Rules framed there under as amended from time to time.

Date : 13 Jan 2021 10:36

Signature of Compotent Authority

Employee Name : DATLA RAVI KUMAR REDDY
Designation : Deputy Assistant Commissioner

^S^0

AXIS BANK LTD ISSUING BRANCH

revalidated on 12-01-2021

VALID FOR THREE MONTHS FROM THE DATE OF ISSUE

IFS CODE - UTIB0000332 A/C PAYEE ONLY ANANTAPUR [AP]

DATE दिनांक D D M M Y Y Y Y 2 3 0 9 2 0 2 0

On Demand Pay

माँगे जाने पर THE MEMBER SECRETARY AP POLLUTION CONTROL BOARD ,VIJAYAWADA or order / या उनके आदेश पर

Kowshal Begum. P
SM & Operations Head
SS No. 16935

Rupees

रुपये Two Lakh Forty Thousand only अदा करें ₹ **********2,40,000.00

DD. Sr.No. 18582

FOR VALUE RECEIVED

Purchaser:SIPLON DRUGS

332012100105 Payable at Par (B2K)

DRAWEE BANK AND BRANCH अदा करता बैंक और शाखा | CODE NO. | AUTHORISED SIGNATORY प्राधीकृत हस्ताक्षर कर्ता | AUTHORISED SIGNATORY प्राधीकृत हस्ताक्षर कर्ता

Please sign above

Kowshal Begum. P
SM & Operations Head
SS No. 16935

OT TT OL TL CC

9 8 7 6 5 4 3 2 1

Mahipal Technologies Limited - Chennai / CTS-2010 24-12-2019

⑈018582⑈ 515211002⑆ 16

ANDHRA PRADESH POLLUTION CONTROL BOARD

REGIONAL OFFICE, ANANTHAPURAMU

Plot No.15, D.No.4-2-740-15, BLT Villas, Tirumula Nagar, Tapovanam, Ananthapuramu - 515001

P. Usman Ali Khan
Environmental Engineer

Tele: 08554 226066
Email: roatp-ee1@appcb.gov.in

Lr.No.88-ATP/APPCB/RO:ATP/2021 **Date:24.03.2021**

To,
The Member Secretary,
A.P. Pollution Control Board,
Head Office, Vijayawada.

// Kind attention : JCEE, UH-II //

Sir,

Sub: APPCB – RO: ATP - M/s. Siflon Drugs, Rachanapalli (v), Ananthapuramu Rural (M) – Cases filed on non compliance with Environmental norms vide O.A.Nos.114/2020 & 180/2020 – Hon'ble NGT's Order dated 03.03.2021 in O.A.No.114/2020 – Detailed verification report submitted – Reg.

Ref: 1. Hon'ble NGT's Order dated 03.03.2021 in O.A.No.114/2020.
2. E-Mail dated 17.03.2021 from JCEE, UH-II on the above subject.

* * * * *

It is submitted that the O.A.Nos.114/2020 & 180/2020 were filed against the alleged non compliance with Environmental norms by M/s. Siflon Drugs, Rachanapalli, Ananthapuramu District. The Hon'ble NGT vide reference 1st cited directed the State PCB to take action against the industry for the non compliances. In this connection, I along with the JSO, Zonal Laboratory, Kurnool inspected the industry on 04.03.2021 & 05.03.2021 and the detailed report is submitted below.

1.	Name and location of the industry	:	M/s Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Ananthapuramu District
2.	Line of Activity	:	Manufacturing of Veterinary Drugs & its Intermediates
3.	Category of the industry	:	Red-Haz.
4.	Date of commissioning of industry	:	12.05.1999
5.	Total Project cost	:	Rs.13.46 Crores
6.	Total area of the plant	:	13.19 acres.
7.	Surroundings of the Industry:	:	**North:** Anantapur-Bellary State Highway; **South:** M/s. Siflon Drip and Sprinklers Private Limited, **East:** Dry Agricultural Land; **West:** Dry Agricultural Land; **Distance from Nearest Habitation**: The nearest habitation is Kodimi(V) and is existing at a distance of 0.9 Km in North-East direction from the industry. Rachanapalli (v) is existing at a distance of about 1.3 kms in Eastern direction from the industry. Ananthapuramu town is at a distance of 5.5 Kms from the industry. St. Mark Educational Institution is at distance of 500 M from the industry in the North Western direction. Era International School is at a distance of about 300 M and Chiranjeevi Reddy institute of technology is at a distance of about 600 M in North-west direction;

			Distance from Nearest water body: Kodimi canal is at a distance of 1.1 Km in North-East direction.
8.	Extent of Green belt developed in Acres	:	The industry has developed greenbelt in an area of about 5.0 acres towards North and Eastern directions within the premises. The greenbelt developed is about 37.9 % of the total area of the industry.

9. **Products & By Products** :

The industry was issued renewal of CFO & HWA vide order dt. 21.06.2018 with a validity up to 30.04.2022 and as per the CFO order issued by the Board, the industry is permitted to produce the following products:

Sl. No.	Name of the Products	Consented Quantity as per CFO order dated: 21/06/2018 in Kgs/day
	Group – A:	
1	Rafoxanide	100 Kg/day
2	Closantel Base	200 Kg/day
3	Parziquantel	100 Kg/day
4	Clorsulon	100 Kg/day
5	Butaphosphan	40 Kg/day
6	Firocoxib	10 Kg/day
	Total Group - A	**550.0 Kg/day**
	Group – B:	
1	Oxyclozanide	166.67 Kg/day
2	Niclosamide	70 Kg/day
3	Albendazole	66.67 Kg/day
4	Fenbendazole	33.33 Kg/day
5	Closantel Sodium	50 Kg/day
6	Closantel Base	100 Kg/day
7	Triclabendazole	66.67 Kg/day
8	Rafoxanide	66.67 Kg/day
9	Enrofloxacin	40 Kg/day
	Total Group - B	**660.00 Kgs/day**
NOTE: The industry shall manufacture any one group of products at any given point of time.		

10. **Details of Water consumption :**

The source of water supply for the industry is Borewell. As per the CFO order dt. 21.06.2018, the details of permitted water consumption is as follows:

S.No	Purpose	Consented quantity as per CFO order dated: 21.06.2018 (in KLD)
1	Process &Washings	8.8
2	Boiler feed	10
3	Cooling blow down	2.0
4	Gardening	1.00
5	Domestic	2.00
	Total:	23.8

11. **Details of Effluent generation:**

As per the CFO order dt. 21.06.2018, the details of the permitted effluent generation and its disposal are as follows:

S.No	Outlet Description	Max Daily Discharge	Point of Disposal
1	Process & washings (6.80 KLD), Boiler blow down (1.80 KLD), Cooling bleed off (0.55 KLD)	9.1 KLD	• Stripper condensate shall be sent to TSDF/Cement plants for co processing. • Condensate from MEE (1.5 TPH) & ATFD (1.5 TPH) shall be sent to secondary ETP followed by RO system (1.0 Kl/hr). • RO permeate shall be reused as cooling makeup and RO rejects shall be sent to MEE. • Salts from MEE & ATFD shall be sent to TSDF.
2	Domestic effluents	0.85 KLD	Septic tank followed by soak pit.

12. **Details of sources of Air pollution & Control equipment provided by the industry:**

The industry is having the following Air pollution sources and control equipments.

S. No.	Source of Pollution Note: Capacity should be mentioned for each unit	Control equipment provided	Stack height in Mts - above GL	Limiting Standard prescribed by Board
1.	Attached to Briquettes/Coal fired Boiler of capacity 4 TPH	Multi Cyclone dust collector	30mts With dia 0.7mts at the top. (common chimney)	SPM – 115 mg/Nm^3
2.	Attached to Briquettes/Coal fired Boiler of capacity 3 TPH (for standby operations)			
3.	Attached to Scrubbers (Hcl fumes) - 4Nos.	---	20mts	35 mg/Nm^3
4.	Attached to 500 KVA DG set	Silencer with acoustic enclosure	14ft	SPM – 115 mg/Nm^3

13. **Details of the process emissions & control equipment provided:**

The industry has 2 blocks of production i.e., Block-B and Block-C. The industry has provided 1 No.of double stage scrubbers in Production Block-C with water and caustic lye as scrubbing media for scrubbing the Hcl, SO_2 emissions and 1 No.of double stage scrubbers in production Block-B with water as a scrubbing medium for scrubbing the Hcl emissions. The industry has provided online pH meters for the scrubbers provided in Block - B and Block – C and pH meters are provided with auto recording system.

14. **Effluent Treatment Details :**

The industry has provided a 30 KLD Biological ETP consisting of effluent collection tank, neutralization tank, lamella clarifier, Aeration tanks 3 Nos, tube settler, sand & carbon filters followed by RO system, to treat the LTDS effluent. The permeate of RO system is used in cooling towers and Boiler makeup.

The industry has provided a 1.5 KL/hr MEE (3 stages) with filter press and stripper followed by ATFD to treat the HTDS effluent. The MEE & ATFD condensate is taken back to Biological ETP.

15. **Hazardous & Non – Haz Solid waste details** :

As per the HWA order dated 21.06.2018, the industry is permitted to generate the following quantities of Hazardous Waste and disposal options.

a) Hazardous waste:

S. No.	Name of the Hazardous Waste	Stream Number as per HWM Rules	Quantity of Hazardous waste (after change of product mix)	Disposal Option
1.	MEE Salts/ETP Sludge	35.3 of Sch-I	234.95 Kgs/day	TSDF, Nellore for secured land filling.
2	Iron Sludge	28.1 of Sch-I	78.71 Kgs/day	Authorised Cement Industries for co-processing / TSDF.
3.	Organic / solvent residue	20.3 of Sch-I	255.89 Kgs/day	
4.	Spent carbon	28.1 of Sch-I	22.81 Kgs/day	
5.	Waste Oils & Grease	5.1 of Sch-I	25 Lts/annum	Disposed to authorized re-processors / recyclers

b) Non-Hazardous Solid Waste :

S. No.	Name of the waste	Source of generation	Quantity of waste (kg/day)	Disposal Option
1	Boiler Ash	From the boiler	1.5 TPD	Sold to Brick manufacturers

16. **Details of the Environmental Clearance :**

The industry was issued with Environmental Clearance for expansion of bulk drug unit from MoEF, GOI, vide order No.J-11011/238/2005-IA II(I) : dt:11/08/2005 for manufacturing of Trichlorosalicyclic Acid (3000 TPM), Closantel (2100 TPM), Rafoxanide (3000 TPM), Oxyclozanide (9600 TPM) and Niclosamide (2100 TPM).

17. **Details of Consent for Operation from A.P. Pollution Control Board :**

The industry has obtained the CFOs from A.P. Pollution Control Board vide Orders dated 24.08.2006, 25.03.2008, 16.08.2011, 06.07.2015, 04.01.2017 and 21.06.2018. The last Renewal of CFO Order was issued on 21.06.2018 with a validity up to 30.04.2022.

18. **Complaints received against the industry :**

1) So many complaints were received in the Chief Minister's Office regarding smell nuisance, water pollution, ground water pollution caused by the operations of the industry.
2) Complaints were also submitted to the Chairman, A.P. Pollution Control Board by the Principal, CRIT, Rachanapalli, the Principal, St. Mark Educational Institutions, Rachanapalli and the Principal, Narendra Institute of Management, Rachanapalli, the copies of which were furnished to the Regional Office, Ananthapuramu.

3) **Messages were received from Sri Arun Reddy,** S/o Sri Chiranjeevi Reddy, the Chairman of the above mentioned institutions on 09.03.2021 at 7:51 AM, 13.03.2021 at 8:33 AM, 14.03.2021 at 10.51 AM, 15.03.2021 at 10:34 AM, 20.03.2021 at 7:44 AM, 20.03.2021 at 11:50 AM, 20.03.2021 at 2:42 PM, 23.03.2021 at 12:50 PM and 24.03.2021 at 6:48 AM stating the following

"Good Morning Sir. Now the smell is coming from Siflon Drugs. Please do take action in this regard."

19. **The present status of compliance with the directions issued in the Revocation of Stop Production Order, is as below:**

<table>
<tr><th>S. No</th><th>Directions issued</th><th>Present state of Compliance</th></tr>
<tr><td>1)</td><td>The industry shall take all the necessary steps to reduce the odour nuisance.</td><td>The industry has installed 2 Nos of double stage scrubbers to Block-B and Block-C to control odour nuisance that is emanated from reactors. The industry has also provided a scrubber to the vent of the ATFD (Agitated Thin Film Drier) to control odour nuisance from MEE area.</td></tr>
<tr><td>2)</td><td>The industry shall not manufacture new products and exceeding the permitted quantity, other than mentioned in the CFO.</td><td>Not complied.

The industry has not been manufacturing new products.
However, the industry has been manufacturing the Consented products exceeding the quantities permitted. During the period from 25.07.2020 to 05.03.2021 the industry has manufactured the following products in excess of the Consented products:
<table>
<tr><th>Product Manufactured</th><th>Consented quantity</th><th>Actually Manufactured (Averaged to Day production)</th></tr>
<tr><td>Oxyclozanide</td><td>166.67 Kg/day</td><td>615.9 Kg/day</td></tr>
<tr><td>Rafoxanide</td><td>66.67 Kg/day</td><td>76.45 Kg/day</td></tr>
<tr><td>Niclosamide</td><td>70 Kg/day</td><td>40.91 Kg/day</td></tr>
<tr><td>Fenbendazole</td><td>33.33 Kg/day</td><td>85.45 Kg/day</td></tr>
</table>
The industry has manufactured the products in excess of the permitted quantities i.e., up to 818.71 Kgs/day (average) and 826 Kgs/day (Maximum) as against the consented quantities of 660 Kgs/day.</td></tr>
<tr><td>3)</td><td>The industry shall dispose the Plastic liners, carbouys and scrap waste only to the authorized recyclers.</td><td>The industry has disposed the Plastic liners and carbouys to M/s. Apex Polymers, Visakapatnam and scrap waste to Local vendors. As per the records maintained by the industry, the plastic liners and carbouys to the tune of 8.045 MT on 06.06.2020 and 6.140 MT on 12.08.2020 were dispatched to M/s. Apex Polymers, Visakapatnam.</td></tr>
<tr><td>4)</td><td>The industry shall operate the two stage scrubber for scrubbing of process emissions at all emission sources. The industry shall maintain online pH meters to the scrubbers.</td><td>Complied.
The industry is operating the scrubbers regularly. However, characteristic odour was observed within the premises during several inspections made by this office officials and other officers.</td></tr>
</table>

5)	The industry shall dispose the spent solvents / mixed spent solvents as per the CFO order The organic residue shall be disposed to the authorized parties as per the CFO order.	The industry is processing the spent solvents in a 2 column Solvent Recovery Unit and recovering the solvents to use them back in its process. During the period from 25.07.2020 to 05.03.2021, it has disposed 46320 Kgs of Organic Residue to the Ramky's TSDF at Rapuru, Nellore District, Andhra Pradesh and at present 11205 Kgs of Organic Residue is stored on the premises.
6)	There shall not be any discharge of waste water outside the industry premises,	The industry has not been discharging the waste water. During the inspection of A.P. Pollution Control Board officials on 22.05.2020, 23.05.2020, 23.06.2020, 01.07.2020, 07.07.2020, 05.10.2020, 07.10.2020, 05.01.2021, 27.01.2021 and 11.02.2021 no discharges outside the industry premises were observed.
7)	The industry shall provide separate stacks for the 4 TPH and 3 TPH boilers as stipulated in the CFO order dt: 21.06.2018.	**Not complied.** The industry has not provided separate stacks for 4 TPH boiler and 3 TPH boiler. It has provided a common stack for both the boilers
8)	The industry shall maintain the records of effluent generation and disposal	Complied. The industry is maintaining the records of effluent generation and disposal to MEE
9)	The industry shall not cause any ground water contamination.	The Officials of A.P. Pollution Control Board on 01.07.2020 and 02.07.2020 collected samples from the borewells of the surrounding area (within a radius of 1 Km) and the analyses of the samples showed no contamination in the groundwater. The Officials of A.P. Pollution Control Board on 05.01.2021 collected Borewell samples from 4 Nos.of Borewells i.e., of Sri Nagarju (in the Northern side of the industry), in the land of Sri Ramanjineyulu (in the North Eastern side of the industry), in the land of Sri Sreenivsa Reddy (Western side of the industry) and in the industry premises. The Analyses of the samples showed no contamination in the ground water.
10)	The online monitoring system shall be calibrated periodically as per equipment suppliers manual CPCB guidelines before starting the production.	The online effluent monitoring system was installed by the industry on 06.07.2020. The calibration of equipment was again done on 16.09.2020. The latest calibration was done on 15.03.2021.
11)	The industry shall prepare safety report and commission safety audit yearly. Industry shall prepare Hazop study report within 2 months	Complied. The industry has prepared safety audit report and Hazop study report through 3rd party M/s. Indussafe Industrial Engineers, Hyderabad and submitted the reports to the Deputy Chief Inspector of Factories.
12)	The industry shall pay the Environmental Compensation to be levied by the Board shortly.	The A.P. Pollution Control Board vide Notice dated 04.09.2020 levied an Environmental Compensation of Rs.2,40,000/-. The industry paid the Environmental Compensation through a demand draft on 23.09.2020.

20. **Compliance of the industry with Schedule – B conditions of the CFO dated 21.06.2018.**

<table>
<tr><th>S.No</th><th>Conditions stipulated in Schedule –B of CFO Order dated 21.06.2018.</th><th>Compliance status</th></tr>
<tr><td>1)</td><td>The source of water is APIIC supply. The following is the permitted water consumption:
<table>
<tr><th>S.No</th><th>Purpose</th><th>Quantity (in KLD)</th></tr>
<tr><td>1</td><td>Process &Washings</td><td>8.8</td></tr>
<tr><td>2</td><td>Boiler feed</td><td>10</td></tr>
<tr><td>3</td><td>Cooling blow down</td><td>2</td></tr>
<tr><td>4</td><td>Gardening</td><td>1</td></tr>
<tr><td>5</td><td>Domestic</td><td>2</td></tr>
<tr><td></td><td>Total:</td><td>23.8</td></tr>
</table></td><td>Complied.
The industry is using water from Borewell supply within the permitted quantities.</td></tr>
<tr><td>2)</td><td>The industry shall provide separate flow meters within one month for assessing the quantity of water used for the above purposes</td><td>The industry has provided flow meters for assessing the quantities of water used for
i) Process, washings & Cooling makeup.
ii) Boiler feed.
iii) Domestic and Gardening.</td></tr>
<tr><td>3)</td><td>The industry shall provide flow meters with totalizers at the inlet and outlet of Stripper, RO system and outlet of ATFD condensate by the end of July, 2018</td><td>Complied.
The industry has provided flow meters with totalizers at the inlet and outlet of Stripper, RO system and outlet of ATFD condensate.</td></tr>
<tr><td>4)</td><td>The industry shall provide Secondary Effluent Treatment Plant, within two months (i.e, before 15th of August 2018) as committed by the industry vide lr. Dt.20.06.2018 to achieve Zero Liquid Discharge (ZLD).</td><td rowspan="2">Complied.
The industry has provided biological ETP of capacity 30 KLD consisting of treatment units Equalization tank of capacity 80 KL, 1 No.of Lamella clarifier of capacity 6 KL/hr, Aeration tank – 1 of capacity 35 KL, Aeration tank – 2 of capacity 33 KL, Aeration tank – 3 of capacity 31 KL, Tube settler – 6 KL/hr, sand filters, activated carbon filter, treated water collection tank of capacity 10 KL and RO system for condensate of capacity 1 Kl/hr to achieve ZLD system.</td></tr>
<tr><td>5)</td><td>The industry shall not discharge any waste water outside the premises and shall maintain Zero Liquid Discharge system.</td></tr>
<tr><td>6)</td><td>The industry shall provide containers detoxification facility by the end of July 2018. . Container & Container liners shall be detoxified at the specified covered platform with dyke walls and the wash wastewater shall be routed to low TDS collection tank for treatment and disposal.</td><td>Complied.</td></tr>
</table>

7)	The emissions shall not contain constituents in excess of the prescribed limits mentioned below: **Chimney No** / **Parameter** / **Emission Standards** 1 / Particulate Matter / 115 mg/Nm3 2 / Particulate Matter / 115 mg/Nm3 3 / HCl / 35 mg/Nm3	Complied. The industry has provided a common stack to the 4 T/hr and 3 T/hr boilers. The stack monitoring was conducted and the results show that the parameters are within the standards. Analysis reports enclosed.
8)	The industry shall provide separate stacks and air pollution control equipments (Multi cyclone dust collectors) to the 4 TPH and 3 TPH boilers as agreed by the proponent during the CFE committee meeting held on 10.01.2018.	**Not Complied.** The industry has only provided a common stack to both the boilers.
9)	The industry shall comply with ambient air quality standards of PM10 (Particulate Matter size less than 10 µm) - 100 µg/ m3; PM2.5 (Particulate Matter size less than 2.5 µm) - 60 µg/ m3; SO2 - 80 µg/ m3; NOx - 80 µg/m3, outside the factory premises at the periphery of the industry. Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11.2009. Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A) Night time (10 PM to 6 AM) - 70 dB (A)	Complied. The analysis reports are enclosed.
10)	The industry shall comply with emission limits for DG sets of capacity upto 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 and G.S.R.448(E), dated 12.07.2004 under the Environment (Protection) Act Rules. In case of DG sets of capacity more than 800 KW shall comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986.	---
11)	The industry shall not manufacture any product, other than those mentioned in this order, without CFE & CFO of the Board. The industry shall not increase the capacity beyond the permitted capacity mentioned in this order, without obtaining CFE & CFO of the Board.	**Not complied**. The industry is manufacturing the Consented products only. But they are manufacturing more than the permitted capacities.
12)	The industry shall install and operate multi stage scrubbers for scrubbing of process emissions at all emission sources. The details of chemicals consumption used in the scrubber should be recorded and kept accessible for the inspecting officials of the Board.	Complied. The industry has provided 1 Nos. of double stage scrubbers in Production Block-C with caustic lye as a scrubbing solution for scrubbing the SO_2 emissions and 1 No. of double stage scrubber in production Block-B with water as a scrubbing solution for scrubbing the Hcl emissions. The industry has provided online pH meter for both the scrubbers provided in the Block- B and Block-C.
13)	The industry shall provide data logger facility for VOC.	Complied. The industry has provided VOC meter with online data logging system.
14)	The industry shall provide online pH meter with data	Complied.

<table>
<tr><td></td><td>logger facility to the scrubbers by the end of July, 2018.</td><td>The industry has provided online pH meter for the scrubbers provided in Block- B and Block-C with online data logging system.</td></tr>
<tr><td>15)</td><td>There shall not be any spillages / discharges of chemicals / effluents on ground. The drums containing chemicals & wastes should be stored on elevated platform provided with leachate/spillages collection pit. In no case the drums should be stored on naked ground.</td><td>Complied.
The industry has provided 2 Nos.of sheds for storage of chemicals and waste with leachate collection system.</td></tr>
<tr><td>16)</td><td>The industry shall ensure implementation of requisite measures to prevent air pollution, fugitive emissions & odour nuisance in the surrounding area.</td><td>The industry has replaced the Centrifuges with Agitated Nutch Filter Cum Driers (ANFD) to control the odour nuisance. During the inspection, the Volatile Organic Compounds (VOC) was monitored in the premises and was recorded in the range of 0.1 to 2.8 PPM within the premises.</td></tr>
<tr><td>17)</td><td>The industry shall discard the use Solar Evaporation pond immediately.</td><td>Complied.
The industry dismantled the Solar Evaporation pond and constructed a drum storage shed in its place.</td></tr>
<tr><td>18)</td><td>The industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board:
a. Daily production details (ER-1 Central Excise Returns).
b. Characteristics of effluents and emissions.
c. Quantity of Effluents generated, evaporated in MEE, recycled/reused.
d. Log Books for pollution control systems.
e. Hazardous/non hazardous solid waste generated and disposed.
f. Manifest copies of effluents / hazardous waste.
g. Inspection book.</td><td>

Maintaining

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Maintaining</td></tr>
<tr><td>19)</td><td>The industry shall dispose solid waste (NON HAZARDOUS) as follows:
<table>
<tr><th>S. No.</th><th>Name of the waste</th><th>Quantity</th><th>Disposal Option</th></tr>
<tr><td>1</td><td>Ash</td><td>1 TPD</td><td>Shall be sent to the brick manufacturers</td></tr>
</table></td><td>The industry is disposing the boiler ash to the brick manufacturing industries.</td></tr>
<tr><td>20)</td><td>The industry shall submit compliance report on the conditions mentioned in the consent order every 6 months to the Regional Office/Zonal Office.</td><td>Complied.</td></tr>
<tr><td>21)</td><td>The industry shall comply with the Task Force directions issued by the Board vide order dt. 02.04.2017.</td><td>Redundant.
The industry was later on reviewed by the Task Force committee on 04.06.2020 and Stop Production Order was issued on 16.06.2020. The Stop Production Order</td></tr>
</table>

		was revoked on 23.07.2020 and the compliance of Revocation of Stop Production Order is submitted at point no.19 above.
22)	The industry shall comply with the conditions stipulated in the CFE (Change of product mix) order dt.30.05.2018.	Submitted at point no.21 below.
23)	The industry shall develop green belt in an area of 1.85 acres in addition to existing green belt of 2.5 acres in the ensuing monsoon so that the total green belt shall not be less than 33% of the total area.	Complied. The industry has developed greenbelt in an area of about 5.0 acres towards North and Eastern directions within the premises. The greenbelt developed is about 37.9 % of the total area of the industry.

21. <u>Compliance report on conditions stipulated in Schedule- B of CFE Order No. 96 /APPCB/CFE/RO-KNL/HO/2006 Dt: 30.05.2018</u>

<table>
<tr><th>S. No.</th><th>Condition</th><th>Compliance</th></tr>
<tr><td>1)</td><td>The source of water is APIIC supply. The following is the permitted water consumption:
<table>
<tr><th>S.No</th><th>Purpose</th><th>As per CFE order dt: 28.01.2018 (KLD)</th><th>After change of product mix (KLD)</th></tr>
<tr><td>1</td><td>Industrial cooling, boiler feed.</td><td>12.0</td><td>12.0</td></tr>
<tr><td>2</td><td>Domestic and gardening purposes.</td><td>3.0</td><td>3.0</td></tr>
<tr><td>3</td><td>Processing, whereby water gets polluted and the pollutants are not easily bio-degradable.</td><td>8.8</td><td>8.8</td></tr>
<tr><td></td><td>Total:</td><td>23.8</td><td>23.8</td></tr>
</table>
Separate meters with necessary pipe-line shall be provided for assessing the quantity of water used for each of the purposes mentioned above.</td><td>Complied.
The industry is using water from Borewell supply within the permitted quantities.</td></tr>
<tr><td>2)</td><td>The maximum waste water generation shall not exceed the following:
<table>
<tr><th>S.No</th><th>Purpose</th><th>As per CFE order dt: 28.01.2018 (KLD)</th><th>After change of product mix (KLD)</th></tr>
<tr><td>1</td><td>Process &Washings</td><td>6.8</td><td>6.8</td></tr>
<tr><td>2</td><td>Boiler Blow Down</td><td>2.8</td><td>2.8</td></tr>
<tr><td>3</td><td>Cooling blow down</td><td>0.5</td><td>0.5</td></tr>
<tr><td>4</td><td>Domestic</td><td>0.85</td><td>0.85</td></tr>
<tr><td></td><td>Total:</td><td>10.95 KLD</td><td>10.95 KLD</td></tr>
</table>
<u>Treatment & Disposal after change of product mix:</u>
<table>
<tr><th>Outlet Description</th><th>Max Daily Discharge</th><th>Pont of Disposal</th></tr>
<tr><td>Process & Washings</td><td>9.1 KLD</td><td>i) Stripper condensate shall be sent to TSDF/Cement Plants for co</td></tr>
</table></td><td>The industry is segregating the waste water into high and low TDS streams. The industry has provided stripper followed by MEE & ATFD for the disposal of high TDS effluents and also provided biological ETP followed by RO system for</td></tr>
</table>

<table>
<tr><td></td><td>(6.8 KLD), Boiler Blow down (1.8 KLD), Cooling bleed off (0.5 KLD)</td><td></td><td>processing.
ii) Condensate from MEE (1.5 T/hr) & ATFD (1.5 T/hr) shall be sent to secondary ETP followed by RO system (1Kl/hr)
iii) RO permeate shall be reused as cooling makeup and RO rejects shall be sent to MEE.
iv) Salts from MEE & ATFD shall be sent to TSDF.</td><td>disposal of low TDS effluents.</td></tr>
<tr><td>3)</td><td colspan="3">The existing Effluent Treatment Plant (ETP) shall be operated properly to meet the standards prescribed by the Board time to time. All the units of the ETP shall be impervious to prevent ground water pollution.
Effluents shall not be discharged on land or into any water bodies or aquifers under any circumstances.</td><td>Complied.</td></tr>
<tr><td>4)</td><td colspan="3">Floor washing shall be admitted into the effluent collection system only and shall not be allowed to find their way in storm drains or open areas. All pipe valves, sewers, drains shall be leak proof.</td><td>Complied.</td></tr>
<tr><td>5)</td><td colspan="3">The industry shall provide magnetic flow meters with totalisers at the inlet and outlet of Stripper, MEE and RO and ETP.</td><td>Complied.</td></tr>
<tr><td>6)</td><td colspan="3">The industry shall install online effluent quality monitoring system at the outlet of ETP for measurement of pH, BOD, COD, TSS, Cr and As. The industry shall connect the online system to APPCB / CPCB websites and shall ensure that it should be properly maintained and operated with tamper proof mechanism having facilities for online calibration as per CPCB directions.</td><td>Not fully Complied.
The industry has provided online effluent quality monitoring system at the outlet of RO system for measurement of pH, BOD, COD and TSS.

It has not provided for measurement of Cr and As.

The effluent monitoring system is connected to APPCB / CPCB websites.</td></tr>
<tr><td>7)</td><td colspan="3">Floor washing shall be admitted into the effluent collection system only and shall not be allowed to find their way in storm drains or open areas. All pipe valves, sewers, drains shall be leak proof</td><td>Complied</td></tr>
<tr><td>8)</td><td colspan="3">The industry shall comply with the following for controlling air pollution after change of product mix:
<table>
<tr><th>S.No</th><th>Details of Stack</th><th>Stack 1</th><th>Stack 2</th><th>Stack 3</th><th>Stack 4</th></tr>
<tr><td>a.</td><td>Attached to</td><td>Boiler (standby)</td><td>Boiler</td><td>DG set</td><td>DG set</td></tr>
<tr><td>b.</td><td>Capacity</td><td>3 TPH</td><td>4 TPH</td><td>250 KVA</td><td>125KVA</td></tr>
<tr><td>c.</td><td>Fuel form</td><td>Briquette /Coal</td><td>Briquette /Coal</td><td>HSD</td><td>Hsd</td></tr>
<tr><td>d.</td><td>Fuel quantity</td><td>9 TPD</td><td>12 TPD</td><td>200 Ltrs/hr</td><td>100 Ltrs/hr</td></tr>
</table></td><td>Not complied.

The industry has not provided separate stacks for 4 T/hr and 3 T/hr boilers. It has provided a common stack for both the boilers.</td></tr>
</table>

	e.	Stack Height (above the ground level)	30 m	30 m	14 ft	14 ft
	f.	Details of Air Pollution Control Equipment	Multi cyclone dust collector	Multi cyclone dust collector	Silencer with acoustic enclosure	Silencer with acoustic enclosure

The industry is using coal / briquettes as fuel to the boilers. But it is also using fire wood as fuel to the boilers.

The industry has provided multi cyclone dust collector to the common stack of the boilers.

9)	A sampling port with removable dummy of not less than 15 cm diameter shall be provided in the stack at a distance of 8 times the diameter of the stack from the nearest constraint such as bends etc. A platform with suitable ladder shall be provided below 1 meter of sampling port to accommodate three persons with instruments. A 15 AMP 250 V plug point shall be provided on the platform.	Complied
10)	The industry shall provide the monitoring system to all the stacks / vents in the plant. Regular monitoring shall be carried out and report shall be submitted to the Regional officer.	The industry is carrying out the monitoring of stacks through 3rd Party and submitting the results to the Regional Office.
11)	The industry shall provide multi-stage scrubbers to the process vents to control the process emissions. The industry shall provide online pH measuring facility with auto recording system to the scrubbers provided to treat the process emissions.	Complied. The industry has provided 1 Nos. of double stage scrubbers in Production Block-C with caustic lye as a scrubbing solution for scrubbing the SO_2 emissions and 1 No. of double stage scrubber in production Block-B with water as a scrubbing solution for scrubbing the Hcl emissions. The industry has provided online pH meter for both the scrubbers provided in the Block- B and Block-C.

12)	The industry shall provide VOC monitoring system with auto recording facility.	Complied. The industry has provided VOC meter with online data logging system.
13)	The industry shall implement adequate measures to control all fugitive emissions from the plant	The industry has replaced the Centrifuges with Agitated Nutch Film Cum Driers (ANFD) to control the odour nuisance. During the inspection, the Volatile Organic Compounds (VOC) was monitored in the premises and was recorded in the range of 0.1 to 2.8 PPM within the premises.
14)	The proponent shall ensure compliance of the National Ambient Air quality standards notified by MoEF, GoI vide notification No. GSR. 826 (E), dated. 16.11.2009 during construction and regular operational phase of the project at the periphery. The generator shall be installed in a closed area with a silencer and suitable noise absorption systems. The ambient noise level shall not exceed 75 dB(A) during day time and 70 dB(A) during night time.	---
15)	The proponent shall not use or generate odour causing substances or Mercaptans and cause odour nuisance in the surroundings	Complied.
16)	The industry shall send the used / spent solvents to the recyclers (or) process them at their own solvent recovery facility within the premises.	Complied. The industry has installed 2 Nos of Solvent recovery columns of capacity 6 KL each and is reusing the recovered solvents back into the process.
17)	The evaporation losses in solvents shall be controlled by taking the following measures: i) Chilled brine circulation shall be carried out to effectively reduce the solvent losses into the atmosphere. ii) Transfer of solvents shall be done by using pumps instead of manual handling. iii) Closed centrifuges shall be used to reduce solvent losses. iv) All the solvent storage tanks shall be connected with vent condensers to prevent solvent vapours.	 Complied Complied Complied. The industry is using ANFD. Complied

<table>
<tr><td></td><td>v) The reactor vents shall be connected with primary & secondary condensers to prevent escaping of solvent vapour emissions into atmosphere.</td><td>Complied</td></tr>
<tr><td>18)</td><td>The industry shall comply with the following for disposal of Solid wastes:
<table>
<tr><th>S. No.</th><th>Solid Waste generated</th><th>As per the CFE order dt. 26.06.2016</th><th>Qty. after change of product mix</th><th>Method of Disposal</th></tr>
<tr><td>1.</td><td>MEE Salts/ETP Sludge</td><td>234.95 Kgs/day</td><td>234.95 Kgs/day</td><td>TSDF, Parawada for secured land filling.</td></tr>
<tr><td>2</td><td>Iron Sludge</td><td>229.74 Kgs/day</td><td>78.71 Kgs/day</td><td rowspan="3">To Authorised Cement Industries for co-processing / TSDF</td></tr>
<tr><td>3.</td><td>Organic / solvent residue</td><td>94.58 Kgs/day</td><td>255.89 Kgs/day</td></tr>
<tr><td>4.</td><td>Spent carbon</td><td>33.16 Kgs/day</td><td>22.81 Kgs/day</td></tr>
<tr><td>5.</td><td>Waste Oil</td><td>25 Lts/annum</td><td>25 Lts/annum</td><td>To authorized re-processors / recyclers</td></tr>
<tr><td>6</td><td>Ash from the boiler</td><td>1.5 TPD</td><td>1.5 TPD</td><td>To Brick manufacturers</td></tr>
</table></td><td>The industry is disposing the MEE salts/ETP sludge to Cement industries/ preprocessing units instead of TSDF Ramky Nellore as stipulated in the CFE Order. The industry has disposed spent carbon of 2210 Kgs ie., 10.05 Kgs/day (avg) as against permitted quantity of 22.81 Kgs/day, Iron sludge of 17,160 Kgs ie., 78 Kgs/day (avg) as against permitted quantity of 78.71 Kgs/day, Organic/ Solvent residue of 46,320 Kgs ie., 210.54 Kgs/day (avg) as against permitted quantity of 255.89 Kgs/day and MEE salts/ETP sludge of 56,330 Kgs/day i.e., 256.05 Kgs/day (avg) as against permitted 234.95 Kgs/day during the period from 25.07.2020 to 05.03.2021.</td></tr>
<tr><td>19)</td><td>The proponent shall place the chemical drums and / or any drums in a shed provided with concrete platform only. The Platform shall be provided with sufficient dyke wall and effluent collection system. The industry shall provide containers detoxification facility. Container & Container liners shall be detoxified at the specified covered platform with dyke walls and the wash wastewater shall be routed to low TDS collection tank</td><td>Complied.</td></tr>
</table>

20)	The following rules and regulations notified by the MoE&F, GoI shall be implemented. a) Hazardous waste and other wastes (Management and Transboundary Movement) Rules, 2016. b) Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 c) Fly Ash Notification, 2016. d) Batteries (Management & Handling) Rules, 2010. e) E-Waste (Management) Rules, 2016. f) Construction and Demolition waste Management Rules, 2016.	Noted by the industry.
21)	The industry shall comply with the following as committed vide lr. dt. 18.05.2018: a) The industry shall provide flow meters with totalizers at the inlet and outlet of Stripper, RO system and outlet of ATFD condensate by the end of July, 2018. b) The industry shall provide data logger facility for VOC by the end of June, 2018. c) The industry shall provide online pH meter with data logger facility to the scrubbers by the end of July, 2018. d) The industry shall construct container detoxification facility by the end of June, 2018. e) The industry shall develop green belt in 33% of the total site area by next monsoon. f) The industry shall submit compliance report of the latest CFE & CFO orders to the concerned Regional Officer half yearly.	Complied. Complied. Complied. Complied. Complied. Complied.
22)	The industry shall provide separate air pollution control systems (Multi cyclone dust collectors) for 3 TPH and 4 TPH boilers as educational institute exists in the vicinity of the industry. Separate stacks shall be provided to the two boilers	Not complied.
23)	Existing green belt shall be maintained properly all along the boundary & vacant spaces with tall growing trees with good canopy. The industry shall develop green belt in an area of 1.85 acres in addition to existing green belt of 2.5 acres in the ensuing monsoon so that the total green belt shall not be less than 33% of the total area.	Complied. The industry has developed greenbelt in an area of about 5.0 acres towards North and Eastern directions within the premises. The greenbelt developed is about 37.9 % of the total area of the industry.
24)	The industry shall submit the information regarding usage of Ozone Depleting Substance once in six months to the Regional Office and Zonal Office of the Board.	Not Complied.
25)	Concealing the factual data or submission of false information / fabricated data and failure to comply with any of the conditions mentioned in this order attracts action under the provisions of relevant pollution control Acts.	Noted by the industry.
26)	Notwithstanding anything contained in this conditional letter or consent, the Board hereby reserves its right and power Under Sec. 27(2) of Water (Prevention and Control of Pollution) Act, 1974 and Under Sec. 21(4) of Air (Prevention and Control of Pollution) Act, 1981 to revoke the order, to review any or all the conditions imposed herein and to make such modifications as deemed fit and stipulate any additional conditions.	Noted by the industry.

27)	Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules,1982, to such authority (hereinafter referred to as the Appellate Authority) constituted under Section 28 of Water (Prevention and Control of Pollution)Act,1974 and Section 31 of the Air (Prevention and Control of Pollution) Act, 1981.	Noted by the industry.

22. During the inspection on 05.03.2021 the flow meter readings noted are as following :

Main Raw water – 5294.921; Boiler feed – 764.674; MEE feed – 9882.61

MEE condensate – 277.462; Stripper outlet – 114.260; RO Outlet - 663.307

HTDS – 8758.34.

The MEE energy meter – 28399.88.

23. Solid waste details :

During the last six months, the industry has disposed the following quantities of solid wastes MEE Salts/ETP Sludge – 56330 Kgs and Organic / solvent residue – 46320 Kgs to Coastal waste management project (Unit-2) Ramky, Nellore. Spent carbon – 2210 Kgs and Iron Sludge – 17160 Kgs to M/s. Sagar Cements Limited, Yadiki, Ananthapuramu District.

The industry has stored the following quantities of solid wastes on site in covered sheds. MEE Salts/ETP Sludge – 945 Kgs, Organic / solvent residue – 11205 Kgs, Spent carbon – 5732 Kgs and Iron Sludge – 875 Kgs.

24. <u>Monitorings conducted :</u> Details of Ambient Air Quality Monitoring and Stack Monitoring conducted within the industry premises

S.No	Date of Monitoring	Monitoring conducted by	Parameter	Avg. Concentration in $\mu g/m^3$	NAAQ Standard in $\mu g/m^3$
1	05.01.2021 AAQM Location: Near Periphery (west side) of the unit.	SEE, Zonal Office, Kurnool and Analyst Gr-I, Regional Office, Vijayawada	Particulate Matter (PM_{10})	88.6	100
			Sulphur Dioxide (SO_2)	22.3	80
			Nitrogen Dioxide (NO_2)	28.6	80
2	05.01.2021 Common Stack attached to 4 T/hr Boiler and 3 T/hr Boiler.	SEE, Zonal Office, Kurnool and Analyst Gr-I, Regional Office, Vijayawada	Particulate Matter (PM)	85	100
3	04.03.2021 & 05.03.2021 AAQM Location : Near Production Block-B (Western side)	JSO, Zonal Laboratory, Kurnool.	Particulate Matter (PM_{10})	62.0	100
			Sulphur Dioxide (SO_2)	14.3	80
			Nitrogen Dioxide (NO_2)	22.6	80
			Hydro Chloric Acid (HCL)	BDL	---

	of the unit.				
4	04.03.2021 & 05.03.2021 AAQM Location : Near 500 KVA DG set	JSO, Zonal Laboratory, Kurnool.	Particulate Matter (PM_{10})	92	100
			Sulphur Dioxide (SO_2)	16.6	80
			Nitrogen Dioxide (NO_2)	24.8	80
			Hydro Chloric Acid (HCL)	BDL	---

Details of Ambient Air Quality Monitoring conducted outside the industry premises :

S.No	Date of Monitoring	Monitoring conducted by	Parameter	Avg. Concentration in $\mu g/m^3$	NAAQ Standard in $\mu g/m^3$
1	05.03.2021 & 06.03.2021 AAQM Location: on the terrace of Grama Sachivalayamu building of Rachanapalli (v).	JSO, Zonal Laboratory, Kurnool.	Particulate Matter (PM_{10})	57	100
			Sulphur Dioxide (SO_2)	8.2	80
			Nitrogen Dioxide (NO_2)	14.6	80
			Hydro Chloric Acid (Hcl)	BDL	---
2	05.03.2021 & 06.03.2021 AAQM Location: on the terrace of the house of Sri K. Tirupal Reddy at Kodimi (v).	JSO, Zonal Laboratory, Kurnool.	Particulate Matter (PM_{10})	70	100
			Sulphur Dioxide (SO_2)	12.4	80
			Nitrogen Dioxide (NO_2)	18.2	80
			Hydro Chloric Acid (HCL)	BDL	---
3	04.03.2021 & 05.03.2021 AAQM Location : On the terrace of Susheela B.Ed., College (ST. Mark Educational Institution) building, Rachanapalli.	JSO, Zonal Laboratory, Kurnool.	Particulate Matter (PM_{10})	78	100
			Sulphur Dioxide (SO_2)	22.4	80
			Nitrogen Dioxide (NO_2)	28.6	80
			Hydro Chloric Acid (HCL)	BDL	---
4	04.03.2021 & 05.03.2021 AAQM Location : On the terrace of Chiranjeevi Reddy Institute of Engineering & Technology building, Rachanapalli.	JSO, Zonal Laboratory, Kurnool.	Particulate Matter (PM_{10})	52.4	100
			Sulphur Dioxide (SO_2)	10.5	80
			Nitrogen Dioxide (NO_2)	16.4	80
			Hydro Chloric Acid (HCL)	BDL	---

Details of Monitoring of volatile organic compounds within the industry :

Locations :

V - 01 : Near production block -B area

V - 02 : Near scrubber area

V - 03 : Between B & C production blocks area

V - 04 : Near boiler area

Values recorded in ppm during the time at 01.08pm to 04.45 pm on 04/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.1	0.2	**0.15**	0.1	0.4	**0.25**	0.1	0.2	**0.15**	0.1	0.1	**0.1**	0.1	0.2	**0.15**
2.	V-02	1.3	2.0	**1.65**	0.4	1.2	**0.8**	0.3	0.8	**0.55**	0.3	1.2	**0.75**	0.5	0.7	**0.6**
3.	V-03	0.4	0.6	**0.5**	0.3	0.6	**0.45**	0.1	0.3	**0.2**	0.1	0.3	**0.2**	0.1	0.6	**0.35**
4.	V-04	1.8	2.8	**2.3**	0.8	1.7	**1.25**	0.3	1.3	**0.8**	0.5	1.2	**0.85**	0.3	0.7	**0.5**

Values recorded in ppm during the night time at 10.20pm to 02.30am on 04/03/2021 & 05/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.1	0.2	**0.15**	0.1	0.3	**0.2**	0	0.1	**0.05**	BDL	BDL	BDL	0.1	0.2	**0.15**
2.	V-02	0.7	1.4	**1.05**	0.7	1.0	**0.85**	0.3	0.5	**0.4**	0.3	0.5	**0.4**	0.1	0.2	**0.15**
3.	V-03	0.9	1.5	**1.2**	0.5	0.7	**0.6**	0.3	0.4	**0.35**	0.1	0.3	**0.2**	0.3	0.7	**0.5**
4.	V-04	0.8	0.9	**0.85**	0.4	0.5	**0.45**	0.1	0.3	**0.2**	0.1	0.2	**0.15**	0.1	0.2	**0.15**

Values recorded in ppm during the time at 11.00am to 02.10pm on 05/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.1	0.4	**0.25**	0.3	0.6	**0.45**	0.1	0.5	**0.3**	0.2	0.3	**0.25**	0.1	0.3	**0.2**
2.	V-02	0.6	0.9	**0.75**	0.4	1.1	**0.75**	0.2	0.4	**0.3**	0.1	0.3	**0.2**	0.2	0.6	**0.4**
3.	V-03	0.1	0.4	**0.25**	0.4	1.1	**0.75**	0.1	0.3	**0.2**	0.1	0.3	**0.2**	0.1	0.2	**0.15**
4.	V-04	1.2	1.4	**1.3**	0.2	0.6	**0.4**	0.3	0.8	**0.55**	0.1	0.3	**0.2**	0.3	0.7	**0.5**

V– 05 : On the terrace of Sri K.Tirupal Reddy house, Kodimi(V)
(approx. distance 0.9 km from the industry in the North-East direction)

V – 06: On the terrace of Grama sachivalayam building, Rachanapalli(V)
(approx. distance 1.3 km from the industry in the Eastern direction)

V – 07 : Near Chiranjeevi Reddy Institute of Engineering and Technology, Rachanapalli(V)
(approx. distance 0.7 km from the industry in the Western direction)

Values recorded in ppm during the time at 01.08pm to 04.45 pm on 04/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
5.	V-05	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**
6.	V-06	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**
7.	V-07	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**

Values recorded in ppm during the night time at 10.20pm to 02.30am on 04/03/2021 & 05/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
5.	V-05	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**
6.	V-06	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**
7.	V-07	0.0	0.1	**0.05**	BDL	BDL	**BDL**	0.1	0.2	**0.15**	BDL	BDL	**BDL**	BDL	BDL	**BDL**

Values recorded in ppm during the time at 11.00am to 02.10pm on 05/03/2021

Sl No	Sample code	Parameters (value in ppm)															
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene			
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	
5.	V-05	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	
6.	V-06	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	
7.	V-07	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	BDL	BDL	**BDL**	

25. Inferences from the monitorings conducted :

a. The stack and ambient monitoring conducted within the industry shows that the parameters viz., SPM, SO_2 and NO_x are within the stipulated standards.

b. The VOCs monitored within the industry premises show that the VOC values were in the range of 0.1 ppm to 2.8 ppm indicating that the characteristic odour nuisance prevailed within the premises.

c. The VOCs monitored in the villages viz., Kodimi and Rachanapalli which are at an areal distance of 0.9 KM and 1.9 KM respectively from the industry, show that the VOCs were below detectable limits.

d. The VOCs monitored in the premises of CRIT College, Rachanapalli at an areal distance of 0.7 Km from the industry, show the values in the range of 0.1 to 0.2 ppm during the hours of 10:20 PM to 2:30 AM.

e. The monitoring reports are enclosed at Annexure.

26. Excess production carried out by the industry : The industry has been carrying out excess production which was been reported by all the officers of A.P. Pollution Control Board. During the period from 25.07.2020 (the day the industry was restarted after it was closed due to the issuance of Stop Production Order on 16.06.2020) to 05.03.2021 the industry has carried out the following production.

Oxyclozanide – 1,35,000 Kgs (270 batches of 500 Kg each ; each batch lasts a time cycle of 135 hours) in 223 days i.e., an average of 605.38 Kgs/day as against 166.67 Kgs/day i.e., the industry has carried out 263.22 % of excess production.

Rafoxanide – 17,400 Kgs (58 batches of 300 Kg each ; each batch lasts a time cycle of 170 hours) in 223 days i.e., an average of 78.02 Kgs/day as against 66.67 Kgs/day i.e., the industry has carried out 17.03 % of excess production.

Niclosamide – 9,000 Kgs (20 batches of 450 Kg each ; each batch lasts a time cycle of 100 hours) in 223 days i.e., an average of 40.35 Kgs/day as against 70 Kgs/day.

Fenbendazole – 18,580 Kgs (94 batches of 200 Kg each ; each batch lasts a time cycle of 116 hours) in 223 days i.e., an average of 83.32 Kgs/day as against 33.33 Kgs/day i.e., the industry has carried out 149.98 % of excess production.

Total production : The industry has carried out excess production in total (which include all the 4 products) of about 818.71 Kgs/day (average) as against the consented quantities of 660 Kgs/day i.e., the industry has carried out 24 % of excess production.

27. Excess water consumed by the industry :

The industry is permitted to utilize water to a maximum extent of 23.8 M^3/day but as per the records produced by the industry (for the period from 25.07.2020 to 28.02.2021; 218 days) 24.129 M^3/day was consumed.

Excess wastewater generated by the industry :

The industry has generated excess wastewater in the following months as against the permitted quantities

Month	Permitted quantity per day	Permitted quantity per month	Actual quantity per month	Excess quantity per month
Aug, 2020	9.1 KL	9.1 x 31 = 282.1 KL	237.2 HTDS + 61.3 LTDS = 298.5 KL	16.4 KL
Sep, 2020	9.1 KL	273 KL	239.2 HTDS + 58.6 LTDS = 297.8 KL	24.8 KL
Oct, 2020	9.1 KL	9.1 x 31 = 282.1 KL	246.9 HTDS + 59.1 LTDS = 306 KL	23.9 KL
Nov, 2020	9.1 KL	273 KL	238.9 HTDS + 57.3 LTDS = 296.2 KL	23.2 KL
Dec, 2020	9.1 KL	9.1 x 31 = 282.1 KL	236.9 HTDS + 59.4 LTDS = 296.3 KL	14.2 KL
Jan, 2021	9.1 KL	9.1 x 31 = 282.1 KL	196.37 HTDS + 74.83 LTDS = 271.2 KL	- 10.9 KL
Feb, 2021	9.1 KL	9.1 x 28 = 254.8 KL	77.350 HTDS + 75.450 LTDS = 152.80 KL	- 102 KL

The industry has generated excess wastewater in the months of Aug, 2020 to Dec, 2020.

28. Remarks :

1. The industry has been carrying out excess production, the details are submitted at point no. 26 above.
2. The industry has also generated excess wastewater during some months of production, the details are submitted at point no.27.
3. During several inspections of Board's officials, characteristic smell nuisance was observed within the plant premises. The VOCs monitoring results also show that there was smell nuisance prevailing within the plant premises.

4. The VOCs monitoring results show that there was no smell nuisance in Kodimi and Rachanapalli villages. The VOCs were recorded at CRIT College, Rachanapalli during the night hours.
5. The industry has not complied with the condition of Revocation of Stop Production Order i.e., to install two different stacks for 2 nos.of boilers.
6. The industry has to completely cover the HTDS tank and provide a hood and scrubber to it, in order to reduce smell nuisance.
7. The industry has not provided a separate flow meter for LTDS effluent. It is at present quantifying the LTDS effluent based on collection tanks' capacities. The industry may be directed to provide a separate flow meter for LTDS effluent quantification.
8. The Hon'ble NGT in its Order dated 03.03.2021 stated the following

   "5. In the light of above conclusion, there is need to ensure compliance of environmental norms as well as to assess and recovery of compensation for the past violations, following due process of law. In particular, remedial action be taken to control odour by utilising latest technology for the purpose.

   6. Learned Counsel appearing for the State PCB has assured that within four weeks remedial action will be ensured and compensation will be assessed and recovered.

   7. Accordingly, let an action taken report be filed within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF with a copy to the concerned unit for its response, if any, before the next date."
9. This office vide letter dated 12.03.2021 informed the industry that VOCs were recorded within the plant during the monitoring of the industry by the Board's officials on 04.03.2021 & 05.03.2021, indicating that there was smell nuisance prevailing within the plant premises and requested the industry to furnish an action plan to completely eliminate the smell nuisance prevailing within the premises of the industry. A copy of the Order of the Hon'ble NGT was also furnished to the industry. The industry has not yet submitted any action plan.

In view of the above and in view of the Hon'ble NGT Order dated 03.03.2021, it is submitted that the industry may be called for review before the Task Force Committee and suitable Environmental Compensation may be levied on the industry for its violation of the conditions of Revocation of Stop Production Order. A formidable action plan from the industry may be insisted upon in Order to control smell nuisance prevailing within the industry premises.

This is submitted for favour of information and necessary action.

Yours faithfully,

24/3/21

ENVIRONMENTAL ENGINEER

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
TC-7305
Y. ATCHUTA RAMAYYA
Senior Environmental Scientist (FAC)

ULR-TC730521000000120F FORMAT No.APPCB/ZL/KNL/FM/66

FORM - X
REPORT BY THE STATE BOARD ANALYST
(See Rule 26)

Report No: KNL2103032 to 035
Dated the 18th March, 2021

I hereby certify that I, Y. Atchuta Ramayya, State Board Analyst duly appointed under Sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the day of 8th March, 2021 from JSO, Zonal Laboratory, Kurnool a sample each

KNL2103032: HTDS effluent sample

KNL2103033: LTDS effluent sample

KNL2103034: MEE Feed

KNL2103035: MEE condensate

of **M/s Siflon Drugs, Sy.No.25/4, Rachanapalli(V), Anantapur District** for analysis. The samples were in a condition fit for analysis reported below.

I further certify that I have analyzed the above mentioned samples on 08/03/2021 to 17/03/2021 and declare the result of the analysis to be as follows:

Sl. No	Parameter	SAMPLE CODES Analysis Results				Test Method
		032	033	034	035	
1.	pH @ 25^{0}C	6.8	6.2	5.9	5.6	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Total Suspended Solids (TSS)	990	55	1059	7	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
3.	Total Dissolved Solids (TDS)	214642	2109	230057	1650	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
4.	Chemical Oxygen Demand (COD)	73500	14974	84280	1631	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
5.	Biochemical Oxygen Demand (BOD) 3 days @ 27^{0}C	21000	4125	23571	400	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
6.	Chlorides (as Cl^-)	*	69	*	173	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
7.	Sulphates (as So_4^{2-})	*	*	*	*	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200

Remarks:

1. All values are expressed in mg/l except pH
2. Results are related to sample(s) as received.
3. This report shall not be reproduced except in full without approval of the lab.
4. * Due to high colour intensity, the parameter could not be analysed.

Signed this: 18th day of March, 2021

STATE BOARD ANALYST
(Y.ATCHUTA RAMAYYA)
Sr. Environmental Scientist (FAC)

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
TC-7305
Y. ATCHUTA RAMAYYA
Senior Environmental Scientist (FAC)

ULR-TC730521000000121F FORMAT No.APPCB/ZL/KNL/FM/66

FORM - X
REPORT BY THE STATE BOARD ANALYST
(See Rule 26)

Report No: KNL2103036 to 038
Dated the 18th March, 2021

I hereby certify that I, Y. Atchuta Ramayya, State Board Analyst duly appointed under Sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the day of 8th March, 2021 from JSO, Zonal Laboratory, Kurnool a sample each

KNL2103036: RO Feed
KNL2103037: RO Rejects
KNL2103038: RO Permeate

of **M/s Siflon Drugs, Sy.No.25/4, Rachanapalli(V), Anantapur District** for analysis. The samples were in a condition fit for analysis reported below.

I further certify that I have analyzed the above mentioned samples on 08/03/2021 to 17/03/2021 and declare the result of the analysis to be as follows:

Sl. No	Parameter	SAMPLE CODES Analysis Results			Test Method
		036	037	038	
1.	pH @ 25°C	6.6	7.2	7.0	APHA (23rd Edition) 4500-H+B: 2017, Page. 4-95 to 4-99
2.	Total Suspended Solids (TSS)	<5	<5	<5	APHA (23rd Edition) 2540-D: 2017, Page. 2-70 to 2-71
3.	Total Dissolved Solids (TDS)	831	780	198	APHA (23rd Edition) 2540-C: 2017 Page. 2-69 to 2-70
4.	Chemical Oxygen Demand (COD)	20	94	12	APHA (23rd Edition) 5220-B: 2017, Page. 5-18 to 5-19
5.	Biochemical Oxygen Demand (BOD) 3 days @ 27°C	4	26	4	IS 3025 (Part 44): 1993 (Reaffirmed 2014)
6.	Chlorides (as Cl^-)	114	119	25	APHA (23rd Edition) 4500-Cl B: 2017, Page. 4-75 to 4-76
7.	Sulphates (as So_4^{2-})	209	121	22	APHA (23rd Edition) 4500-SO_4 E: 2017Page. 4-199 to 4-200

Remarks:

1. All values are expressed in mg/l except pH
2. Results are related to sample(s) as received.
3. This report shall not be reproduced except in full without approval of the lab.

Signed this: 18th day of March, 2021

STATE BOARD ANALYST
(Y.ATCHUTA RAMAYYA)
Sr. Environmental Scientist (FAC)

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
Certificate No.TC-7305

ULR-TC730521000000112F

FORMAT No.APPCB/ZL/KNL/FM/59

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No.	:	**Report No.KNL2103040**
Name and address of the sampling site	:	**M/s Siflon Drugs, Sy.No.25/4, Rachanapalli(V), Anantapur District**
Sampling location	:	AAQM conducted near Production Block–B Area (Western direction of the industry.
Purpose of sampling	:	Compliance verification
Sample collected by	:	JSO, Zonal Laboratory, Kurnool
Sampling Date	:	04/03/2021 & 05/03/2021
Sample Submit date	:	06/03/2021
Sample analysed on	:	08/03/2021
Date of Issue of report	:	08/03/2021

It is to certify that the above samples were analysed from 06/03/2021 to 08/03/2021 and declared the analysis results are as follows:

Parameter	Avg. Concentration in $\mu g/m^3$	NAAQ Standards (24 hrs. average) in $\mu g/m^3$	Test Method
Particulate Matter (PM10)	62.0	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	14.3	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	22.6	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)
*Hydro Chloric Acid (HCL)	BDL	---	Methyl orange indicator method

Remarks:

1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.
3. * Non-NABL parameter.

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
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Certificate No.TC-7305

ULR-TC730521000000113F

FORMAT No.APPCB/ZL/KNL/FM/59

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No. : Report No.KNL2103041

Name and address of the sampling site : M/s Siflon Drugs, Sy.No.25/4, Rachanapalli(V), Anantapur District

Sampling location : AAQM conducted near 500 KVA DG set

Purpose of sampling : Compliance verification

Sample collected by : JSO, Zonal Laboratory, Kurnool

Sampling Date : 04/03/2021 & 05/03/2021

Sample Submit date : 06/03/2021

Date of Issue of report : 06/03/2021

It is to certify that the above samples were analysed from 06/03/2021 to 08/03/2021 and declared the analysis results are as follows:

Parameter	(24 hrs. average) Concentration in $\mu g/m^3$	NAAQ Standards (24 hrs. average) in $\mu g/m^3$	Test Method
Particulate Matter (PM10)	92.0	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	16.6	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	24.8	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)
*Hydro Chloric Acid (HCL)	BDL	--	Methyl Orange Indicator method

Remarks:

1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.
3. * Non-NABL parameter.

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer

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++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
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Certificate No.TC-7305

ULR-TC730521000000114F

FORMAT No.APPCB/ZL/KNL/FM/59

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No. : Report No.KNL2103042

Name and address of the sampling site : At Gramasachivalayam Rachanipalli village, Anantapuram District

Sampling location : AAQM conducted on the terrace of Gramasachivalayam building of Rachanipalli village, Anantapuram District (Cross wind)

Purpose of sampling : Compliant verification

Sample collected by : JSO, Zonal Laboratory, Kurnool

Sampling Date : 05/03/2021

Sample Submit date : 06/03/2021

Date of Issue of report : 08/03/2021

It is to certify that the above samples were analysed from 06/03/2021 to 08/03/2021 and declared the analysis results are as follows:

Parameter	(24 hrs. average) Concentration in µg/m^3	NAAQ Standards (24 hrs. average) in µg/m^3	Test Method
Particulate Matter (PM10)	57.0	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	8.2	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	14.6	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)
*Hydro Chloric Acid (HCL)	BDL	--	Methyl Orange Indicator method

Remarks:

1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.
3. * Non-NABL parameter.

M. BUJJI BABU 08/3/2021

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer

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++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
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Certificate No.TC-7305

ULR-TC730521000000115F

FORMAT No.APPCB/ZL/KNL/FM/59

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No. : Report No.KNL2103043

Name and address of the sampling site : At the house of Sri K.Tirupal Reddy, Kodimi(V), Anantapur District

Sampling location : AAQM conducted on the terrace of K.Tirupal Reddy house of Kodimi (V), Anantapur Dist (Cross wind)

Purpose of sampling : Compliant verification

Sample collected by : JSO, Zonal Laboratory, Kurnool

Sampling Date : 05/03/2021

Sample Submit date : 06/03/2021

Date of Issue of report : 08/03/2021

It is to certify that the above samples were analysed from 06/03/2021 to 08/03/2021 and declared the analysis results are as follows:

Parameter	(24 hrs. average) Concentration in µg/m^3	NAAQ Standards (24 hrs. average) in µg/m^3	Test Method
Particulate Matter (PM10)	70.0	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	12.4	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	18.2	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)
*Hydro Chloric Acid (HCL)	BDL	--	Methyl Orange Indicator method

Remarks:

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3. * Non-NABL parameter.

STATE BOARD ANALYST 8/3/21
(M.BUJJI BABU)
Jr. Scientific Officer

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++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
Certificate No.TC-7305

ULR-TC730521000000116F

FORMAT No.APPCB/ZL/KNL/FM/59

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No. : Report No.KNL2103044

Name and address of the sampling site : At Susheela B.Ed College , Rachanipalli (V), Anantapur District

Sampling location : AAQM conducted on the terrace of Susheela B.Ed College building of Rachanipalli (V)

Purpose of sampling : Compliant verification

Sample collected by : JSO, Zonal Laboratory, Kurnool

Sampling Date : 05/03/2021 & 06/03/2021

Sample Submit date : 06/03/2021

Date of Issue of report : 08/03/2021

It is to certify that the above samples were analysed from 06/03/2021 to 08/03/2021 and declared the analysis results are as follows:

Parameter	(24 hrs. average) Concentration in µg/m^3	NAAQ Standards (24 hrs. average) in µg/m^3	Test Method
Particulate Matter (PM10)	78.0	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	22.4	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	28.6	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)
*Hydro Chloric Acid (HCL)	BDL	--	Methyl Orange Indicator method

Remarks:

1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.
3. * Non-NABL parameter.

M. Bujji Babu 8/3/21
STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
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Certificate No.TC-7305

ULR-TC730521000000117F

FORMAT No.APPCB/ZL/KNL/FM/59

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No. : Report No.KNL2103045

Name and address of the sampling site : At the Chiranjeevi Reddy Institute of Engineering and Technology (CRIT), Rachanipalli (V) Anantapur District

Sampling location : AAQM conducted on the terrace of Chiranjeevi Reddy Institute of Engineering and Technology college building , Rachanipalli (V)

Purpose of sampling : Compliant verification

Sample collected by : JSO, Zonal Laboratory, Kurnool

Sampling Date : 05/03/2021 & 06/03/2021

Sample Submit date : 06/03/2021

Date of Issue of report : 08/03/2021

It is to certify that the above samples were analysed from 06/03/2021 to 08/03/2021 and declared the analysis results are as follows:

Parameter	(24 hrs. average) Concentration in µg/m^3	NAAQ Standards (24 hrs. average) in µg/m^3	Test Method
Particulate Matter (PM10)	52.4	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	10.6	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	16.4	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)
*Hydro Chloric Acid (HCL)	BDL	--	Methyl Orange Indicator method

Remarks:

1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.
3. * Non-NABL parameter.

8/3/21

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005

ULR-TC730521000000119F FORMAT No.APPCB/ZL/KNL/FM/59

MONITORING OF VOLATILE ORGANIC COMPOUNDS WITH IN INDUSTRY PREMISES -- ANALYSIS REPORT

Sample Reg. No. : Report No.KNL2103046 (V-01 to 04)

Name and address of the sampling site : Within the premises of **M/s Siflon Drugs**, Sy.No.25/4, Rachanapalli(V), Anantapur District.

Sampling location & code numbers :

KNL2103046 :

V - 01 : Near production block -B area of M/s Siflon Drugs, Rachanapalli(V)
V - 02 : Near scrubber area of M/s Siflon Drugs, Rachanapalli(V)
V - 03 : Between B & C production blocks area of M/s Siflon Drugs, Rachanapalli(V)
V - 04 : Near boiler area of M/s Siflon Drugs, Rachanapalli(V)

Purpose of sampling : Compliant verification
Sample collected by : Junior Scientific Officer, Zonal Lab, Kurnool
Sampling Date & Time : 04/03/2021 & 05/03/2021
Sample Submit date : 06/03/2021
Date of Issue of report : 08/03/2021

It is to certify that the above samples were monitored from 04/03/2021 to 05/03/2021 by Handheld VOC detector-PID Detector, Make: Ion science, Model: Tiger LT and declared the analysis results are as follows:

Table-01 : Values recorded in ppm during the time at 01.08pm to 04.45 pm on 04/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.1	0.2	**0.15**	0.1	0.4	**0.25**	0.1	0.2	**0.15**	0.1	0.1	**0.1**	0.1	0.2	**0.15**
2.	V-02	1.3	2.0	**1.65**	0.4	1.2	**0.8**	0.3	0.8	**0.55**	0.3	1.2	**0.75**	0.5	0.7	**0.6**
3.	V-03	0.4	0.6	**0.5**	0.3	0.6	**0.45**	0.1	0.3	**0.2**	0.1	0.3	**0.2**	0.1	0.6	**0.35**
4.	V-04	1.8	2.8	**2.3**	0.8	1.7	**1.25**	0.3	1.3	**0.8**	0.5	1.2	**0.85**	0.3	0.7	**0.5**

Table-02 : Values recorded in ppm during the night time at 10.20pm to 02.30am on 04/03/2021 & 05/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.1	0.2	**0.15**	0.1	0.3	**0.2**	0	0.1	**0.05**	BDL	BDL	**BDL**	0.1	0.2	**0.15**
2.	V-02	0.7	1.4	**1.05**	0.7	1.0	**0.85**	0.3	0.5	**0.4**	0.3	0.5	**0.4**	0.1	0.2	**0.15**
3.	V-03	0.9	1.5	**1.2**	0.5	0.7	**0.6**	0.3	0.4	**0.35**	0.1	0.3	**0.2**	0.3	0.7	**0.5**
4.	V-04	0.8	0.9	**0.85**	0.4	0.5	**0.45**	0.1	0.3	**0.2**	0.1	0.2	**0.15**	0.1	0.2	**0.15**

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005

Table-03 : Values recorded in ppm during the time at 11.00am to 02.10pm on 05/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.1	0.4	0.25	0.3	0.6	0.45	0.1	0.5	0.3	0.2	0.3	0.25	0.1	0.3	0.2
2.	V-02	0.6	0.9	0.75	0.4	1.1	0.75	0.2	0.4	0.3	0.1	0.3	0.2	0.2	0.6	0.4
3.	V-03	0.1	0.4	0.25	0.4	1.1	0.75	0.1	0.3	0.2	0.1	0.3	0.2	0.1	0.2	0.15
4.	V-04	1.2	1.4	1.3	0.2	0.6	0.4	0.3	0.8	0.55	0.1	0.3	0.2	0.3	0.7	0.5

Remarks:

1. Results are related to samples as received.
2. Monitoring was conducted with Handheld VOC detector-PID Detector, Make: Ion science, Model: Tiger LT
3. Monitoring was conducted from 01.08pm to 04.45 pm and during night time at 10.20pm to 02.30am on 04/03/2021 & 05/03/2021
4. During the time of monitoring, no predominant wind speed and wind direction were observed.
5. During the monitoring, weather was clear and the Ambient Temperature was recorded as 31^{0}C at day time and no vehicular movement was observed.

Signed this: 8th day of March, 2021

M. Bujji Babu 8/3/2021
STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005

ULR-TC730521000000119F

FORMAT No.APPCB/ZL/KNL/FM/59

MONITORING OF VOLATILE ORGANIC COMPOUNDS IN AMBIENT AIR

ANALYSIS REPORT

Sample Reg. No. : Report No.KNL2103046 (V-05 to 07)

Name and address of the sampling site : In the surrounding areas of **M/s Siflon Drugs**, Sy.No.25/4, Rachanapalli(V), Anantapur District.

Sampling location & code numbers :

KNL2103046 :

V– 05 : On the terrace of Sri K.Tirupal Reddy'house, Kodimi(V)
(approx. distance 0.9 km from the industry in the North-East direction)

V – 06: On the terrace of Grama sachivalayam building, Rachanapalli(V)
(approx. distance 1.3 km from the industry in the Eastern direction)

V – 07 : Near Chiranjeevi Reddy Institute of Engineering and Technology, Rachanapalli(V)
(approx. distance 0.7 km from the industry in the Western direction)

Purpose of sampling : Compliant verification

Sample collected by : Junior Scientific Officer, Zonal Lab, Kurnool

Sampling Date & Time : 04/03/2021 & 05/03/2021

Sample Submit date : 06/03/2021

Date of Issue of report : 08/03/2021

It is to certify that the above samples were monitored from 04/03/2021 to 05/03/2021 by Handheld VOC detector-PID Detector, Make: Ion science, Model: Tiger LT and declared the analysis results are as follows:

Table-01: Values recorded in ppm during the time at 01.08pm to 04.45 pm on 04/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-05	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
2.	V-06	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
3.	V-07	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

Table-02 : Values recorded in ppm during the night time at 10.20pm to 02.30am on 04/03/2021 & 05/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-05	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
2.	V-06	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
3.	V-07	0.0	0.1	0.05	BDL	BDL	BDL	0.1	0.2	0.15	BDL	BDL	BDL	BDL	BDL	BDL

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Accredited by NABL as per ISO/IEC: 17025:2005

Table-03 : Values recorded in ppm during the time at 11.00am to 02.10pm on 05/03/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-05	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
2.	V-06	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
3.	V-07	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

Remarks:

1. Results are related to samples as received.
2. Monitoring was conducted with Handheld VOC detector-PID Detector, Make: Ion science, Model: Tiger LT
3. Monitoring was conducted from 01.08pm to 04.45 pm and night time at 10.20pm to 02.30am on 04/03/2021 & 05/03/2021
4. During the time of monitoring, no predominant wind speed and wind direction were observed.
5. During the monitoring, weather was clear and the Ambient Temperature was recorded as 31^{o}C at day time and no vehicular movement was observed.

Signed this: 8th day of March, 2021

8/3/21

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari street, Kasturibaipet, Vijayawada – 520 010

Phone:0866-2463200.
Grams : Kalusya Nivarana
Website :www.appcb.ap.nic.in

Order No.82/APPCB/UH-II/TF/ANTP/2016- **Date: 18.05.2021.**

DIRECTIONS

Sub: APPCB – UH-II - TF – M/s.Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapur District – – Complaints received – O.A No 114/2020 filed in Hon'ble NGT – NGT orderdt 03.03.2021 – Bank Guarantee forfeited – Directions issued – Reg..

Ref:1. Consent Order No. APPCB /KNL /ATP /1060 /HO /CFO&HWA / 2018, dated 21.06.2018 with a validity upto 30.04.2022.
2. Complaint from Sri Thopudurthi Prakash Reddy, Hon'ble MLA, RapthaduAssembly Constituency.
3. Stop production Order issued by the Board vide Order No.82/APPCB/UH-II/ANTP/2020, dated 16.06.2020.
4. The industry request for revocation of stop production order dated 08.07.2020.
5. Revocation of stop production order dated 22.07.2020.
6. NGT Order in OA No 114/2020 dated 03.03.2021.
7. Note Approval of the Member Secretary , APPCB dated 23.04.2021.
8. RO mail dated 12.05.2021.

***

WHEREAS you are operating industry in the name of M/s. Siflon Drugs located at Sy.No.25/4, Rachanapalli (V), Anantapuram District, A.P engaged in the manufacture of Veterinary Drugs & Intermediates.

WHEREAS vide reference 1st cited, the Board issued CFO dated 21.06.2018 valid upto 30.04.2022.

WHEREAS the Board vide reference 2nd cited, has received representation of Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency submitted to the Hon'ble Chief Minister, Govt.of Andhra Pradesh regarding Pollution problems from M/s. Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapuram District dt 22.05.2020

WHEREAS the RO officials along with JSO, Zonal Laboratory Kurnool inspected the industryon 22.05.2020 & 23.05.2020.

WHEREAS the Board vide reference 3rd cited, issued stop production order to the industry on 16.06.2020 after reviewing the issue in the EAC (TF) meeting held on 04.06.2020.

WHEREAS the industry requested the Board office for the revocation of stop production order dated 08.07.2020.

WHEREAS vide reference 5th cited, the Board issued revocation of stop production order to the industry dt 22.07.2020 duly stipulating necessary conditions.

WHEREAS the O.A.Nos.114/2020 & 180/2020 were filed against the alleged non compliance with Environmental norms by M/s. Siflon Drugs, Rachanapalli, Ananthapuramu District. The Hon'ble NGT vide Order dated 03.03.2021 in O.A.No.114/2020.directed the State PCB to take action against the industry for the non compliance.

WHEREAS the Board has received complaint from Mr. Eswar Reddy and 23 others against the industry forwarded by the CMO received on 08.04.2021. Earlier, Sri A. Praveena and 74 others submitted representation to the CMO against the industry.

WHEREAS the EE RO Ananthapuram along with the JSO, Zonal Laboratory, Kurnool inspected the industry on 04.03.2021 & 05.03.2021 and the submitted the detailed report.The status of compliance is submitted as below:

a. The industry has installed 2 Nos of double stage scrubbers to Block-B and Block-C to control odour nuisance that is emanated from reactors. The industry has also provided a scrubber to the vent of the ATFD (Agitated Thin Film Drier) to control odour nuisance

from MEE area.

b. The industry has not been manufacturing new products at present.However, the industry has been manufacturing the Consented products exceeding the quantities permitted. During the period from 25.07.2020 to 05.03.2021 the industry has manufactured the following products in excess of the Consentedproducts:

Product Manufactured	Consented quantity	Actually Manufactured (Averaged to Day production)
Oxyclozanide	166.67 Kg/day	615.9 Kg/day
Rafoxanide	66.67 Kg/day	76.45 Kg/day
Niclosamide	70 Kg/day	40.91 Kg/day
Fenbendazole	33.33 Kg/day	85.45 g/day

c. The industry has manufactured the products in excess of the permitted quantities i.e., up to 818.71 Kgs/day (average) and 826 Kgs/day (Maximum) as against the consented quantitiesof 660 Kgs/day.

d. The industry has disposed the Plastic liners and carbouys to M/s. Apex Polymers, Visakapatnam and scrap waste to Local vendors. As per therecords maintained by the industry, the plastic liners and carbouys to the tune of 8.045 MT on 06.06.2020 and 6.140 MT on 12.08.2020 weredispatched to M/s. Apex Polymers, Visakapatnam.

e. The industry is operating the scrubbers regularly. However, characteristic odour was observed within the premises during several inspections made by this office officials and other officers.

f. The industry is processing the spent solvents in a 2 column Solvent Recovery Unit and recovering the solvents to use them back in its process. During the period from 25.07.2020 to 05.03.2021, it has disposed 46320 Kgs of Organic Residue to the Ramky's TSDF at Rapuru, Nellore District, Andhra Pradesh and at present 11205 Kgs of Organic Residue is stored on the premises.

g. During the inspection of A.P. Pollution Control Board officials on 22.05.2020, 23.05.2020, 23.06.2020, 01.07.2020, 07.07.2020, 05.10.2020, 07.10.2020, 05.01.2021, 27.01.2021 and 11.02.2021 no discharges outside the industry premises were observed.

h. The industry has not provided separate stacks for 4 TPH boiler and 3 TPH boiler. It has provided a common stack for both the boilers.

i. The industry is maintaining the records of effluent generation and disposal to MEE.

j. The Officials of A.P. Pollution Control Board on 01.07.2020 and 02.07.2020 collected samples from the borewells of the surrounding area (within a radius of 1 Km) and the analyses of the samples showedno contamination in the groundwater.

k. The Officials of A.P. Pollution Control Board on 05.01.2021 collected Borewell samples from 4 Nos.of Borewells i.e., of Sri Nagarju (in the Northern side of the industry), in the land of Sri Ramanjineyulu (in the North Eastern side of the industry), in the land of Sri Sreenivsa Reddy (Western side of the industry) and in the industry premises. The Analyses of the samples showed no contamination in the ground water.

l. The online effluent monitoring system was installed by the industry on 06.07.2020. The calibration of equipment was again done on 16.09.2020. The latest calibration was done on 15.03.2021.

m. The industry has prepared safety audit report and Hazop study report through 3rd party M/s. Indussafe Industrial Engineers, Hyderabad and submitted the reports to the Deputy Chief Inspector of Factories.

n. The A.P. Pollution Control Board vide Notice dated 04.09.2020 levied an Environmental Compensation of Rs.2,40,000/-. The industry paidthe Environmental Compensation through a demand draft on 23.09.2020.

o. The industry has been carrying out excess production.

p. The industry has also generated excess wastewater during some months of production.

q. During several inspections of Board's officials, characteristic smell nuisance was observed within the plant premises. The VOCs monitoring results also show that there was smell nuisance prevailing within the plant premises.

r. The VOCs monitoring results show that there was no smell nuisance in Kodimi and Rachanapalli villages. The VOCs were recorded at CRIT College, Rachanapalli during the night hours.

s. The industry has to install two different stacks for 2 nos.of boilers.

t. The industry has to completely cover the HTDS tank and provide a hood and scrubber to it, in order to reduce smell nuisance.

u. The industry has not provided a separate flow meter for LTDS effluent. It is at present quantifying the LTDS effluent based on collection tanks' capacities. .

WHEREAS from the report it is observed that the industry has complied with the conditionsof the Revocation of Stop Production Order except the excess production and installation of separate stack for the boilers.

WHEREAS The industry has submitted the EC levied vide DD No.048582 dt 12.01.2021 for Rs.2,40,000/-.

WHEREAS the BG submitted the industry for Rs 4,00,000 Lakhs dt 09.07.2020 valid upto 08.07.2021 was forfeited by the Board.

In view of the facts mentioned above, the Board hereby issue the following directions under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 of Air (Prevention & Control of Pollution) Amendment Act, 1987:

1. ***The industry shall take all the necessary steps to reduce the odour nuisance within one month.***
2. ***The industry shall provide separate stacks for the 4 TPH and 3 TPH boilers as stipulated in the CFO order dt 21.06.2018 within one month.***
3. ***The industry shall not manufacture new products and not exceeding the permitted quantity, other than those mentioned in the CFO.***
4. ***The industry shall dispose the Plastic liners, carbouys and scrap waste only to the authorized recyclers.***
5. ***The industry shall operate the two stage scrubbers for scrubbing of process emissions at all emission sources. The industry shall maintain online pH meters to the scrubbers.***
6. ***There shall not discharge of waste water outside the industry premises.***
7. ***The online monitoring system shall be calibrated periodically as per equipment suppliers manual / CPCB guidelines before starting the production.***

You are hereby directed to note that, should you violate any one of the conditions mentioned above, your unit will be closed under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988, and under Section 31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987, in the interest of Public Health and Environment and you will be also liable for prosecution in the Court of Judicial Magistrate First Class under Sec.41 (2) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.37(1) of Air (Prevention and Control of Pollution) Amendment Act, 1987, the punishment for which includes imprisonment for a term which shall not be less than one year six months and which may be extended to six years and with fine.

This Order comes into effect from today i.e., 18.05.2021.

Sd/-
Vijay Kumar Gsrkr IAS
MEMBER SECRETARY

To
M/s.Siflon Drugs,
Sy.No.25/4,
Rachanapalli (V),
Anantapur District.

// T.C.F.B.O. //

JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II

Date: 23.06.2021

To,
The Member Secretary,
A.P. Pollution Control Board,
Board Office, Vijayawada.

// Kind Attention: JCEE, UH-II //

Sir,

Sub: APPCB – M/s. Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Ananthapuramu District – Inspection report - Submitted – Reg.

Ref: E-Mail received from JCEE, UH-II on 16.06.2021.

* * * * *

It is to submit that in the reference cited above, an inspection team was constituted with Sri M.V.N. Prasad, SEE, Zonal Office, Kurnool, Sri M Bujjibabu JSO, Zonal Office, Kurnool and Sri MBS Shankara Rao, AEE, RO, Ananthapuramu for inspection of M/s. Siflon Drugs, Rachanapalli (V), Ananthapuramu District on or after 16.06.2021. Also, instructions were issued to the team to specifically look into i) carrying out excess production, ii) installation of separate stacks for the boilers and iii) excess VOC values causing odour nuisance by the industry. As per the instructions, the industry was inspected by above team on 18.06.2021 & 19.06.2021. Sri S. Suresh, GM (Operations) of the industry was present during the inspection. The details of the inspection are as follows:

1.	Name and location of the industry	:	M/s Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Ananthapuramu District.
2.	Line of Activity	:	Manufacturing of Veterinary Drugs & its Intermediates
3.	Category of the industry	:	Red-Haz.
4.	Date of commissioning of industry	:	May, 1999
5.	Total Project cost	:	Rs.13.46 Crores
6.	Total area of the plant	:	13.19 acres.
7.	Surroundings of the Industry:	:	**North:** Anantapur-Bellary State Highway; **South:** M/s. Siflon Drip and Sprinklers Private Limited; **East:** Dry Agricultural Land; **West:** Dry Agricultural Land; **Distance from Nearest Habitation**: The nearest habitation is Kodimi(V) and is existing at a distance of 0.9 Km in North-East direction from the industry. Rachanapalli (v) is existing at a distance of about 1.3 Kms in Eastern direction from the industry. Ananthapuramu town is at a distance of 5.5 Kms from the industry. St. Mark Educational Institution is at distance of 500 mtrs from the industry in the North Western direction. Era International School is at a distance of about 300 mtrs and Chiranjeevi Reddy Institute of technology is at a distance of about 600 mtrs in North-west direction; **Distance from Nearest water body:** Kodimi canal is at a distance of 1.1 Km in North-East direction.
8.	Extent of Green belt developed in	:	The industry has developed greenbelt in an

	Acres		area of about 5.0 acres towards North and Eastern directions within the premises. The greenbelt developed is about 37.9 % of the total area of the industry.
9.	Status of operation	:	The unit was in operation.
10.	Status Consent under Water & Air Acts & HW Authorization.	:	The Board issued CFO & HWA Order to the industry vide Order dated 21.06.2018 with a validity up to 30.04.2022. A copy of the same is enclosed as **Annexure-1.**
11.	Name of the products and by-products manufactured with quantity (per day or month or annum).	:	As per the Consent Order dated 21.06.2018, the industry was permitted to manufacture the following products and quantities.

Sl. No.	**Name of the Products**	**Consented Quantity as per CFO order dated: 21/06/2018 in Kgs/day**
	Group – A:	
1	Rafoxanide	100 Kg/day
2	Closantel Base	200 Kg/day
3	Parziquantel	100 Kg/day
4	Clorsulon	100 Kg/day
5	Butaphosphan	40 Kg/day
6	Firocoxib	10 Kg/day
	Total Group - A	**550.0 Kg/day**
	Group – B:	
1	Oxyclozanide	166.67 Kg/day
2	Niclosamide	70 Kg/day
3	Albendazole	66.67 Kg/day
4	Fenbendazole	33.33 Kg/day
5	Closantel Sodium	50 Kg/day
6	Closantel Base	100 Kg/day
7	Triclabendazole	66.67 Kg/day
8	Rafoxanide	66.67 Kg/day
9	Enrofloxacin	40 Kg/day
	Total Group - B	**660.00 Kgs/day**
Note: The industry shall manufacture following any one group of products at any given point of time.		

12. **Comments on whether the products are permitted products and production is with the permitted capacity :**

The industry is manufacturing only Group - B products and is manufacturing four of the nine permitted products in Group – B. The month wise details of production from July, 2020 (from 25.07.2020 i.e., restarting of production after Revocation of Stop Production Order) to June, 2021 are verified using the GST records, delivery challans and job work invoices. As per the records, the month wise details of products manufactured are as follows:

Month	**Oxyclozanide (in Kgs)**	**Rafoxanide (in Kgs)**	**Niclosamide (in Kgs)**	**Fenbendazole (in Kgs)**	**Total (in Kgs)**
Permitted quantity as per CFO	166.67 Kgs/day (or) 5000 Kgs/month	66.67 Kgs/day (or) 2000.1 Kgs/month	70 Kgs/day (or) 2100 Kgs/month	33.33 Kgs/day (or) 999.9 Kgs/month	660 Kgs/day (or) 19800 Kgs/month
July, 20	4800	**5000**	**5000**	**1600**	16400
Aug, 20	**18400**	2000	1000	**3000**	**24400**
Sep, 20	**17600**	2000	2000	**1600**	**23200**
Oct, 20	**16800**	2000	**3000**	**3000**	**24800**
Nov, 20	**20000**	**2300**	0	400	**22700**
Dec, 20	**19200**	**2500**	0	**2400**	**24100**

Jan, 21	**18400**	2000	0	**2000**	**22400**
Feb, 21	**16800**	2000	**4000**	**2000**	**24800**
Mar, 21	**14400**	0	**7000**	**4800**	**26200**
Apr, 21	**15200**	0	**3000**	800	19000
May, 21	**14400**	0	2000	**3200**	19600
Jun, 21 (Till 17th of the month)	**8000**	0	2000	**1600**	11600
Total in Kgs	**184000**	**19800**	**29000**	**26400**	**259200**

13. **Details of the Excess Production carried out by the industry:**

As seen from the above, the industry has manufactured Excess Production and the details are as follows:

i. **<u>Oxyclozanide</u>** :

1,84,000 Kgs (230 batches of about 800 Kg each ; each batch lasts a time cycle of 135 hours) in 327 days i.e., an average production of 562.69 Kgs/day as against 166.67 Kgs/day i.e., the industry has carried out 237.6 % of excess production.

Since March, 2021, the industry has manufactured 52,000 Kgs i.e., an avg production of 477.06 Kgs/day as against 166.67 Kgs/day i.e., the industry has carried out 186.2 % of excess production.

ii. **<u>Rafoxanide</u>** :

19,800 Kgs (40 batches of about 500 Kg each ; each batch lasts a time cycle of 170 hours) in 327 days i.e., an average of 60.55 Kgs/day as against 66.67 Kgs/day.

Since March, 2021 the industry has stopped manufacturing of this product in the premises. Instead, the industry is manufacturing this product at their sister concern unit i.e., M/s. Siflon Drugs Pvt Ltd., J.P. Darga Road, Rangapur (V), Kothuru (M), Ranga Reddy District on job work basis. A copy of the Delivery Challan is enclosed as **Annexure -2.**

iii. **<u>Niclosamide</u>** – 29,000 Kgs (29 batches of about 1000 Kg each ; each batch lasts a time cycle of 100 hours) in 327 days i.e., an average of 88.68 Kgs/day as against 70 Kgs/day i.e., the industry has carried out 26.68 % of excess production.

Since March, 2021, the industry has manufactured 14,000 Kgs i.e., an avg production of 128.44 Kgs/day as against 88.68 Kgs/day i.e., the industry has carried out 44.8 % of excess production.

The industry has stopped the stage -1 of this product i.e., 5-Chloro Salicyclic Acid in the premises and is purchasing the same from M/s. Galaxy Chemicals, KIADB Industrial Area, Mundargi (V), Bellary, Karnataka and also from M/s. Dhari Chemicals, Baroda, Gujarat. A copy of the Proforma Invoice is enclosed as **Annexure - 3**.

iv. **<u>Fenbendazole</u> –** 18,580 Kgs (46 batches of about 400 Kg each ; each batch lasts a time cycle of 116 hours) in 327 days i.e., an average of 80.73 Kgs/day as against 33.33 Kgs/day i.e., the industry has carried out 142.2 % of excess production.

Since March, 2021 the industry has manufactured 10,400 Kgs i.e., an avg production of 95.41 Kgs/day as against 33.33 Kgs/day i.e., the industry has carried out 186.2 % of excess production.

Total production: The industry has carried out excess production in total (which include all the 4 products) of about 792.66 Kgs/day (average) as against the consented quantities of 660 Kgs/day i.e., the industry has carried out 20.1 % of excess production during the period from July, 2020 to June, 2021.

Since March, 2021 the industry has manufactured 76,400 Kgs i.e., an avg production of 700.91 Kgs/day as against 660 Kgs/day i.e., the industry has carried out 6.19 % of excess production.

14. **The Details of the Water Consumption and Flow Meters Status :**

The source of water supply for the industry is Borewell and as per the CFO order dt. 21.06.2018, the details of permitted water consumption is as follows:

S.No	Purpose	Consented quantity as per CFO order dated: 21.06.2018 (in KLD)
1	Process &Washings	8.8
2	Boiler feed	10
3	Cooling blow down	2.0
4	Gardening	1.00
5	Domestic	2.00
	Total:	**23.8 KLD**

The industry has provided flow meter for the i) Borewell, ii) boiler feed, iii) process & washings and Cooling tower makeup, iv) Domestic and is maintaining records. As per the records the total water consumption is 2558.6 KL i.e., avg 23.69 KLD during the period from March, 2021 to June, 2021 (till 17th of June) and the flow meter readings during inspection on 18.06.2021 are as follows: i) Borewell: 2022.03 Kl ii) Boiler feed: 1659.937 KL iii) process & washings and Cooling tower makeup: 3549.127 KL iv) Domestic: 3033.89 KL

15. **Details of Effluent generation and flow meters status :**

As per the CFO order dt. 21.06.2018, the details of the permitted effluent generation and its disposal are as follows:

S.No	Outlet Description	Max Daily Discharge	Point of Disposal
1	Process & washings (6.80 KLD), Boiler blow down (1.80 KLD), Cooling bleed off (0.55 KLD)	9.1 KLD	• Stripper condensate shall be sent to TSDF/Cement plants for co processing. • Condensate from MEE (1.5 TPH) & ATFD (1.5 TPH) shall be sent to secondary ETP followed by RO system (1.0 Kl/hr). • RO permeate shall be reused as cooling makeup and RO rejects shall be sent to MEE. • Salts from MEE & ATFD shall be sent to TSDF.
2	Domestic effluents	0.85 KLD	Septic tank followed by soak pit.

The industry has provided flow meter at the i) MEE feed, ii) MEE condensate, iii) Stripper outlet, iv) MEE concentrate, v) RO permeate, vi) HTDS effluents collection tank, vii) LTDS effluents collection tank. All these flow meters are working conditions and meter readings during inspection are as follows: i) MEE feed: 10596.49 KL ii) MEE condensate: 296.22 KL iii) Stripper outlet: 0.56 KL iv) MEE concentrate: 1025.20 KL v) RO permeate:905.6KL vi) HTDS effluents collection tank: 9414.03 KL vii) LTDS effluents collection tank: 2.528 KL (installed new flow meter on 16.06.2021)

The industry is maintaining the records of HTDS and LTDS effluent generation in the details of wastewater generation are as follows:

Month	**Permitted quantity per day**	**Permitted quantity per month**	**Actual quantity per month**	**Excess quantity per month**
March, 2021	9.1 KL	9.1 x 31 = 282.1 KL	185.78 HTDS + 75.2 LTDS = 260.98 KL	-21.12 KL
April, 2021	9.1 KL	273 KL	202.32 HTDS + 74.72 LTDS = 277.04 KL	4.04 KL
May, 2021	9.1 KL	9.1 x 31 = 282.1 KL	186.25 HTDS + 72.970 LTDS = 259.22 KL	-22.88 KL
June, 2021 (till 17th of month)	9.1 KL	154.7 KL	99.33 HTDS + 38.92 LTDS = 138.25 KL	-16.45 KL

The reduction in effluent generation is due to outsourcing of Rafoxanide product completely to their sister concern unit i.e., M/s. Siflon Drugs Pvt Ltd., J.P. Darga Road, Rangapur (V), Kothuru (M), Ranga Reddy District on job work basis and also stoppage of stage -1 of Niclosamide i.e., 5-Chloro Salicyclic Acid in the premises and purchasing the same from M/s. Galaxy Chemicals, KIADB Industrial Area, Mundargi (V), Bellary, Karnataka and also from M/s. Dhari Chemicals, Baroda, Gujarat.

16. **Details of the Effluent Treatment System and disposal:**

The industry is segregating the waste water into High and Low TDS effluent streams. The washings, boiler blow down, cooling bleed off, MEE and ATFD condensate is being treated in the Biological ETP of capacity 30 KLD consisting of effluent collection tank, neutralization tank, lamella clarifier, Aeration tanks 3 Nos, tube settler, sand & carbon filters followed by RO system of Capacity 1.0 KL/hr. The permeate of RO system is used in cooling towers and Boiler makeup. The RO rejects is mixed with HTDS effluent and treated in the MEE (3 stages) of capacity 1.5 KL/hr with filter press and stripper followed by ATFD. The MEE & ATFD condensate is taken back to Biological ETP.

17. **Compliance with standards stipulated based on Board data / online monitoring systems:**

The industry has provided online effluent monitoring system for the outlet of RO for monitoring pH, BOD, COD and TSS. During inspection, it was observed the online effluent monitoring system is indicating pH – 7.79; COD - 50.32 mg/ltr; BOD – 0 mg/ltr (BOD Analyzer is under repair); TSS -75.08 mg/lt. The industry has calibrated the online monitoring system on 15.03.2021 and the next due date for calibration of the same is on 15.09.2021. Also,

during inspection the samples of i) MEE feed, ii) MEE condensate, iii) In let of Biological ETP, iv) Outlet of ETP / inlet of RO, v) Outlet of RO before used for utilities were collected and submitted to Zonal Laboratory for analysis purpose. The results are awaited.

18. **Details of Sources of Air pollution & Control equipment provided by the industry:**

The industry is having the following Air pollution sources and control equipments

S. No.	Source of Pollution Note: Capacity should be mentioned for each unit	Control equipment provided	Stack height in Mts - above GL	Limiting Standard prescribed by Board
1.	Attached to Briquettes/Coal fired Boiler of capacity 4 TPH	Multi Cyclone dust collector	30mts With dia 0.7mts at the top. (common chimney)	SPM – 115 mg/Nm^3
2.	Attached to Briquettes/Coal fired Boiler of capacity 3 TPH (for standby operations)			
3.	Attached to Scrubbers (Hcl fumes) - 4Nos.	---	20mts	HCl - 35 mg/Nm^3
4.	Attached to 500 KVA DG set	Silencer with acoustic enclosure	14ft	SPM – 115 mg/Nm^3

19. **Installation of separate stacks for the boiler:**

Earlier, the industry is having Common Stack for the 3 TPH & 4 TPH boilers. Now, the industry is not operating the 3 TPH boiler and also disconnected the duct from 3 TPH boiler to the common stack permanently on 01.06.2021. The industry representative informed that they are planning to sell the 3 TPH boiler within a month's time. A copy of the photographs depicting the disconnection of the duct and industry's letter dated 18.06.2021 is enclosed as **Annexure- 4.**

20. **Details of the process emissions & Control equipment provided:**

The industry has 2 blocks of production i.e., Block-B and Block-C and the details of the process emissions and control equipment provided in each of the block are as follows:

Block- B:

In the Block – B, Fenbendazole & Rafoxanide products are manufactured. HCl emissions are emanated from the process in stage – 2 of Fenbendazole and stage -3 of Rafoxanide. The industry has provided 1 No.of double stage scrubbers in production with water as a scrubbing media for the stage -1 of scrubber and caustic lye as a scrubbing media for stage-2 of scrubber for the scrubbing the HCl emissions.

Block- C:

In production Block- C, Oxyclozanide & Niclosamide products are manufactured. HCl and SO_2 emissions are emanated in the stage – 3 of Oxyclozanide and HCl emissions are emanated in the Niclosamide.

The industry has provided 1 No.of double stage scrubbers in Production Block-C with water as a scrubbing media in stage – 1 of scrubber and caustic lye as scrubbing media in stage- 2 for scrubbing the HCl, SO_2 emissions.

The industry has provided online pH meters for the scrubbers provided in Block - B & Block – C to monitor the scrubbing efficiency and these pH meters are provided with data logger system. During inspection the pH of the scrubbing media for the Block- B is observed to be 9.85 and for the Block- C is 13.65. The Live view of values of pH meter of the Scrubbers on 18.06.2021 at 1.05 PM is enclosed as **Annexure- 5.**

As per the action plan submitted by the industry vide letter 18.05.2021, the industry has provided a Jacketed receivers to both the Scrubbers in the Block-B and Block – C to minimize the temperature of scrubbing solution.

21. **Compliance with standards stipulated based on Board data / online monitoring system:**

The Officials of Zonal Laboratory, Kurnool have conducted stack monitoring for the stack attached to Boiler of capacity 4 TPH and also stack attached to scrubber on 18.06.2021. As per the analysis reports, the analysis values are as follows:

S. No	Date of Monitoring	Monitoring conducted	Parameter	Monitored value in mg/Nm^3	Board's Stipulated standard mg/Nm^3
1	18.06.2021	Stack attached to 4 T/hr Boiler.	Particulate Matter (PM)	91.6	115
2	18.06.2021	Stack attached to Scrubbers	HCl	25.5	35
			Particulate Matter (PM)	27.3	---

22. **<u>Details of solid and hazardous waste generation, storage and disposal</u>** :

As per the HWA order dated 21.06.2018, the industry is permitted to generate the following quantities of Hazardous Waste and disposal options.

a) Hazardous waste:

S. No.	Name of the Hazardous Waste	Stream Number as per HWM Rules	Quantity of Hazardous waste (after change of product mix)	Disposal Option
1.	MEE Salts/ETP Sludge	35.3 of Sch-I	234.95 Kgs/day	TSDF, Nellore for secured land filling.
2	Iron Sludge	28.1 of Sch-I	78.71 Kgs/day	Authorised Cement Industries for co-processing / TSDF.
3.	Organic / solvent residue	20.3 of Sch-I	255.89 Kgs/day	
4.	Spent carbon	28.1 of Sch-I	22.81 Kgs/day	
5.	Waste Oils & Grease	5.1 of Sch-I	25 Lts/annum	Disposed to authorized re-processors / recyclers

b) Non-Hazardous Solid Waste :

S. No.	Name of the waste	Source of generation	Quantity of waste (kg/day)	Disposal Option
1	Boiler Ash	From the boiler	1.5 TPD	Sold to Brick manufacturers

Storage :

The industry is storing the MEE salts / ETP sludge, Iron sludge below the LTDS effluent collection tank and spent carbon in closed shed. The industry has provided concrete lined flooring for the storage sheds.

Disposal Details:

The month wise details of disposal of hazardous was are as follows:

Name of the solid waste	**Quantity disposed in Tones during the month**				**Quantity stored in Tones in the premises.**
	March, 21	**April, 21**	**May, 21**	**June, 21**	
MEE Salts/ETP Sludge	16.23	Nil	17.785	Nil	7.225
Organic / solvent residue	16.905	Nil	2.420	Nil	17.21
Iron Sludge	10.72	Nil	3.685	Nil	2.24
Spent carbon	4.565	Nil	Nil	Nil	3.42
				Total	**30.095**

The industry has stored about 30 Tons of Hazardous waste in the premises.

23. **Compliance of the industry on the directions issued by Task force:**

The industry was issued with directions by the Board vide Order dated 18.05.2021 to comply with. The details of the directions issued and the latest compliance of the industry is as follows:

S.No.	**Direction**	**Compliance**
1	The industry shall take all the necessary steps to reduce the odour nuisance within one month	The industry has upgraded the receivers used for the Scrubber with the jacketed receivers with water circulation to control the temperature of the Scrubbing media thereby increase the Scrubbing efficiency. Also, the industry has provided i) Scrubber to the vent of the Agitated Thin Film Drier provided for disposal of HTDS effluents and ii) Covered the HTDS effluent storage tanks and provided the ducting system (with ID fan of capacity 5 HP) connected to Scrubber to control odour nuisance from the High TDS effluent storage tanks. The industry has replaced the Centrifuges used earlier for separation of mother liquors with Agitated Nutsche Filter cum Drivers (ANFD) i.e., 7 Nos in Block-C and 3 Nos in Block-B which are closed system thereby controlling the odour nuisance while separation of mother liquors in the production blocks. The industry has also provided primary condenser (with water circulation) and secondary condenser (with chilled brine circulation) and the final vent from the two distillation column was dipped in the ML's storage tanks to reduce solvent losses and thereby controlling the odour nuisance. The industry has 4 Nos.of vertical solvent storage tanks for the storage of solvents viz., methanol – 20 Kl, Acetone – 20 Kl, Monochloro benzene – 20 Kl,

		Toluene – 20 Kl. The industry has connected the vents each of these storage tanks is being connected to the 4 Nos.of condensers (of 6 Sq.Mtrs capacity) to reduce the solvent losses from the storage tanks and thereby to control odour nuisance. Earlier, the industry is using Chlorine in the manufacture of 5- Chloro Salicylic Acid (an intermediate stage (Stage -1) of niclosamide). At present the industry has stopped the manufacturing the above stage of the product in the premises and thereby Chlorine usage in the process to control the odour. The industry is procuring 5- Chloro Salicylic Acid (an intermediate stage of niclosamide) from M/s. Dhari Chemicals, Gujarat and M/s. Galaxy Chemicals, Bellary, Karnataka State.
2	The industry shall provide separate stacks for the 4 TPH and 3 TPH boilers as stipulated in the CFO order dt. 21.06.2018 within one month	Earlier, the industry is having Common Stack for the 3 TPH & 4 TPH boilers. Now, the industry is not operating the 3 TPH boiler and also disconnected the duct from 3 TPH boiler to the common stack permanently on 01.06.2021. The industry representative informed that they are planning to sell the 3 TPH boiler within a month's time.
3	The industry shall not manufacture new products and not exceeding the permitted quantity, other than those mentioned in CFO	The industry is not manufacturing any new products other than permitted in the Consent Order. However, the industry has carried out excess production in total (which include all the 4 products) of about 792.66 Kgs/day (average) as against the consented quantities of 660 Kgs/day (from July, 2020 to June, 2021) i.e., the industry has carried out 20.1% of excess production.
4	The industry shall dispose the Plastic liners, carboys and scrap waste only to the authorized recyclers	The industry is disposing the plastic liners, carboys and scrap waste regularly to M/s. Apex polymers, Visakhapatnam which is an authorized recycler. The photocopies of the invoices and gate passes are enclosed as **Annexure- 6.**
5	The industry shall operate the two stage scrubbers for scrubbing of process emissions at all emission sources. The industry shall maintain online pH meters to the scrubbers	The industry is operating two stage scrubbers for the scrubbing of process emissions from the Block –B & C. The industry has provided online pH meters for the scrubbers provided in Block - B & Block – C to monitor the scrubbing efficiency and these pH meters are provided with data logger system. During inspection, the pH of the scrubbing media for the Block- B is observed to be 9.85 and for the Block- C is 13.65 .
6	There shall not be ay discharge of waste water outside the industry premises	There is no discharge of wastewater outside the industry premises.
7	The online monitoring system shall be calibrated periodically as per equipment supplier's	The industry has provided online effluent monitoring system for the outlet of RO for monitoring pH, BOD, COD and TSS. During inspection, it was observed

	manual/CPCB guidelines before starting the production	the online effluent monitoring system is indicating pH – 7.79; COD - 50.32 mg/ltr; BOD – 0 mg/ltr (BOD Analyzer is under repair); TSS -75.08 mg/lt. The industry has calibrated the online monitoring system on 15.03.2021 and the next due date for calibration of the system is on 15.09.2021. A copy of the calibration certificate in enclosed as **Annexure-7.**

24. **Compliance of the industry on the conditions (Schedule – B) stipulated in the CFO Order dated 21.06.2018:**

<table>
<tr><th>S.No</th><th>Conditions stipulated in Schedule –B of CFO Order dated 21.06.2018.</th><th>Compliance status</th></tr>
<tr><td>1)</td><td>The source of water is APIIC supply. The following is the permitted water consumption:
<table>
<tr><th>S.No</th><th>Purpose</th><th>Quantity (in KLD)</th></tr>
<tr><td>1</td><td>Process &Washings</td><td>8.8</td></tr>
<tr><td>2</td><td>Boiler feed</td><td>10</td></tr>
<tr><td>3</td><td>Cooling blow down</td><td>2</td></tr>
<tr><td>4</td><td>Gardening</td><td>1</td></tr>
<tr><td>5</td><td>Domestic</td><td>2</td></tr>
<tr><td></td><td>Total:</td><td>23.8</td></tr>
</table></td><td>The industry is drawing water from the Borewell in the premises.

The industry has provided flow meter for the i) Borewell, ii) boiler feed, iii) process & washings and Cooling tower makeup, iv) Domestic for assessing water consumption and is maintaining records. As per the records the total water consumption is 2558.6 KL i.e., avg 23.69 KLD during the period from March, 2021 to June, 2021 (till 17th of June.</td></tr>
<tr><td>2)</td><td>The industry shall provide separate flow meters within one month for assessing the quantity of water used for the above purposes</td><td></td></tr>
<tr><td>3)</td><td>The industry shall provide flow meters with totalizers at the inlet and outlet of Stripper, RO system and outlet of ATFD condensate by the end of July, 2018</td><td>The industry has provided flow meters with totalizers at the inlet and outlet of Stripper, RO system and MEE / ATFD condensate.</td></tr>
<tr><td>4)</td><td>The industry shall provide Secondary Effluent Treatment Plant, within two months (i.e, before 15th of August 2018) as committed by the industry vide lr. Dt.20.06.2018 to achieve Zero Liquid Discharge (ZLD).</td><td rowspan="2">The industry has provided biological ETP of capacity 30 KLD consisting of treatment units Equalization tank of capacity 80 KL, 1 No.of Lamella clarifier of capacity 6 KL/hr, Aeration tank – 1 of capacity 35 KL, Aeration tank – 2 of capacity 33 KL, Aeration tank – 3 of capacity 31 KL, Tube settler – 6 KL/hr, sand filters, activated carbon filter, treated water collection tank of capacity 10 KL and RO system for condensate of capacity 1 Kl/hr to achieve ZLD system.</td></tr>
<tr><td>5)</td><td>The industry shall not discharge any waste water outside the premises and shall maintain Zero Liquid Discharge system.</td></tr>
<tr><td>6)</td><td>The industry shall provide containers detoxification facility by the end of July 2018. . Container & Container liners shall be detoxified at the specified covered platform with dyke walls and the wash wastewater shall be routed to low TDS collection tank for treatment and disposal.</td><td>The industry has provided detoxification facility for the drums with rotating wheel with high pressure jet pump for the detoxification of the chemical drums. The detoxification is provided with dyke walls and wastewater from the detoxification facility is routed to HTDS effluent collection tank.</td></tr>
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<tr><td>7)</td><td>The emissions shall not contain constituents in excess of the prescribed limits mentioned below:<table><tr><th>Chimney No</th><th>Parameter</th><th>Emission Standards</th></tr><tr><td>1</td><td>Particulate Matter</td><td>115 mg/Nm3</td></tr><tr><td>2</td><td>Particulate Matter</td><td>115 mg/Nm3</td></tr><tr><td>3</td><td>HCl</td><td>35 mg/Nm3</td></tr></table></td><td>The Officials of Zonal Laboratory, Kurnool have conducted stack monitoring for the stack attached to Boiler of capacity 4 TPH and also vent of the scrubber. As per the analysis report, i) The value of particulate matter for Stack attached to the boiler is 91.6 mg/Nm^3 (as against the standard of 115 mg/$Nm^{3)}$ and (ii) the value of HCl in the Vent attached to the scrubber HCl is 25.5 mg/Nm^3 (as against the standard of 35 mg/Nm^3).</td></tr>
<tr><td>8)</td><td>The industry shall provide separate stacks and air pollution control equipments (Multi cyclone dust collectors) to the 4 TPH and 3 TPH boilers as agreed by the proponent during the CFE committee meeting held on 10.01.2018.</td><td>Earlier, the industry is having Common Stack for the 3 TPH & 4 TPH boilers. Now, the industry is not operating the 3 TPH boiler and also disconnected the duct from 3 TPH boiler to the common stack permanently on 01.06.2021. The industry representative informed that they are planning to sell the 3 TPH boiler within a month’s time.</td></tr>
<tr><td>9)</td><td>The industry shall comply with ambient air quality standards of PM10 (Particulate Matter size less than 10 µm) - 100 µg/ m3; PM2.5 (Particulate Matter size less than 2.5 µm) - 60 µg/ m3; SO2 - 80 µg/ m3; NOx - 80 µg/m3, outside the factory premises at the periphery of the industry. Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11.2009.
Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A)
Night time (10 PM to 6 AM) - 70 dB (A)</td><td>The Officials of Zonal Laboratory, Kurnool have conducted Ambient Air Quality Monitoring within the premises on 18.06.2021 & 19.06.2021. As per the analysis reports, the value of PM_{10} – 94.6 µg/m^3 (as against the standard of 100 µg/m^3); SO_2 – 20.8 µg/m^3 (as against the standard of 80 µg/m^3); NO_2 – 28.4 µg/m^3 (as against the standard of 80 µg/m^3); and HCl – 2.05 µg/m^3</td></tr>
<tr><td>10)</td><td>The industry shall comply with emission limits for DG sets of capacity upto 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 and G.S.R.448(E), dated 12.07.2004 under the Environment (Protection) Act Rules. In case of DG sets of capacity more than 800 KW shall comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986.</td><td>---</td></tr>
<tr><td>11)</td><td>The industry shall not manufacture any product, other than those mentioned in this order, without CFE & CFO of the Board. The industry shall not increase the capacity beyond the permitted capacity mentioned in this order, without obtaining CFE & CFO of the Board.</td><td>The industry is not manufacturing any new products other than permitted in the Consent Order. However, the industry has carried out excess production in total (which include all the 4 products) of about 792.66 Kgs/day (average) as against the consented quantities of 660 Kgs/day (from July, 2020 to June, 2021)</td></tr>
</table>

		i.e., the industry has carried out 20.1 % of excess production.
12)	The industry shall install and operate multi stage scrubbers for scrubbing of process emissions at all emission sources. The details of chemicals consumption used in the scrubber should be recorded and kept accessible for the inspecting officials of the Board.	The industry is operating two stage scrubbers for the scrubbing of process emissions from the Block –B & C. The industry has provided online pH meters for the scrubbers provided in Block - B & Block – C to monitor the scrubbing efficiency and these pH meters are provided with data logger system. During inspection, the pH of the scrubbing media for the Block- B is observed to be 9.85 and for the Block- C is 13.65.
13)	The industry shall provide data logger facility for VOC.	The industry has provided VOC meter with online data logging system near production blocks. As per the data, the VOC values are in the range of 0.78 PPM to 4.76 PPM for the period from 10.06.2021 to 19.06.2021.
14)	The industry shall provide online pH meter with data logger facility to the scrubbers by the end of July, 2018.	The industry has provided online pH meter for the scrubbers provided in Block- B and Block-C with online data logging system.
15)	There shall not be any spillages / discharges of chemicals / effluents on ground. The drums containing chemicals & wastes should be stored on elevated platform provided with leachate/spillages collection pit. In no case the drums should be stored on naked ground.	The industry has provided 2 Nos.of closed sheds for storage of hazardous chemicals drums. The industry is storing the drums on the elevated platform provided with spillages collection system.
16)	The industry shall ensure implementation of requisite measures to prevent air pollution, fugitive emissions & odour nuisance in the surrounding area.	The industry has implemented the odour control measures and the details were reported above at Sl.No.21. (1). During the inspection, the Volatile Organic Compounds (VOC) was monitored in the premises using Hand Held VOC Detector (PID Detector) and VOC's were recorded in the range of 0.1 to 4.4 PPM within the industry's premises.
17)	The industry shall discard the use Solar Evaporation pond immediately.	The industry has dismantled the Solar Evaporation pond and constructed drum storage shed in its place.
18)	The industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board: a) Daily production details (ER-1 Central Excise Returns). b) Characteristics of effluents and emissions. c) Quantity of Effluents generated, evaporated in MEE, recycled/reused. d) Log Books for pollution control systems.	 Maintaining Maintaining Maintaining Maintaining

<table>
<tr><td></td><td>e) Hazardous/non hazardous solid waste generated and disposed.
f) Manifest copies of effluents / hazardous waste.
g) Inspection book.</td><td>Maintaining

Maintaining

Maintaining</td></tr>
<tr><td>19)</td><td>The industry shall dispose solid waste (NON HAZARDOUS) as follows:
<table>
<tr><th>S. No.</th><th>Name of the waste</th><th>Quantity</th><th>Disposal Option</th></tr>
<tr><td>1</td><td>Ash</td><td>1 TPD</td><td>Shall be sent to the brick manufacturers</td></tr>
</table></td><td>The industry is using firewood as a fuel for the boiler and is disposing the boiler ash to the brick manufacturing industries.</td></tr>
<tr><td>20)</td><td>The industry shall submit compliance report on the conditions mentioned in the consent order every 6 months to the Regional Office/Zonal Office.</td><td>Submitted.</td></tr>
<tr><td>21)</td><td>The industry shall comply with the Task Force directions issued by the Board vide order dt. 02.04.2017.</td><td>Redundant.
The industry was later reviewed by the Task Force committee on 04.06.2020 and Stop Production Order was issued on 16.06.2020. The Stop Production Order was revoked on 23.07.2020 and the latest directions were issued to the industry on 18.05.2021. The compliance of the industry to the Directions issued is submitted at Sl.No.23 above.</td></tr>
<tr><td>22)</td><td>The industry shall comply with the conditions stipulated in the CFE (Change of product mix) order dt.30.05.2018.</td><td>---</td></tr>
<tr><td>23)</td><td>The industry shall develop green belt in an area of 1.85 acres in addition to existing green belt of 2.5 acres in the ensuing monsoon so that the total green belt shall not be less than 33% of the total area.</td><td>The industry has developed greenbelt in an area of about 5.0 acres towards North and Eastern directions within the premises. The greenbelt developed is about 37.9 % of the total area of the industry.</td></tr>
</table>

25. **Details of Ambient Air Quality Monitoring and VOC monitoring conducted within the industry premises and also in the nearby villages and CRIT.**

During inspection, it was observed that the industry carrying out manufacturing of Oxyclozanide (all the 5 stages) in production Block – C and Fenbendatzole (all the 2 stages) in production Block – B.

a) Ambient Air Quality Monitoring conducted within the industry premises:

S.No	Date of Monitoring	Monitoring conducted by	Parameter	Avg. Concentration in µg/m^3	NAAQ Standard in µg/m^3
1	18.06.2021 & 19.06.2021 AAQM Location: Near the 500 KVA DG set (down	Junior Scientific Officer, Zonal Laboratory, Kurnool	Particulate Matter (PM_{10})	94.6	100
			Sulphur Dioxide (SO_2)	20.8	80
			Nitrogen Dioxide (NO_2)	28.4	80
			HCL	2.05	--

	wind direction)				

b)Ambient Air Quality Monitoring conducted outside the industry premises :

S.No	Date of Monitoring	Monitoring conducted by	Parameter	Avg. Concentration in µg/m^3	NAAQ Standard in µg/m^3
1	18.06.2021 & 19.06.2021 AAQM Location: on the terrace of Grama Sachivalayamu building of Rachanapalli (v).	Junior Scientific Officer, Zonal Laboratory, Kurnool .	Particulate Matter (PM_{10})	77.2	100
			Sulphur Dioxide (SO_2)	12.8	80
			Nitrogen Dioxide (NO_2)	20.4	80
2	18.06.2021 & 19.06.2021 AAQM Location: on the terrace of Sri K. Tirupal Reddy house at Kodimi (v).	JSO, Zonal Laboratory, Kurnool.	Particulate Matter (PM_{10})	67.4	100
			Sulphur Dioxide (SO_2)	14.6	80
			Nitrogen Dioxide (NO_2)	22.8	80
3	18.06.2021 & 19.06.2021 AAQM Location : On the terrace of Susheela B.Ed., College (St. Mark's Educational Institution) building, Rachanapalli village	JSO, Zonal Laboratory, Kurnool.	Particulate Matter (PM_{10})	64.4	100
			Sulphur Dioxide (SO_2)	14.6	80
			Nitrogen Dioxide (NO_2)	18.8	80
4	18.06.2021 & 19.06.2021 AAQM Location : On the terrace of complainant premises i.e., Chiranjeevi Reddy Institute of Engineering and Technology building, Rachanapalli village	JSO, Zonal Laboratory, Kurnool.	Particulate Matter (PM_{10})	88.6	100
			Sulphur Dioxide (SO_2)	18.6	80
			Nitrogen Dioxide (NO_2)	21.2	80

c) Details of Monitoring of Volatile Organic Compounds(VOC):

Also, the Officials of Zonal laboratory, Kurnool conducted VOC monitoring at five locations within industry's premises, and in the surrounding villages namely Kodimi, Rachanapalli Village and also near Chiranjeevi Reddy Information Technology, Rachanapalli(V) (Complainant premises) on 18.06.2021 & 19.06.2021. As per the analysis reports, the VOC values are as follows:

I) VOC Monitoring within industry's premises:

The details of monitoring of Volatile Organic Compounds (VOC) carriedout within industry's premises at five locations i.e., i)V - 01 : Near production block area of M/s Siflon Drugs, Rachanapalli(V); ii) V - 02 :Near scrubber area of M/s Siflon Drugs, Rachanapalli(V); iii)V - 03: Near C & D production blocks area of M/s Siflon Drugs, Rachanapalli(V); iv)V - 04 : Near boiler area of M/s Siflon Drugs, Rachanapalli(V) & v) V – 05 : Outside the security main gate of M/s Siflon Drugs are as follows:

a)VOC Values recorded in PPM during the time 12.10 PM to 02.15 PM on 18.06.2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.1	0.4	0.25	0.2	2.2	1.2	0.2	0.4	0.3	0.1	0.2	0.15	0.5	2.9	1.7
2.	V-02	2.4	4.4	3.4	0.8	3.0	1.9	0.4	3.9	2.15	0.4	1.8	1.1	0.5	2.6	1.55
3.	V-03	0.1	0.8	0.45	0.1	2.1	1.1	0.2	1.2	0.7	0.1	0.8	0.45	0.1	0.6	0.35
4.	V-04	0.1	0.4	0.25	0.2	0.8	0.5	0.1	0.6	0.35	0.1	0.4	0.25	0.1	0.6	0.35
5.	V-05	0.1	0.2	0.15	0.1	0.4	0.25	0.1	0.2	0.15	0.1	0.3	0.2	0.1	0.2	0.15

b)VOC Values recorded in PPM during the night time at 11.10 PM to 02.10 AM on 18.06.2021 & 19/06/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.4	3.1	1.75	0.8	2.1	1.45	0.1	2.2	1.15	0.3	2.1	1.2	0.2	4.2	2.2
2.	V-02	0.8	3.8	2.3	1.2	1.6	1.4	0.4	2.2	1.3	0.4	1.8	1.1	0.4	1.4	0.9
3.	V-03	1.8	4.2	3.0	0.6	2.4	1.5	0.3	1.7	1.0	0.4	1.0	0.7	0.3	1.2	0.75
4.	V-04	0.6	0.8	0.7	0.3	1.3	0.8	0.1	0.8	0.45	0.1	0.2	0.15	0.1	1.0	0.55
5.	V-05	0.1	0.1	0.1	0.1	0.3	0.2	0.1	0.4	0.25	0.1	1.2	0.65	0.1	0.8	0.45

c)VOC Values recorded in PPM during the time at 08.30 AM to 10.40 AM on 19.06.2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.2	3.1	1.65	0.6	1.8	1.2	0.1	0.4	0.25	0.1	1.6	0.85	0.4	2.4	1.8
2.	V-02	0.6	2.7	1.65	0.8	2.2	1.5	0.4	3.2	1.8	0.5	2.6	1.55	1.0	3.2	2.1
3.	V-03	0.8	2.2	1.5	0.2	1.8	1.0	0.2	1.6	0.9	0.1	0.9	0.5	0.3	1.5	0.9
4.	V-04	0.1	0.6	0.35	0.4	1.6	1.0	0.1	0.6	0.35	0.1	0.6	0.35	0.1	0.4	0.25
5.	V-05	0.1	0.2	0.15	0.1	0.4	0.25	0.1	0.2	0.15	0.1	0.2	0.15	0.1	0.1	0.1

II) VOC monitoring outside industry's premises:

The details of monitoring of Volatile Organic Compounds (VOC) carried out outside industry's premises at i)V– 06: Near K.Tirupal Reddy house, Kodimi(V) approx. distance 0.9 Km from the industry on North-East direction; ii)V – 07 :Near Gramasachivalayam building, Rachanapalli(V) approx. distance 1.1Km from the industry on East direction; iii)V – 08 : Near Chiranjeevi Reddy Information Technology, Rachanapalli(V) approx. distance 0.6 Km from the industry on West direction

a)VOC Values recorded in PPM during the time 12.10 PM to 02.15 PM on 18.06.2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-06	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
2.	V-07	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
3.	V-08	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

b)VOC Values recorded in PPM during the night time at 11.10 PM to 02.10 AM on 18.06.2021 & 19/06/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-06	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
2.	V-07	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
3.	V-08	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

c)VOC Values recorded in PPM during the time at 08.30 AM to 10.40 AM on 19.06.2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-06	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
2.	V-07	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
3.	V-08	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

BDL – Below Detectable Limit (Minimum detectable limit of monitoring instrument is 0.1 PPM)

III) <u>Inferences from the monitorings conducted :</u>

a. The Stack and Ambient Air Quality Monitoring conducted within the industry's premises shows that the parameters viz., SPM, SO_2 and NO_x are within the stipulated standards.

b. The VOCs monitored within the industry premises show that the VOC values were in the range of 0.1 PPM to 4.4 PPM indicating that the characteristic odour of organic compounds

in the industry's premises, which may be due to the solvent losses. The industry has to further reduce solvent losses by improving the efficiency of the solvent recovery systems.

c. The VOCs monitored in the nearby villages viz., Kodimi and Rachanapalli which are at an aerial distance of 0.9 KM and 1.9 KM respectively from the industry, show that the VOCs were within the Below Detectable Limit of 0.1 PPM

d. The VOCs monitored in the premises of CRIT College, Rachanapalli (Complainant premises) at an aerial distance of 0.7 Km from the industry, show that the VOCs were within the Below Detectable Limit of 0.1 PPM. The VOC monitoring reports are enclosed at **Annexure - 8.**

26. Environmental Compensation for the violations of the industry.

1) A.P Pollution Control Board noted the non compliance of the industry with the norms stipulated during inspections of the industry on 22.05.2020 and 23.05.2020. The industry was reviewed in the External Advisory Committee (EAC) meeting held on 04.06.2020 and Stop Production Order was issued to the industry by APPCB vide Order dated 16.06.2020 stipulating tasks to be completed within the time schedule. Also, the APPCB directed the industry to furnish Bank Guarantee of Rs.4,00,000/- towards commitment for compliance of the tasks stipulated in APPCB Order dated 16.06.2020.
2) The A.P Pollution Control Board issued Revocation of Stop Production Order to the industry vide order dated 22.07.2020. The industry has restarted the operations on 25.07.2020 after Revocation of Stop Production Order issued by the industry.
3) The APPCB also issued Show Cause Notice to the industry on 04.09.2020 levying Environmental Compensation of **Rs.2,40,000/-** for the violation of the norms by the industry for the period from 23.05.2020 to 16.06.2020. The industry vide letter dated 19.01.2021 paid the Environmental Compensation laid by the Board vide DD No. 048582, dated 12.01.2020.
4) Therefore, the Environmental Compensation was calculated from the date of restart of operations by the industry i.e., on 25.07.2020 as APPCB levied the Environmental Compensation to the industry till 16.06.2020 and the industry was not in operation till 24.07.2020 as per the Stop Production Orders issued by the Order issued by the Board.
5) From the above, is observed that the industry have carried out excess production (from 25.07.2020 to 19.06.2021) and also not provided separate stack for the boilers till 01.06.2021. The Environmental Compensation (EC) for the industry is calculated based on the CPCB formula:

$$EC=PI \times N \times R \times S \times LF$$

Where,

EC = Environmental Compensation in INR

PI = Pollution Index of industrial sector = 80

N = Number of days of violation took place is period between the restarting of operations after Revocation of Stop Production Order i.e., 25.07.2020 to latest inspection on 19.06.2021 i.e., 329 Days.

R = A factor in Rupees for EC (Rs. 250/-)

S = Factor for scale of operation (0.5)

LF = Location factor (present in Rachanapalli (V) where in population within 10 Kms is less than 10 lakh=1)

a) Pollution Index of the industrial sector (PI): The A.P. Pollution Control Board has categorized the Veterinary Drugs & its Intermediates (i.e., Organic Chemicals manufacturing) into Red category (listed at Sl.No.22 of Red Category in CPCB revised categorization of the industries) and accordingly, combined Consent & Authorization have been granted to the industry from time to time for Red category and the average pollution index is 80.

b) No.of of days of violation took place (N): The No.of days of violation is the period between the restarting of operations after Revocation of Stop Production Order i.e., 25.07.2020 to latest inspection on 19.06.2021 i.e., 329 Days.

c) Factor in Rupees (R) (Rs): As per the environmental compensation estimation guidelines, factor of rupees may be minimum of Rs 100/- and maximum of Rs 500/-. The factor of rupees is considered as Rs. 250/- for estimating environmental compensation for this industry, considering its pollution potential.

d) Scale of operation (S): The industry is an SSI unit and thus, the scale of operations (S) for EC estimated is considered as 0.5.

e) Location factor (LF): The industry is located near Rachanapalli village of Ananthapuramu District which is about 5.5 Kms from Ananthapuramu Municipal Corporation and the population of Ananthapuramu Municipal Corporation is 2.62 Lakhs as per 2011 census. Therefore, it was found that population is less than 1 million in and around the Rachanapalli village and hence location factor was taken as 1.0.

f) From the above, the details of Environmental Compensation for the M/s. Siflon Drugs is as follows:

S.No	Name of the Industry	PI	S	LF	R (Rs.)	N (days)	Environmental Compensation (Rs.)
1.	M/s. Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Ananthapuramu District.	80	0.5	1	250	329	32,90,000/-

6) It is submitted that earlier, the industry was inspected by EE, RO, Ananthapuramu and JSO, Zonal Laboratory, Kurnool on 04.03.2021 & 05.03.2021, conducted Air Quality Monitoring including VOCs monitoring and reported the status to the Board Office, Vijayawada vide report dated 24.03.2021 for taking further necessary action. From the report, the Board observed that the industry is carrying out excess production, not installed separate stacks for the Boilers, VOC monitoring values show that there is smell nuisance within the premises and at CRIT Collage during Night hours.

7) The Board examined the status and the APPCB vide note orders dated 23.04.2021 decided to forfeit the Bank Guarantee of Rs. 4,00,000/- submitted by the industry towards the commitment for complying with the conditions stipulated by the Board and to direct the industry to comply with the conditions of providing Separate Stack and for taking odour control measures within a month vide Order dated 18.05.2021.

8) As per the instructions, the APPCB, Regional Office, Ananthapuramu vide letter dated 03.05.2021 forfeited the Bank Guarantee of Rs. 4,00,000/- submitted by industry for non-complying with the conditions stipulated by the Board. Therefore, the Board has already levied and collected an amount of Rs.4,00,000/- for non compliances during the above period. Hence, the Environmental Compensation required to be paid by the industry for the above period is : Rs. 32,90,000/- - Rs.4,00,000/- = Rs.28,90,000/-.

9) The Environmental Compensation of Rs.28,90,000/- calculated for the violation of the industry may be levied on the industry following the due process of law by issuing Show Cause Notice to the industry.

27. Remarks:

1) The industry has carried out excess production in total (which include all the 4 products) of about 792.66 Kgs/day (average) as against the consented quantities of 660 Kgs/day i.e., the industry has carried out 20.1 % of excess production during the period from July, 2020 to June, 2021.

2) Since March 2021, the industry has stopped manufacturing of Rafoxanide product in the premises. Instead, the industry is manufacturing this product at their sister concern unit i.e., M/s. Siflon Drugs Pvt Ltd., J.P. Darga Road, Rangapur (V), Kothuru (M), Ranga Reddy District on job work basis.

3) Also, the industry has stopped the stage -1 of Niclosamide product i.e., 5-Chloro Salicyclic Acid in the premises and is purchasing the same from M/s. Galaxy Chemicals, KIADB Industrial Area, Mundargi (V), Bellary, Karnataka and also from M/s. Dhari Chemicals, Baroda, Gujarat. The details of excess production was reported above at Sl.No.13.

4) The effluent generation since, March, 2021 has been less than the permitted quantity of 9.1 KLD and is due to outsourcing of Rafoxanide product completely to their sister concern unit on job work basis and also stoppage of stage -1 of Niclosamide i.e., 5-Chloro Salicyclic Acid in the premises.

5) The APPCB, RO, Ananthapuramu vide letter dated 12.03.2021 has communicated the orders of the Hon'ble, NGT dated 03.03.2021 to the industry stating that remedial action to be taken to control odour from the industry by utilizing latest technology for the purpose. Also, the industry was directed to furnish an action plan to completely eliminate the odour nuisance prevailing within the premises of the industry.

6) The industry has submitted the action already taken by them for controlling the odour nuisance and also submitted action plan vide letter dated.18.05.2021 to further reduce the smell nuisance within one month.

7) During inspection, it was observed that the industry has provided jacketed receiver for the Scrubbers in both production Block- B & C to minimize the temperature in the Scrubbing system. Also, the industry has covered the HTDS effluent storage tanks completely and provided the ducting system (with ID fan of capacity 5 HP) connected to Scrubber to control odour nuisance from the High TDS effluent storage tanks as per the action plan submitted by the industry.

8) The industry utilizes solvents namely Tolune, Methanol, Mono Chloro Benzene, Acetone and n-hexane and is recovering the solvents using simple distillation/distillation columns. During inspection, the solvent losses from the recovery systems was found to be in the range of 5.02 to 7.15 % (for the period from March 21 to June 21). The industry has to take further measures to achieve more than 95% recovery for the solvents in the distillation/recovery process to control the odour nuisance in the premises.

9) From the VOC monitoring conducted by the Board Officials within industry's premises, in the nearby villages and in the Complainant's premises, it was observed that the VOC's were recorded Below the detectable levels (BDL) in the nearby villages and also in the complainant's premises. However, the VOC's were recorded in the industry's premises in the range of 0.1 to 4.4 PPM which may be due to the solvent losses. The industry has to further reduce solvent losses by improving the efficiency of the solvent recovery systems.

10) The industry has stored about 30 Tons of Hazardous waste in the premises and the industry has to immediately dispose the Hazardous waste to TSDF, Nellore.

11) The industry has complied with the conditions stipulated in the directions issued by the board except carrying out excess production.

12) The Hon'ble NGT in its Order dated 03.03.2021 stated the following

"5. In the light of above conclusion, there is need to ensure compliance of environmental norms as well as to assess and recovery of compensation for the past violations, following due process of law. In particular, remedial action be taken to control odour by utilising latest technology for the purpose.

6. Learned Counsel appearing for the State PCB has assured that within four weeks remedial action will be ensured and compensation will be assessed and recovered"

In view of the orders of the Hon'ble NGT Order dated 03.03.2021, it is submitted that the industry may be called for review before the Task Force Committee and suitable Environmental Compensation may be levied on the industry for its violations .

This is submitted for favour of information and necessary action.

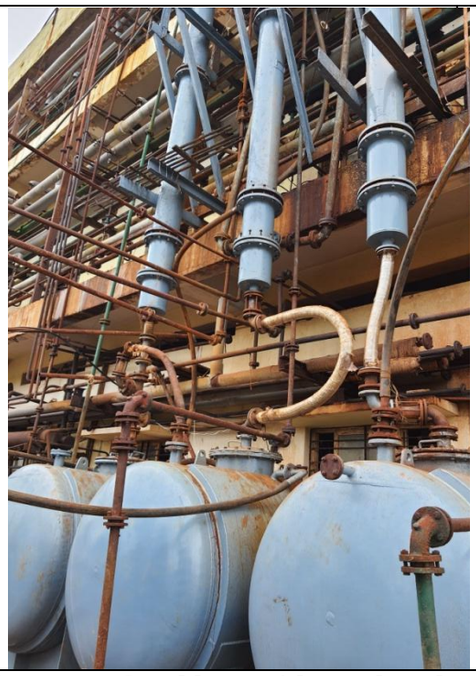
Yours faithfully,

MBS Sankara Rao,
AEE, Regional Office,
Ananthapuramu

M Bujjibabu,
JSO, Zonal Laboratory,
Kurnool

M.V.N. Prasad,
SEE, Zonal Office,
Kurnool

Photographs depicting the odour control measures taken by the industry and also other Pollution control Measures of the industry

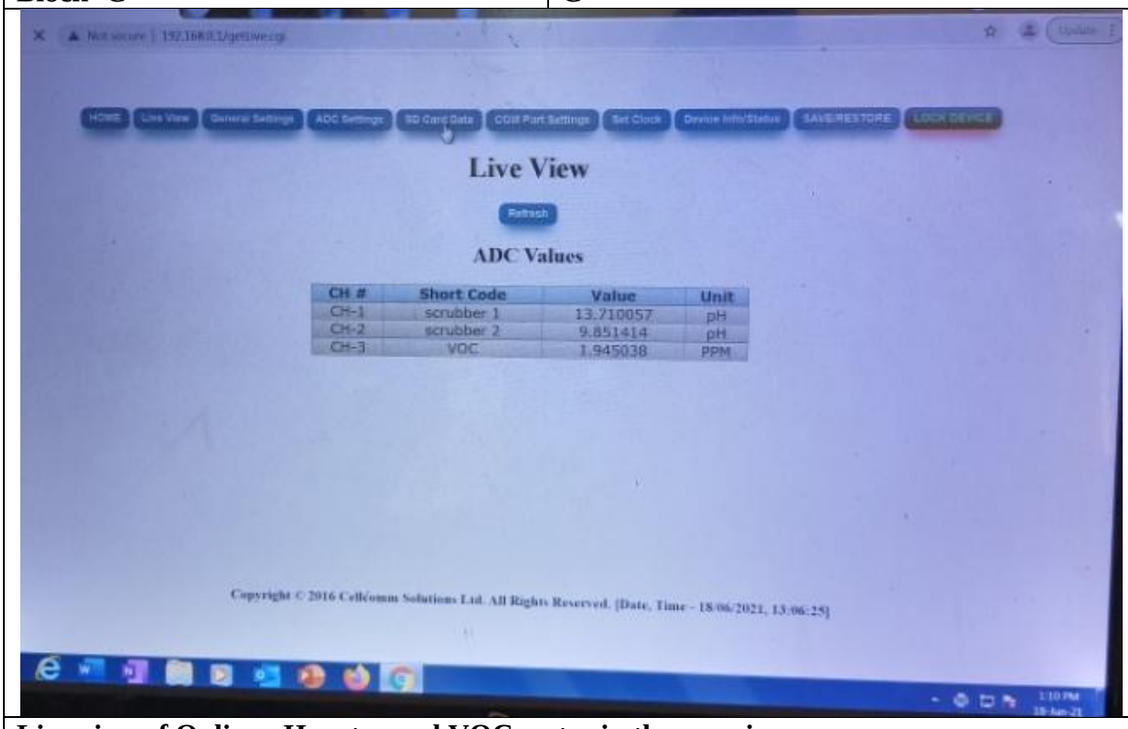



Double stage Scrubber with Jacketed receiver with water circulation provided at production Block – C.


Double stage Scrubber with Jacketed receiver with water circulation provided at production Block–B.

Online pH meter provided in Production Block -C

VOC meter between production Block – B and C



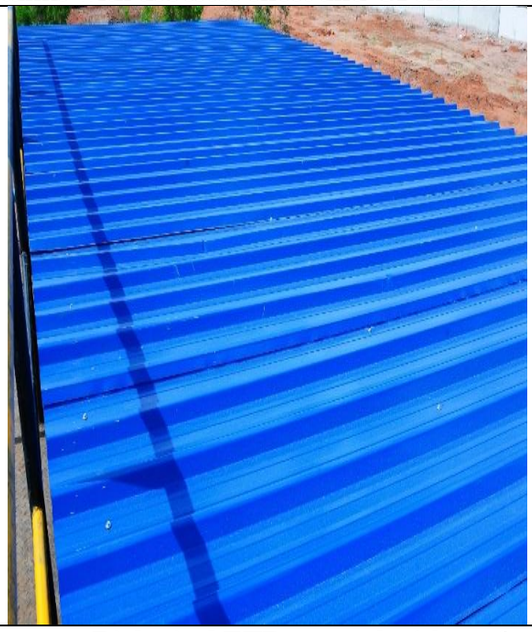
Live view of Online pH meter and VOC meter in the premises.

Solvent storage tanks provided with Condensers for the vents of the solvent storage tanks.

	
Replacement of centrifuges with Agitated Nutsche Filter cum Driers (ANFD) in production Block-C for reducing the solvent losses during mother liquors separation.	
	
2 Nos.of Solvent distillation columns provided for solvent recovery.	**Primary condensers with water circulation for the solvent distillation columns.**
	
Secondary condensers with Chilled brine circulation for the solvent distillation columns.	**Tertiary condenser vent dipped in the mother liquors storage tank.**

Complete closing of HTDS effluent storage tanks with asbestos sheet and GI sheets

Scrubber with Ducting system provided for the HTDS effluent storage tanks

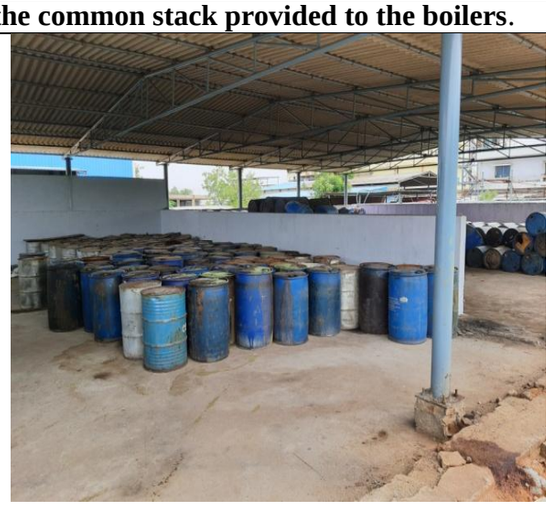


Biological ETP covered with roof

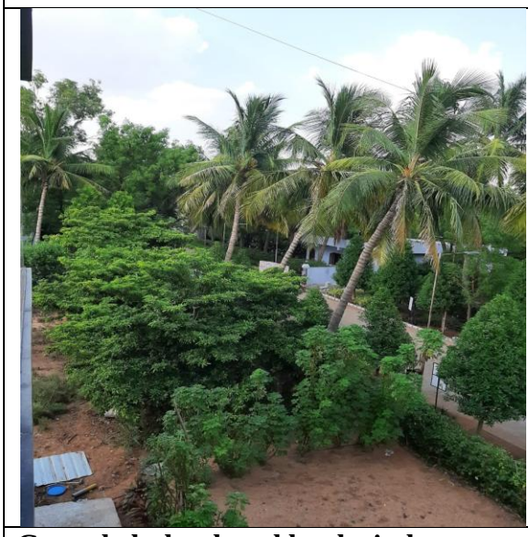
Scrubber provided to the ATFD for the disposal of HTDS effluents

Removal of the duct from 3 TPH boiler to the common stack provided to the boilers.

Drum detoxification facility with provision for collection of washing water into the HTDS effluent collection tank.



Closed shed with elevated platform for the storage of Hazardous Chemical drums.



Green belt developed by the industry towards northern direction of the industry

AAQ **Monitoring on the terrace of Susheela Reddy B.Ed College building of Rachanipalli Village & Kodimi Village**

ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520010

CONSENT & AUTHORISATION ORDER

Consent Order No : APPCB/KNL/ATP/1060/ HO/CFO&HWA/2018- Date: 21 . 06.2018

CONSENT is hereby granted for Operation under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation under Rule 6 of the Hazardous and Other Wastes (Management & Transboundary Movement) Rules 2016 and the rules and orders made there under (hereinafter referred to as 'the Acts', `the Rules') to:

M/s Siflon Drugs,
Sy.No.25/4, Rachanipalli (V),
Anantapuram District.
E-mail : siflonaccts@rediffmail.com

(Hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of emissions per hour from the chimneys as detailed below:

i) Out lets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge	Point of Disposal
1	Process &Washings (6.80 KLD), boiler blow down(1.80 KLD), cooling bleed off (0.50 KLD)	9.1 KLD	• Stripper condensate shall be sent to TSDF/Cement plants for co processing. • Condensate from MEE (1.5 TPH) & ATFD (1.5 TPH) shall be sent to secondary ETP followed by RO system (1.0 Kl/Hr). • RO permeate shall be reused as cooling makeup and RO rejects shall be sent to MEE • Salts from MEE & ATFD shall be sent to TSDF.
2	Domestic effluents	0.85 KLD	Septic tank followed by soak pit

ii) Emissions from chimneys:

Chimney No.	Description of Chimney
1	Attached to Briquette/coal fired boiler of capacity 4.0 TPH.
2	Attached to Briquette/coal fired boiler of capacity 3.0 TPH.
3	Attached to Scrubbers - 4Nos.
4	Attached to 250 KVA DG set
5	Attached to 500 KVA DG set

iii) HAZARDOUS WASTE AUTHORISATION (FORM – II) [See Rule 6 (2)]:

M/s. Siflon Drugs, Sy.No.25/4, Rachanipalli (V), Anantapuram District hereby granted an authorization to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Wastes namely:

- **HAZARDOUS WASTES WITH DISPOSAL OPTION:**

S. No.	Name of the Haz.waste	Quantity of Haz waste	Stream	Disposal Option
1.	MEE Salts/ETP Sludge	234.95 Kgs/day	35.3 of Schedule-I	Shall be sent to TSDF, Parawada for secured land filling.
2	Iron Sludge	78.71 Kgs/day	28.1 of Schedule-I	Shall be sent to Authorised Cement industries for co-processing / TSDF.
3	Organic / solvent residue	255.89 Kgs/day	20.3 of Schedule-I	
4	Spent carbon	22.81 Kgs/day	28.3 of Schedule-I	

- **Hazardous waste with Recycling option**

1.	Waste oils & Grease	25 Lts/annum	5.1 of Schedule-I	Authorized re-processors / recyclers

This consent is valid for manufacture of quantities of each product as mentioned below only.

S.No.	Name of the products	Quantity
	Group - A	
1.	Rafoxanide	100 Kg/day
2.	Closantel Base	200 Kg/day
3.	Praziquantel	100 Kg/day
4.	Clorsulon	100 Kg/day
5.	Butaphosphan	40 Kg/day
6.	Firocoxib	10 Kg/day
	Total Group - A	**550.0 Kg/day**
1.	Oxyclozanide	166.67 Kg/day
2.	Niclosamide	70 Kg/day
3.	Albendazole	66.67 Kg/day
4.	Fenbendazole	33.33 Kg/day
5.	Closantel Sodium	50 Kg/day
6.	Closantel Base	100 Kg/day
7.	Triclabendazole	66.67 Kg/day
8.	Rafoxanide	66.67 Kg/day
9.	Enrofloxacin	40 Kg/day
	Total Group - B	**660.00 Kgs/day**

Note: The industry shall manufacture any one group of products at any given point of time.

This order is subject to the provisions of `the Acts' and the Rules' and orders made there under and further subject to the terms and conditions incorporated in the schedule A, B & C enclosed to this order.

This combined order of consent & Hazardous Waste Authorisation shall be valid for a period ending with the **30.04.2022**

Bandla Siva Sankar Prasad
Digitally signed by Bandla Siva Sankar Prasad
Date: 2018.06.22 13:11:12 +05'30'

CHAIRMAN

To
M/s Siflon Drugs,
Sy.No.25/4, Rachanipalli (V),
Anantapuram District - 515004.

Copy to:
1. The JCEE, Zonal Office, Kurnool for information.
2. The Environmental Engineer, Regional Office, Kurnool for information and necessary action.

S C H E D U L E – A

1. Any up-set condition in any industrial plant / activity of the industry, which result in, increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.
2. The industry should carryout analysis of waste water discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board.
3. All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed as applicable.
4. The industry should put up two sign boards (6x4 ft. each) at publicly visible places at the main gate indicating the products, effluent discharge standards, air emission standards, hazardous waste quantities and validity of CFO and exhibit the CFO order at a prominent place in the factory premises.

5. Not withstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
6. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E(P) Rules, 1986 & amendments thereof.
7. The applicant should make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under Hazardous and Other Wastes (Management & Transboundary Movement) Rules 2016 at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts and detailed compliance of CFO conditions for obtaining Consent & Haz & Other Wastes Authorization of the Board.
8. The industry should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized should not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.
9. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.

SCHEDULE - B

WATER POLLUTION:

1. The source of water is APIIC supply. The following is the permitted water consumption:

Sl. No	Purpose	Quantity (KLD)
1.	Process &Washings	8.8
2.	Boiler feed	10
3.	Cooling blow down	2.0
4.	Gardening	1.00
5.	Domestic	2.00
	Total	**23.8**

2. The industry shall provide separate flow meters within one month for assessing the quantity of water used for the above purposes.
3. The industry shall provide flow meters with totalizers at the inlet and outlet of Stripper, RO system and outlet of ATFD condensate by the end of July, 2018 .
4. The industry shall provide Secondary Effluent Treatment Plant, within two months(i.e, before 15the of August 2018) as committed by the industry vide lr. Dt.20.06.2018 to achieve Zero Liquid Discharge (ZLD).
5. The industry shall not discharge any waste water outside the premises and shall maintain Zero Liquid Discharge system.
6. The industry shall provide containers detoxification facility by the end of July 2018. . Container & Container liners shall be detoxified at the specified covered platform with dyke walls and the wash wastewater shall be routed to low TDS collection tank for treatment and disposal.

AIR POLLUTION:

7. The emissions shall not contain constituents in excess of the prescribed limits mentioned below.

Chimney No.	Parameter	Emission Standards
1	Particulate Matter	115 mg/Nm^3
2	Particulate Matter	115 mg/Nm^3
3	HCl	35 mg/Nm^3

8. The industry shall provide separate stacks and air pollution control equipments((Multi cyclone dust collectors) to the 4 TPH and 3 TPH boilers as agreed by the proponent during the CFE committee meeting held on 10.01.2018.

9. The industry shall comply with ambient air quality standards of PM10 (Particulate Matter size less than 10μm) - 100 μg/ m3; PM2.5 (Particulate Matter size less than 2.5 μm) - 60 μg/ m3; SO2 - 80 μg/ m3; NOx - 80 μg/m3, outside the factory premises at the periphery of the industry.

   Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11.2009.
   Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A)
   Night time (10 PM to 6 AM) - 70 dB (A)

10. The industry shall comply with emission limits for DG sets of capacity upto 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 and G.S.R.448(E), dated 12.07.2004 under the Environment (Protection) Act Rules. In case of DG sets of capacity more than 800 KW shall comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986.

GENERAL:

11. The industry shall not manufacture any product, other than those mentioned in this order, without CFE & CFO of the Board. The industry shall not increase the capacity beyond the permitted capacity mentioned in this order, without obtaining CFE & CFO of the Board.
12. The industry shall install and operate multi stage scrubbers for scrubbing of process emissions at all emission sources. The details of chemicals consumption used in the scrubber should be recorded and kept accessible for the inspecting officials of the Board.
13. The industry shall provide data logger facility for VOC.
14. The industry shall provide online pH meter with data logger facility to the scrubbers by the end of July, 2018.
15. There shall not be any spillages / discharges of chemicals / effluents on ground. The drums containing chemicals & wastes should be stored on elevated platform provided with leachate/spillages collection pit. In no case the drums should be stored on naked ground.
16. The industry shall ensure implementation of requisite measures to prevent air pollution, fugitive emissions & odour nuisance in the surrounding area.
17. The industry shall discard the use Solar Evaporation pond immediately.
18. The industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board:
    a. Daily production details (ER-1 Central Excise Returns).
    b. Characteristics of effluents and emissions.
    c. Quantity of Effluents generated, evaporated in MEE, recycled/reused.
    d. Log Books for pollution control systems.
    e. Hazardous/non hazardous solid waste generated and disposed.
    f. Manifest copies of effluents / hazardous waste.
    g. Inspection book.

19. The industry shall dispose solid waste (NON HAZARDOUS) as follows:

S. No.	Name of the waste	Quantity	Disposal Option
1.	Ash	1.5 TPD	Shall be sent to the brick manufacturers.

20. The industry shall submit compliance report on the conditions mentioned in the consent order every 6 months to the Regional Office/Zonal Office.
21. The industry shall comply with the Task Force directions issued by the Board vide order dt. 02.04.2017.
22. The industry shall comply with the conditions stipulated in the CFE (Change of product mix) order dt.30.05.2018.
23. The industry shall develop green belt in an area of 1.85 acres in addition to existing green belt of 2.5 acres in the ensuing monsoon so that the total green belt shall not be less than 33% of the total area.

SCHEDULE – C

[See rule 6(2)]

[CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

1. The operator should follow the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016 notified by the Ministry of Environment & Forests, Government of India.
2. The industry shall not store hazardous waste for more than 90 days as per the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.
3. The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal to the manufacturers / dealers on buyback basis.
4. The industry shall maintain 6 copy manifest system for transportation of waste generated and a copy shall be submitted to concerned Regional Office of APPCB. The driver who transports Hazardous Waste should be well acquainted about the procedure to be followed in case of an emergency during transit. The transporter should carry a Transport Emergency (TREM) Card.
5. The industry shall maintain proper records for Hazardous Wastes stated in Authorisation in FORM-3 and file annual returns in Form- 4 as per Rule 20(2) of the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.

Bandla Siva Sankar Prasad
Digitally signed by Bandla Siva Sankar Prasad
Date: 2018.06.22 13:11:39 +05'30'

CHAIRMAN

To
M/s Siflon Drugs,
Sy.No.25/4, Rachanipalli (V),
Anantapuram District - 515004.

SIFLON DRUGS

Mobile : +91-9391231477
Email: siflonaccts@rediffmail.com
siflon_drugs@rediffmail.com
Unit-2:siflonacctsatchutapuram@gmail.com
Mobile : +91-7569309365

M/S SIFLON DRUGS			
PRODUCTION DETAILS FROM APR -2021 TO JUNE -17(2021)			
PRODUCT NAME	Apr-21	May-21	Jun-21
OXYCLOZANIDE	15200	14400	8000
NICLOSAMIDE	3000	2000	2000
FENBENDAZOLE	800	3200	1600
RAFOXANIDE	0	0	0
TOTAL	19000	19600	11600

For SIFLON DRUGS
18/06/2021
Authorised Signatory

SIFLON DRUGS

Mobile : +91-9391231477
Email: siflonaccts@rediffmail.com
siflon_drugs@rediffmail.com
Unit-2:siflonacctsatchutapuram@gmail.com
Mobile : +91-7569309365

M/S SIFLON DRUGS									
PRODUCTION DETAILS FROM FROM JULY 25 -2020 TO MARCH-31 -(2021)									
PRODUCT NAME	FROM JULY 25 TO 31	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20	Jan-21	Feb-21	Mar-21
OXYCLOZANIDE	3200	18400	17600	16800	20000	19200	18400	16800	14400
NICLOSAMIDE	1000	1000	2000	3000	0	0	0	4000	7000
FENBENDAZOLE	0	3000	1600	3000	400	2400	2000	2000	4800
RAFOXANIDE	2500	2000	2000	2000	2300	2500	2000	2000	0
TOTAL	6700	24400	23200	24800	22700	24100	22400	24800	26200

For SIFLON DRUGS
S. Sulu
18/06/2021
Authorised Signatory

DELIVERY CHALLANA

Mobile:9396889608

SIFLON DRUGS PVT. LTD.

Factory : Sy.No.152-155, J.P. Darga Road, Rangapur (Vill), Kothuru Mandal
Ranga Reddy Dist. T.S., India. Pin : 509228

No. 86/21-22.

Date : 12/05/2021

To.

M/S Siflon Drugs

Sy No:- 85/4, Rachanapalli(V), Anantapur-515004

GSTIN:- 37AAICS9713J1ZM.

Purchase Order No._____

Date :_____

S.No.	Description	No.of Containers	Quantity
1.	3,5 DI-Iodo Salicylic Acid. (Tech)	16 bags	495 Kgs.
	Job work conversion materials.		
	Send to Job work principle Party.		
	Vehicle No:- AP02TC0341		
	GSTIN : 36AAOCS4785P1Z8		

Goods Received in good and Condition

For Siflon Drugs Pvt. Ltd.

A. Sudy

Receiver's Signature

T. Harikrishna

Authorised Signatory

13/05/2021

DELIVERY CHALLANA

Mobile:9396883308

SIFLON DRUGS PVT. LTD.

Factory : Sy.No.152-155, J.P. Darga Road, Rangapur (Vill), Kothuru Mandal
Ranga Reddy Dist. T.S., India. Pin : 509228

No. 84/21-22

Date : 07/05/2021

To.

M/S Siflon Drugs

Sy No's - 25/4, Rachanapalli (V), Anantapur - 515004

GSTIN:- 37AAKFS9713J1ZM

Purchase Order No. _____ Date : _____

S.No.	Description	No.of Containers	Quantity
1.	3,5 DI-Iodo Salicylic Acid (TECH) Job work conversion materials. Send to Jobwork principle Party. Vehicle No:- AP02TF0676. GSTIN : 36AAOCS4785P1Z8	4 bags.	195 kgs

Goods Received in good and Condition

Receiver's Signature

08/05/21

For Siflon Drugs Pvt. Ltd.

Authorised Signatory

DELIVERY CHALLANA

Mobile:9396883308

SIFLON DRUGS PVT. LTD.

Factory : Sy.No.152-155, J.P. Darga Road, Rangapur (Vill), Kothuru Mandal
Ranga Reddy Dist. T.S., India. Pin : 509228

No. 22/21-22 Date : 3-5-2021

To.

M/S Siflon Drugs

Sy No: 25-4, Rachanapalli(V) Anantapur-515004

GSTIN: 27AAKFS9713J1ZM

Purchase Order No. _____ Date : _____

S.No.	Description	No.of Containers	Quantity
(1)	3, 5 DI Iodo Salicylic acid (TECH) Job work Conversion Materials Send to Job work principal party Vehicle number : AP 02 TH 3021 GSTIN : 36AAOCS4785P1Z8	5 Bags	200 kgs

Goods Received in good and Condition

For Siflon Drugs Pvt. Ltd.

Receiver's Signature

Authorised Signatory

DELIVERY CHALLANA

Mobile:9396883308

SIFLON DRUGS PVT. LTD.

Factory : Sy.No.152-155, J.P. Darga Road, Rangapur (Vill), Kothuru Mandal
Ranga Reddy Dist. T.S., India. Pin : 509228

No. 21/21-22 Date : 3-5-2021

To.

M/S Siflon Drugs

Sy No: 25-4, Rachanapalli(v) Ananthapur - 515004

GSTIN: 37AAKFS9713J1ZM

Purchase Order No. _____ Date : _____

S.No.	Description	No.of Containers	Quantity
①	3, 5 DI Iodo Salicylic acid (TECH)	31 Bags	824 kgs
②	Iodine	1 Carboy	10 kgs
	Job work Conversion Materials Send to Job work Principal party		
	Vehicle number: AP02TH3021		
	GSTIN : 36AAOCS4785P1Z8		

Goods Received in good and Condition

Receiver's Signature

04 Bags 10 kg

For Siflon Drugs Pvt. Ltd.

Authorised Signatory

DELIVERY CHALLANA Mobile:9396883308

SIFLON DRUGS PVT. LTD.

Factory : Sy.No.152-155, J.P. Darga Road, Rangapur (Vill), Kothuru Mandal
Ranga Reddy Dist. T.S., India. Pin : 509228

No. 16/2021-22 Date : 26/04/2021

To.

M/S Siflon Drugs
Sy.No:- 25/4, Rachanapalli (v), Anantapur-515004
GSTIN:- 37AAKFS9713J2M.

Purchase Order No. _____ Date : _____

S.No.	Description	No.of Containers	Quantity
1.	3,5 DI-Iodo Salicylic Acid (Tech) Jobwork Conversion materials Send to Jobwork principle Party. Vehicle No:- AP02TB0993 GSTIN : 36AAOCS4785P1Z8		567 Kgs

Goods Received in good and Condition

H. Ramesh.
Receiver's Signature

For Siflon Drugs Pvt. Ltd.

T. Harikrishna
Authorised Signatory

DELIVERY CHALLANA

Mobile:9396883308

SIFLON DRUGS PVT. LTD.

Factory : Sy.No.152-155, J.P. Darga Road, Rangapur (Vill), Kothuru Mandal
Ranga Reddy Dist. T.S., India. Pin : 509228

No. 12/21-22

Date : 19-4-2021

To.

M/S Siflon Drugs

SY NO: 25-4, Rachanapalli(V) Anantha pur - 515004

GST IN : 37AAKFS9713J1ZM

Purchase Order No. _____ Date : _____

S.No.	Description	No.of Containers	Quantity
(1)	3, 5 DI Iodo Salicylic aid (TECH)	18 Bags	381 Kgs
	Job work Conversion Materials Send to Job work Principal Party		
	Vehicle number: AP02TC 0975		
	GSTIN : 36AAOCS4785P1Z8		

Goods Received in good and Condition

J. Vishwa Teja

Receiver's Signature

20/04/21

For Siflon Drugs Pvt. Ltd.

Authorised Signatory

DELIVERY CHALLANA

Mobile:9396883308

SIFLON DRUGS PVT. LTD.

Factory : Sy.No.152-155, J.P. Darga Road, Rangapur (Vill), Kothuru Mandal
Ranga Reddy Dist. T.S., India. Pin : 509228

No. 11/21-22

Date : 15-4-2021

To.

M/S Siflon Drugs

SY No: 25-4, Rachanapalliv Anantha pur - 515004

GST IN: 37AAKFS9713J1ZM

Purchase Order No. _____ Date : _____

S.No.	Description	No.of Containers	Quantity
1	3,5 DI Iodo Salicylic acid (Tech) Job work Conversion Material Send to Job work principal party Vehicle number: AP02TB7177 GSTIN : 36AAOCS4785P1Z8	13 bags	373 kgs

Goods Received in good and Condition

A Naveen Reddy 15/04/21

Receiver's Signature

For Siflon Drugs Pvt. Ltd.

Authorised Signatory

DELIVERY CHALLANA

Mobile:9393883308

SIFLON DRUGS PVT. LTD.

Factory : Sy.No.152-155, J.P. Darga Road, Rangapur (Vill), Kothuru Mandal
Ranga Reddy Dist. T.S., India. Pin : 509228

No. 9/21-22 Date : 14-4-2021

To.

M/S Siflon Drugs

SYNO: 25-4, Rachanapalli(v) Ananthpur - 515004

GST IN: 37AAKFS9713J1ZM

Purchase Order No. _____ Date : _____

S.No.	Description	No.of Containers	Quantity
1	3, 5 DI Iodo Salicylic acid (Tech) Job work Conversion Materid send to Job work prinipal party Vehiclenumber: AP02TH3021 GSTIN : 36AAOCS4785P1Z8	13 Bags	374 Kgs

Goods Received in good and Condition

Receiver's Signature

For Siflon Drugs Pvt. Ltd.

Authorised Signatory

DELIVERY CHALLANA

Mobile:9396883308

SIFLON DRUGS PVT. LTD.

Factory : Sy.No.152-155, J.P. Darga Road, Rangapur (Vill), Kothuru Mandal
Ranga Reddy Dist. T.S., India. Pin : 509228

No. C3/21-22

Date : 5-4-2021

To.

M/S Siflon Drugs
SY NO: 25-4, Rachanapalli(V) Ananthapur - 515004
GSTIN. 37AAKFS9713J1ZM

Purchase Order No.

Date :

S.No.	Description	No.of Containers	Quantity
(1)	3, 5 DI Iodo Salicylic acid (TECH)	10	357 kgs
(2)	Closantal Sodium ARs 10032021 -> 200 kgs 1042021 -> 500 kgs 2042021 -> 500 kgs 3042021 -> 325 kgs 1525 kgs Job work Conversion Materials Send to Job work Principal party Vehicle number: AP02TH 3021 GSTIN : 36AAOCS4785P1Z8	31 Bags	1525 kgs

Goods Received in good and Condition

Receiver's Signature

For Siflon Drugs Pvt. Ltd.

Authorised Signatory

Dhari Chemicals

Manufactures' Representative & Dealers in :

Pharmaceuticals, Bulk Drugs, Fine Chemicals & Solvents

Regd. Office : G/2, Laxmi Apartment, Kadamnagar, Mehsananagar Society Road, Nizampura, BARODA - 390 024.
Phone : (O) 0265-2774668 E-mail : dharichem@youbroadband.in, dharichem@gmail.com

PROFORMA INVOICE

Dhari Chemicals
G/2, Laxmi Apartment ,Kadamnagar
Nizampura , VADODARA
DRUG LIC.NO: 20 B/G/BB 2106 DT:14/12/95
DRUG LIC.NO: 21 B/G/BB 2015 DT: 14/12/95
GSTIN/UIN: 24AFSPS8372N1ZD
State Name : Gujarat, Code : 24
E-Mail : dharichem@youtele.com

Customer
SIFLON DRUGS
SY. NO 25/4,
RACHANAPALLI -VILLAGE
ANANTAPUR
GSTIN/UIN : 37AAKFS9713J1ZM
State Name : Andhra Pradesh, Code : 37

Buyer (if other than consignee)
SIFLON DRUGS
SY. NO 25/4,
RACHANAPALLI -VILLAGE
ANANTAPUR
GSTIN/UIN : 37AAKFS9713J1ZM
State Name : Andhra Pradesh, Code : 37
Place of Supply : Andhra Pradesh

Invoice No. **DC/PR0FORMA/21-22**	Dated **15-Jun-2021**
Delivery Note **VERBAL BY MR. NARESH**	Mode/Terms of Payment **100% ADVANCE**
Supplier's Ref.	Other Reference(s) **DELIVERY DT.21.06.2021**
Buyer's Order No.	Dated
Despatch Document No. **BY ROAD**	Delivery Note Date **15-Jun-2021**
Despatched through	Destination **ANANTAPUR (HYDRABAD)**

Terms of Delivery
GODOWON DELIVERY ON FREIGHT "TO PAY" BASIS
OUR BANK DETAIL:-
ACCOUNT NO :03892320000109
RTGS/NEFT IFSC NO :HDFC0000389
HDFC BANK LTD
ADITVIYA COMPLEX,NIZAMPURA
VADODARA-390 002

Sl No.	No. & Kind of Pkgs.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	120 BAGS X 25 KGS	**5,CHLORO SALICYLIC ACID**	29182190	**3,000 KGS**	500.00	KGS	**15,00,000.00**
		IGST 18%			*18*	%	**2,70,000.00**
		Total		**3,000 KGS**			**₹ 17,70,000.00**

E. & O.E

Amount Chargeable (in words)
Indian Rupees Seventeen Lakh Seventy Thousand Only

	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
	15,00,000.00	18%	2,70,000.00	2,70,000.00
Total:	**15,00,000.00**		**2,70,000.00**	**2,70,000.00**

Tax Amount (in words) : **Indian Rupees Two Lakh Seventy Thousand Only**

Company's PAN : **AFSPS8372N**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct. 1 >Interest @24% P.A. will be charged from due date till the date of receipt of payment if the payment is not made on due date. 2>Our responsibility ceases one goods leave our godown. We are not responsible for any shortage or damage in transit after the goods handed over to the transporter.

for Dhari Chemicals

Prepared by Verified by Authorised Signatory

SUBJECT TO VADODARA JURISDICTION

This is a Computer Generated Invoice

GALAXY CHEMICALS
Drugs that Matter

Regd. Office: # Plot No 185 &186
KIADB Industrial Area, Mundargi Village
Bellary, Karnataka - 583103
State: Karnataka , Code: 29
Contact: 9603718888
Customer Care: 8392297024
Email: somutrivistagroup@gmail.com
GSTIN: 29AAKFG7956K1ZK, PAN: AAKFG7956K

Original	: For Buyer
Duplicate	: For Transporter
Triplicate	: For Accounts
Quintriplicate	: For Bank

GST SALES INVOICE

Bill To:
M/s. Siflon Drugs
SY No 25/4, Rachanapally Village
Ananthapur, Andhrapradesh- 515004
Cell: 9100077716
GSTIN: 37AAKFS9713J1ZM
State: Andhrapradesh , Code: 37
Email ID: siflonstore@rediffmail.com
Contact Person: Mr. Naresh

Ship To:
M/s. Siflon Drugs
SY No 25/4, Rachanapally Village
Ananthapur, Andhrapradesh- 515004
Cell: 9100077716
GSTIN: 37AAKFS9713J1ZM
State: Andhrapradesh , Code: 37
Email ID: siflonstore@rediffmail.com
Contact Person: Mr. Naresh

Invoice No.	Date
SI-GC-011	**31st May 2021**
Delivery Challan	Mode of Payment
41	**Cheque/NEFT/RTGS**
Suppliers Ref.	No. Of Bags / Drums
	24 Bags
Buyers Order No.	Place of Dispatch
	Anantapur. (A.P)
Dispatched Through	Vehicle No. / GST
	AP 02 TH 3021

S. No.	Description of Goods	Batch#	Expiry	HSN	Quantity	Rate	GST %	Gross
1	5-CHLOROSALICYLIC ACID			29189900	600	490	18%	294000
							GROSS TOTAL	**2,94,000.00**

Terms & Conditions:

1 All disputes are subject to Hyderabad Jurisdiction
2 Goods once sold can not be returned back and sent on customers risk
3 Check the weight & condition of the goods before taking the delivery
4 Interest @ 24% will be charged if payment is not received within the due date

CGST @ 9%	
SGST @ 9%	
IGST @ 18%	**52,920.00**
Insurance	
Freight	
Rounded Off	0.00
NET TOTAL	**3,46,920.00**

Amount in Words: Three Lakhs Forty Six Thousand Nine Hundred and Twenty only

Company Bank Details :
Bank : **State Bank of India**
Account No. : **32517354649**
Branch : **Kattedan, Hyderabad.**
IFSC Code : **SBIN0005328**

S no: 012
31/05/21

For Galaxy Chemicals
GALAXY CHEMICALS BELLARY
31/05/2021

Prepared By **Checked By** **Authorized Signatory**

SUBJECT TO BELLARY JURISDICTION

SIFLON DRUGS

Mobile : +91-9391231477
Email: siflonaccts@rediffmail.com
siflon_drugs@rediffmail.com
Unit-2:siflonacctsatchutapuram@gmail.com
Mobile : +91-7569309365

Date:18.06.2021

To

The Environmental Engineer

AP Pollution Control Board

Regional Office

Anantapuramu -515001

Dear Sir,

Sub:-Removal of Boiler 3 TPH "DUCT" and its steamlines connected to 4TPH Main Boiler

Ref:-Order no 82/APPCB/UH-11/TF/ANTP/2016 Dated 18.05.2021

We Siflon Drugs a bulk drug manufacturing unit located at SY No 25/4 Rachana Palli village Anantapur-515004 has received a directions vide reference stated as above by APPCB to provide a separate stack for the 3 TPH Boiler as stipulated in the CFO order dt. 21.06.2018 within one month, which was mentioned as a standby boiler for our Anantapur facility,

We are hereby confirming that we have removed all steam connected lines along with its "DUCT" which was connected to our main 4 TPH boiler has removed permentantly on 01.06.2021. and the reference photograph attached for your kind perusal, and this is for your information and necessary action please.

Thanking You Sir.

For Siflon Drugs

(R.Ananthaiah)

Managing Partner

SIFLON DRUGS * ANANTHAPUR *

Live View

Refresh

ADC Values

CH #	Short Code	Value	Unit
CH-1	scrubber 1	13.655921	pH
CH-2	scrubber 2	9.857885	pH
CH-3	VOC	2.456146	PPM

TAX INVOICE

ORIGINAL FOR RECEIPENT

SIFLON DRUGS

SY NO: 25/4, RACHANAPALLI - VILLAGE
ANANTAPUR - 515004
DL NO: 53/AT/AP/2000/B/R Dt. 08-08-2000
GST NO: 37AAKFS9713J1ZM, LUTNO: AD370320084689 DT: 04.04.2020
STATE NAME: ANDHRA PRADESH, CODE: 37
E-MAIL: siflonmktng@rediffmail.com, siflon_drugs@rediffmail.com
PH: 9390332371

Invoice No. **SD/21-22/0145**	Dated. **08-06-2021**
Delivery Note.	Dated. **08-06-2021**
Ref.Document No.	Dated. **08-06-2021**
Buyer's Order No. **BY TELE-08/06/21**	Dated **08-06-2021**
Mode of Transport. **By Road**	Vehicle No. **AP39TS2783**
Destination. **PARAWADA**	Due Date : **08-06-2021**
Payment Terms.	

Consignee
APEX POLYMERS
Plot No- 133, Parawada indl.Area, Vishakapatnam, Andhra Pradesh

GSTIN No : **37DVHPM0509P1Z4**
State Name : ANDHRA PRADESH Code : 37

Buyer (if other than consignee)
APEX POLYMERS
Plot No- 133, Parawada indl.Area, Vishakapatnam, Andhra Pradesh

Contact No :
GST No : **37DVHPM0509P1Z4**
State Name : ANDHRA PRADESH Code : 37

Bank Details:
Bank Name : AXIS BANK
A/c No : 915020028614664
Branch & IFSC Code : SAPTHAGIR CIRCLE, ANANTAPUR & UTIB0000332

Sl No.	Description of Goods	HSN/SAC	Qty	UOM	Rate	Amount
1	PLASTIC LINERS & USED HDPE DRUMS Batch No :	39233090	7,635.00	KGS	1.00	7,635.00
Total			7,635.00			

HSN/SAC	Taxable Value	CGST Rate	CGST Amount	SGST Rate	SGST Amount	Total Tax Amount
39233090	7635.00	9.00	687.15	9.00	687.15	1374.30

Amount in Words : NINE THOUSAND NINE ONLY

IRN No : 19c9896f2babb4857d9cec3980f6107c5597587498fde88ff92dab6891ae960b

Ack Dt : 2021-06-08 16:50:00

Ack No : 112111079720141

EWB GenDt : 101340401840

E-Way Bill No : 2021-06-08 16:50:00

Gross Amount	7,635.00
Less: Discount	
Taxable Amount	7,635.00
Add : CGST	687.15
Add : SGST	687.15
Add : IGST	
Add : TCS@0.1%	
Round Off	-0.30
Net Amount	**9009.00**

Terms & Condition:
1. Good Once Sold Will Not Be Taken Back Or Exchange.
2. Payment should be made by "A/C Payee only"-bank draft/cheque in favour of Siflon Drugs.
3. Interest @ 24% P.A will be charges. If the payment is not mode in stipulated time.
4. All transaction and Bills are subject to Anantapur jurisdiction.

For SIFLON DRUGS

(Authorised Signatory)

E - WAY BILL SYSTEM

e-Way Bill

E-Way Bill No:	101340401840
E-Way Bill Date:	2021-06-08 16:50:00
Generated By:	37AAKFS9713J1ZM,SIFLON DRUGS
Valid From:	2021-06-08 16:50:00[850Kms]
Valid Until:	2021-06-13 23:59:00
IRN:	19c9896f2babb4857d9cec3980f6107c5597587498fde88ff92dab6891ae960b
Ack No:	112111079720141
Ack Date:	2021-06-08 16:50:00

Part-A

GSTIN of Supplier:	37AAKFS9713J1ZM,SIFLON DRUGS
Place of Dispatch:	ANANTAPUR,ANDHRA PRADESH-515004
GSTIN of Recipient:	37DVHPM0509P1Z4,APEX POLYMERS
Place of Delivery:	Visakhapatnam,ANDHRA PRADESH-531021
Document No.:	SD/21-22/0145
Document Date:	08/06/2021
Transaction Type:	Regular
Value of Goods:	₹9009.00
HSN Code:	39233090
Reason for Transportation:	Outward - Supply
Transporter	PRIVATE VEHICLE

Part-B

Mode	Vehicle / Trans Doc No &Dt.	From	Entered Date	Entered By	CEWB No. (if any)	Multi Veh.Info (if any)
Road	AP39TS2783	ANANTAPUR	2021-06-08 16:50:00	37AAKFS9713J1ZM	-	-

101340401840

Generated from FOCUS

ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE, VISAKHAPATNAM

Dr P. Prasada Rao M.Tech (Envt.)Ph.D.,
Environmental Engineer

D.No. 39-33-20/4/1,
Madhavadhara Vuda Colony,
Visakhapatnam - 530018,
Phone: 0891 -2755356

ORANGE CATEGORY

CONSENT ORDER

Consent Order No : 4046-VSP/APPCB/RO-VSP/CFO/2020 **Date:20.02.2020**

CONSENT is hereby granted for Operation under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and the rules and orders made there under (hereinafter referred to as 'the Acts', `the Rules') to:

M/s.Apex Polymers,
Plot No. 133, Sy No. 160,
E Bonangi, Parawada,
Visakhapatnam District

(Hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of emissions per hour from the chimneys as detailed below:

i) Outlets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge	Point of Disposal
1	Domestic	0.4 KLD	Septic tank followed by soak pit

ii) Emissions from chimneys: Nil

Chimney No.	Description of Chimney	Quantity of Emissions at peak flow (m^3/hr)

This order is subject to the provisions of `the Acts' and the Rules' and Orders made thereunder and further subject to the terms and conditions incorporated in the schedule – A & B enclosed to this order.

This consent order is valid for the following product along with quantity mentioned below:

S.No.	Products	Quantity
1.	Plastic Granules	150 TPM

This consent order shall be valid for a period ending with the **31.12.2022**.

P PRASADA RAO
Digitally signed by P PRASADA RAO
Date: 2020.02.20 17:54:05 +05'30'

ENVIRONMENTAL ENGINEER

To
M/s.Apex Polymers,
Plot No. 133, Sy No. 160,
E Bonangi, Parawada,
Visakhapatnam District

SCHEDULE – A

1. Any up-set condition in any industrial plant / activity of the industry, which result in, increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.
2. The industry should carryout analysis of waste water discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board.
3. All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed as applicable.
4. The industry should put up two sign boards (6x4 ft. each) at publicly visible places at the main gate indicating the products, effluent discharge standards, air emission standards, hazardous waste quantities and validity of CFO and exhibit the CFO order at a prominent place in the factory premises.
5. Notwithstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
6. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E(P) Rules, 1986 & amendments thereof.
7. The applicant should make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under HWM Rules at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts and detailed compliance of CFO conditions for obtaining Consent & HW Authorization of the Board. The industry should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized should not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.
8. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.

SCHEDULE – B

1. **The industry shall not carryout washing of plastic waste in the industry premises under any circumstances.**

Water:

2. The industry shall comply the following effluent standards based on the disposal points permitted:

Outlet No.	Parameter	Concentration in mg/l
1	pH	5.5 - 9.0
	TSS	200 mg /l
	TDS	2100 mg/l
	Oil & Grease	10 mg /l
	BOD(3 days at 27^0 C)	100 mg /l
	COD	250.0 mg /l

3. The source of water being ground water / bore well. The following is the permitted water consumption:

S No.	Purpose	Quantity
1	Washing(Recycled)	1.0 KLD
2	Cooling	0.5 KLD
3	Domestic	0.5 KLD

	Total	**2.0 KLD**

Separate meters with necessary pipe-line shall be maintained for assessing the quantity of water used for each of the purposes.

AIR POLLUTION:

4. The industry shall comply with ambient air quality standards of PM10 (Particulate Matter size less than 10μm) - 100 μg/ m3; PM2.5 (Particulate Matter size less than 2.5 μm) - 60 μg/ m3; SO2 - 80 μg/ m3; NOx - 80 μg/m3, outside the factory premises at the periphery of the industry.

   Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11.2009.

   Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A)
   Night time (10 PM to 6 AM) - 70 dB (A)

GENERAL:

5. The industry shall obtain registration of the Board as required under Plastic Waste Management Rules, 2016 and shall comply with Plastic Waste Management Rules, 2016 and Amendment thereof.
6. The industry shall not cause any air/water pollution problem in surrounding area.
7. Under any circumstances the industry shall not discharge any wastewater outside the industry premises.
8. The industry.
9. The industry shall not dispose any solid waste outside the factory premises.
10. The industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board:
    a. Daily production details.
    b. Quantity of Effluents generated, treated, recycled/reused and disposed.
    c. Log Books for pollution control systems.
    d. Characteristics of effluents and emissions.
    e. Hazardous/non hazardous solid waste generated and disposed.
    f. Inspection book.
    g. Manifest copies of effluents / hazardous waste.
11. The industry shall maintain good housekeeping with-in the premises.
12. The industry shall dispose solid waste (NON HAZARDOUS) as follows

S.No.	Name of the Solid Waste	Quantity	Disposal
1.	Process waste	--	Shall be recycled back into process.

13. The industry shall develop green belt in all the vacant places. In future, excess green belt over and above 33 % of total area can be utilized for industrial activity as per requirement of industry. In any case, the minimum greenbelt shall be 33% of the total area.
14. Concealing the factual data or submission of false information / fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts.
15. The Board reserves its right to modify above conditions or stipulate any further conditions and to take action including revoke of this order in the interest of environment protection.
16. The industry shall submit a compliance report on CFO conditions for every 6 months as on 01st January and 01st July of every year at Regional Office.

P PRASADA RAO
Digitally signed by P PRASADA RAO
Date: 2020.02.20 17:56:30 +05'30'
ENVIRONMENTAL ENGINEER

2. Data logger iLens_vx1446 is installed and completed software installation along with connectivity to CPCB and APPCB. BOD, COD, TSS and pH parameters are connected with RS485 communication and also shown data is uploading to both servers.
3. Training given about the analyzer to M/s Siflon Drugs Engineer's.

Login Credentials

Server	URL	User Name	Password
Trial Server			
CPCB	https://glens.glensserver.com/	MSD	Msd@12345
SPCB	http://aprtpms.ap.gov.in/	Siflon	Siflon@567
Local Server			

Note: Data transferring through trial CPCB is valid only for seven days, It is required that approval documents to be submitted within 7 days to CPCB if industry needs CPCB connectivity.

Device Details (if device is connected)

Device ID:	(iLens_vx1446)

Pending Points (If Any)

Customer Feedback (If Any)

1.
2.

Precautions to be taken

1. In order to avoid data breakage or data loss please provide 24*7 power supply to the analyzer and Data Acquisition Hardware system(DAS) by giving power supply from UPS etc.
2. Without the advice of GLens engineer don't change the USB's connected to the IoT device DAS (or) PC, as it results in configuration mismatch and data loss in PCB servers.
3. Provide proper Grounding at the place where Analyzers and GLens DAS installed.
4. If internet is provided through SIM, regularly check whether SIM is recharged for internet or not.
5. Industry should not switch off GLens IoT device DAS or Analyzers without giving prior information to PCB's, because it results in data loss.

Meeting Attendees with signature

M/s Siflon Drugs		M/s Knowledge Lens Private Limited	
Name	Signature	Name	Signature
Mr. S Suresh Kumar Mr. Sreenivasa Babu	C. Sreenivasa Babu 06/04/2016	Mr. Jerry George Mr. Litesh Kolte Mr. Perumal Subramani	

in-case of any issues please contact to our support number at: +91 9916001207

(Or) email us at: glens@knowledgelens.com

Minutes of Meeting between M/s Knowledge Lens Pvt. Ltd and M/s Siflon Drugs, Anantapur, Aandhra Pradesh

Date of Arrival to Site	Date of Leaving the Site	Location
06-07-2020	06-07-2020	Anantapur, AP

Meeting Attendees

M/s Siflon Drugs	M/s Knowledge Lens Private Limited
Mr. S Suresh Kumar Mr. Sreenivasa Babu	Mr. Jerry George Mr. Litesh Kolte Mr. Perumal Subramani

Materials Supplied

Description	Quantity
iLens Device	1
Huwai 4G Dongle	1
Power Adapter	1
SMPS 24 V Power Supply	1
Power Supply Cables	1

Pollution Control Board Connectivity

1. Industry Data to be connected to CPCB Cloud Server:	YES ☑	NO ☐
2. Industry Data to be connected to APPCB Server:	YES ☑	NO ☐

Document Received from Industry for CPCB Connectivity

1. Consent to Operate Copy	YES ☑	NO ☐
2. Industry is Registered in APPCB Server	YES ☑	NO ☐
3. Pre-Deployment Checklist	YES ✓	NO
4. CPCB Approval template	YES ☐	NO ☑
5. If Vendor change, does industry provided "Letter specimen for shifting of vendor" in Industry letter head	YES ☐	NO ☑

Various Modules installed

1. GLens Data Acquisition Software	YES ☑	NO ☐
2. GLens Client Services	YES ☑	NO ☐
3. GLens Central Server	YES ☐	NO ☑
4. GLens Display	YES ☐	NO ☑
5. GLens Remote Calibration	YES ☐	NO ☑

Scope of Work

1. M/s Knowledge Lens engineer's completed the installation and commissioning of Hemera L800 CETP Effluent Analyzer successfully in the M/s Siflon Drugs site location.

in-case of any issues please contact to our support number at: +91 9916001207

(Or) email us at: glens@knowledgelens.com

KnQwledge Lens

Date: 06-07-2020

WARRANTY CERTIFICATE

This is to certify that the item supplied by us against your Purchase Order No **V3-PO-2021-014** dated **29.06.2020** and our Delivery Challan No **DC/05/07/2020/1003** dated **06.07.2020** and Invoice No **GL/20-21/07/16** Dated **04-07-2020** is covered under warranty for period of one year from the date of invoice, against manufacturing defects only.

Failures due to flood, mishandling, electrical damages etc. will not be covered under warranty.

Device Id: ilens_vx1446

For Knowledge Lens Pvt Ltd

Authorized Signatory

Plot 74/A KEONICS, Electronic City Phase 1, Bangalore 560100
Ph: + 91 9916025302 | sales@knowledgelens.com | http://www.knowledgelens.com

KnQwledge

Certificate of Testing

Date: 04.07.20

Vendor	:	V3.
Customer	:	Sifion
Product	:	**iLens – V1**
Device id	:	ilens_vx1446.
Device Software Version	:	4.3.2
Device Utility Version	:	4.6

The Knowledge Lens Pvt. Ltd., hereby confirms that the above mentioned device is tested. The device is tested upon the following device components.

S.No.	Tested on	Status	Remarks
1	Power	Tested OK ✓	
2	Wi-Fi	Tested OK ✓	
3	LAN Port	Tested OK ✓	-
4	USB Ports	Tested OK ✓	-
5	Memory Card	Tested OK ✓	-
8	Device Online	Tested OK ✓	-

Tested By

Approved By

74/A ,Keonics, Hosur road, Electronic City - Phase 1, Bangalore 560100
Ph: + 91 9916025302 | sales@knowledgelens.com | http://www.knowledgelens.com

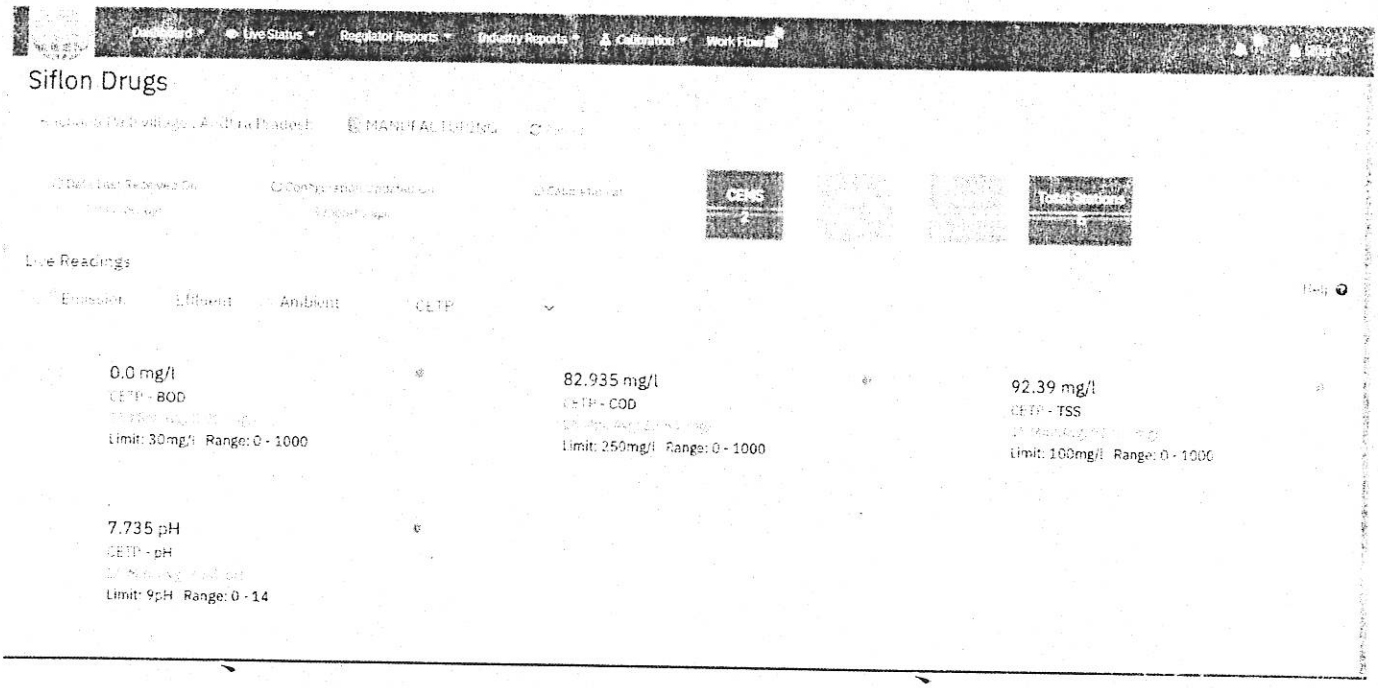
Minutes of Meeting between Knowledge Lens Pvt. Ltd and Siflon Drugs

Date of Arrival to Site	Date of Leaving the Site	Location
16-09-2020	16-09-2020	Andhra Pradesh

Site visit details:

1. Knowledge Lens engineers visited the site and installed the online COD, BOD, TSS& pH analyzer (Make: Hemera).
2. Calibrated pH for low level 4pH & high level 9 pH and verified the sample reading with 7pH solution and found to be matching. Demonstrated the calibration procedure to Mr. BV Narsimhulu
3. Observed the readings for raw water and ETP water and observed readings were varying and verified by Mr. BV Narsimhulu
4. The online COD, BOD, TSS & pH analyzer is commissioned and necessary precautions/ troubleshooting steps informed to site personnel.
5. Data is transmitting to APCB server and verified with customer.

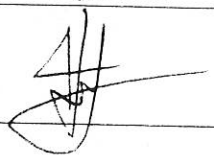
URL: http://appcb.glensserver.com/
User name: Siflon
Password : Siflon@567



In-case of any Issues please contact to our support number at: 8884311194/95

(Or) email us at: glens@knowledgelens.com

Meeting Attendees with signature

Siflon Drugs		Knowledge Lens Private Limited	
Name	Signature	Name	Signature
Mr. BV Narsimhulu	B.V Narasimhulu	Mr. Jerry George	

V3 AUTOMATION

Hemera Analyzer Testing Report

Distributor:							
Customer Company:		Siflon Drugs		Date:		16-03-2021	
Hemera Analyzer Temp Calibration data							
Temp Parameter		☐ Hold On		☑ Hold Off			
Label	Temp.	Unit	°C	IN2002-027A	2		
	☑ PT100		☐ Ph		☐ DO		
Temp Type of connection							
	☐ 2-wire / 4-wire		☑ 3-wire				
Temp Channel Number							
	☑ n°1		☐ n°2		☐ n°3		
Temp Linearisation		☐ Hold On		☑ Off			
a	0	b	1	c	0		
Hemera Analyzer Temp Communication							
4-20mA output		☐ On		☑ Off			
Channel	0	Range	-				
Relay		☐ On		☑ Off			
Channel	-	Low	-	High	-		
RS485 - Modbus Slave		☑ On		☐ Off			
Component address	10	Slave Id	0	Baud rate	0	Data bits	8
Parity	None	Stop bits	1				
Screen shutdown		☑ On		☐ Off			
Delay (minutes)	6						

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature Date: 16-03-2021

V3 AUTOMATION

Hemera Analyzer Testing Report

Distributor:						Date:		16-03-2021			
Customer Company:		Siflon Drugs									
Hemera Analyzer Timing											
Timing											
Measurement Freq.		1	Unit	Min	☐ ON	☑ Off					
Cleaning Freq.		12.8	Unit	Hour	☐ ON	☑ Off	☐ Zeroing activation				
Chronogram (Zeroing)											
Chronogram (Zeroing)											
Description		Zero	ITO(I)								
Time (s)											
Digital output											
Air pump											
Chronogram (Sampling)											
Description	Cleaning	Ito	Sample	Buffer	Meas.(I)	ITS(I)	Purge				
Time (s)	30	16	10	0	0	16	0				
Digital output											
Sample pump			X								
Cleaning pump	X										
Additional Remarks						Check done by V3:					
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline						Authorized Signature Date: 16-03-2021					

V3 AUTOMATION

VER 20170927 - Hemera Analyzer Testing Report

Hemera Analyzer Testing Report

Distributor:							
Customer Company:		Siflon Drugs		Date:		16-03-2021	
Hemera Analyzer TSS parameter							
TSS Parameters		☐ Hold on		☑ Hold off			
Label	TSS	Range	0-1000	IN2002-027A	mg/L	Digits	2
TSS Linearization		☑ Hold on		☐ Hold off			
a	0	b	1	c	0		
TSS FT		☐ Hold on		☑ Hold off			
F	0.4	W	3	λ	188		
TSS configuration							
Abs coef.	100	Lamp Idx	1	λ1	290	Δ1	2
T°C coef.	1	T°C ref.	20	λ2	530	Δ2	2
TSS signal settings		☐ Floating average ON		☑ Floating average OFF			
Spectra average	4	Starting point	223.40	Abs Zoom	10000	FloatAvg depth	2
Light integration	11	Resolution	0.616	Light delay	50	Light duration	10
Hemera Analyzer TSS Communication							
4-20mA output		☑ On		☐ Off			
Channel	1	Range	0-1000				
Relay		☐ On		☑ Off			
Channel	-	Low	-	High	-		
RS485 - Modbus Slave		☑ On		☐ Off			
Component addres	20	Slave Id	0	Baud rate	0	Data bits	8
Parity	None	Stop bits	0				
Screen shutdown		☐ On		☑ Off			
Delay (minutes)	5						

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature Date: 16-03-2021

V3 AUTOMATION

Hemera Analyzer Testing Report

Distributor:							
Customer Company:		Sifion Drugs		Date:		16-03-2021	
Hemera Analyzer BOD parameter							
BOD Parameters		☐ Hold on		☑ Hold off			
Label	BOD	Range	0-1000	IN2002-027A	mg/L	Digits	2
BOD Linearisation		☐ Hold on		☑ Hold off			
a	0	b	1	c	0		
BOD FT		☐ Hold on		☑ Hold off			
F	0.1	W	3	λ	190		
BOD configuration							
Abs coef.	100	Lamp Idx	1	λ1	236	Δ1	2
T°C coef.	1	T°C ref.	20	λ2	290	Δ2	2
BOD signal settings		☐ Floating average ON		☑ Floating average OFF			
Spectra average	4	Starting point	223.40	Abs Zoom	10000	FloatAvg depth	2
Light integration	11	Resolution	0.616	Light delay	50	Light duration	10
Hemera Analyzer BOD Communication							
4-20mA output		☑ On		☐ Off			
Channel	1	Range	0-1000				
Relay		☐ On		☑ Off			
Channel	-	Low	-	High	-		
RS485 - Modbus Slave		☑ On		☐ Off			
Component addres	25	Slave Id	0	Baud rate	0	Data bits	8
Parity	None	Stop bits	0				
Screen shutdown		☐ On		☑ Off			
Delay (minutes)	5						

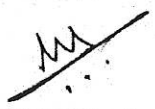
Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature Date: 16-03-2021

V3 AUTOMATION

VER 20170927 - Hemera Analyzer Testing Report

Hemera Analyzer Testing Report

Distributor:							
Customer Company:		Siflon Drugs		Date:		16-03-2021	
Hemera Analyzer COD parameter							
COD Parameters		☐ Hold on		☑ Hold off			
Label	COD	Range	0-1000	IN2002-027A	mg/L	Digits	2
COD Linearisation		☑ Hold on		☐ Hold off			
a	0	b	1	c	0		
COD FT		☐ Hold on		☑ Hold off			
F	0.1	W	3	λ	190		
COD configuration							
Abs coef.	100	Lamp Idx	1	λ1	236	Δ1	2
T°C coef.	1	T°C ref.	20	λ2	530	Δ2	2
COD signal settings		☐ Floating average ON		☑ Floating average OFF			
Spectra average	4	Starting point	223.40	Abs Zoom	10000	FloatAvg depth	2
Light integration	11	Resolution	0.616	Light delay	55	Light duration	12
Hemera Analyzer COD Communication							
4-20mA output		☑ On		☐ Off			
Channel	1	Range	0-1000				
Relay		☐ On		☑ Off			
Channel	-	Low	-	High	-		
RS485 - Modbus Slave		☑ On		☐ Off			
Component addres	30	Slave Id	0	Baud rate	0	Data bits	8
Parity	None	Stop bits	0				
Screen shutdown		☐ On		☑ Off			
Delay (minutes)	5						

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	 Authorized Signature ate: 16-03-2021

V3 AUTOMATION

VER 20170927 - Hemera Analyzer Testing Report

Hemera Analyzer Testing Report

Distributor:					
Customer Company:	Siflon Drugs	Date:	16-03-2021		
Equipment: (Please tick and state model and serial number)	Analyzer				
	Model Number:	L600			
	Serial Number:	IN2002-027A	Software Version:	C10.00.00	
Basic information of Analyzer	☐ H2S	☐ Ammonia	☑ pH		
	☐ Oil in water	☑ TSS(Total suspended solid)	☐ DO		
	☐ Chlorine	☑ COD(Chemical Oxygen Demand)			
	☑ Others: BOD				
Checking list of Analyzer	☐ Keys	Power supply cable	☑ CE board		
	☑ Brackets	Screws of brackets	☑ Stickers		
	☑ Pictures	Certifications	☐ Protect stripping pot		
	☐ Others:				

Hemera Analyzer settings

Settings I							
Gas lamp index		Allow abs	0	IS Start point	226	IS board version	B
Liquid lamp idx		Zero cycle alone	1	IS nb pixel	256	IS ADC mode	1
Settings II							
Allow dble meas.	0	H2S with pH	0	Allow multiplex.	0		
Dble meas. G/L	0	Auto calib mode	0	Modbus Master	0		
Settings III							
Allow USB store	1	Cleaning/Zeroing	0				
Allow SD store	0	Digits after"."	2				

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature Date: 16-03-2021

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
TC-7305

ULR-TC730521000000201F **FORMAT No. APPCB/ZL/KNL/FM/58**

Form IV
REPORT BY THE STATE BOARD ANALYST
(See rule 14)

Report No.KNL2106103
Dated the 22nd June, 2021

I hereby certify that I, M.Bujji Babu, State Board Analyst duly appointed under sub – section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981, received on the 21st day of June, 2021 (monitored on 18/06/2021) from SEE, ZO, KNL, & A.E.E, RO, ATP a sample of emission from Stack attached to briquette / Coal fired boiler of capacity 4 TPH of M/s Siflon Drugs, Sy.No.25/4, Rachanapalli(V), Anantapur District for analysis. The sample was in a condition fit for analysis and is as reported below.

I further certify that the above sample was analyzed on 21/06/2021 and declared the analysis results is as follows:

Parameter	Concentration in mg/Nm^3	CFO Emission standard in mg/Nm^3	Test Method
Particulate Matter (PM)	91.6	115	IS: 11255 (Part I) 1985 (Reaffirmed 2014)

Remarks:
1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.
3. During the time of monitoring the industry has operated the bag filters.

Signed this: 22nd day of June, 2021

M. Bujji Babu 22/6/21
STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer,
A.P. Pollution Control Board,
Zonal Laboratory, Kurnool.

Copy to the Environmental Engineer, APPCB, R.O, Anantapur for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
TC-7305

ULR-TC730521000000207F **FORMAT No. APPCB/ZL/KNL/FM/58**

Form IV
REPORT BY THE STATE BOARD ANALYST
(See rule 14)

Report No.KNL2106104
Dated the 22nd June, 2021

I hereby certify that I, M.Bujji Babu, State Board Analyst duly appointed under sub – section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981, received on the 21st day of June, 2021 (monitored on 18/06/2021) from SEE, ZO, KNL & A.E.E, RO, ATP, a sample of emission from Stack attached to scrubber (on the top of the scrubber vent) of M/s Siflon Drugs, Sy.No.25/4, Rachanapalli(V), Anantapur District for analysis. The sample was in a condition fit for analysis and is as reported below.

I further certify that the above sample was analyzed from 21/06/2021 to 22/06/2021 and declared the analysis results are as follows:

Parameter	Concentration in mg/Nm^3	CFO Emission standard in mg/Nm^3	Test Method
Particulate Matter (PM)	27.3	--	IS: 11255 (Part I) 1985 (Reaffirmed 2014)
Hydro Chloric Acid	25.5	35	Argento Metric Method

Remarks:
1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.

Signed this: 22nd day of June, 2021

M. Bujji Babu 22/6/21

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer,
A.P. Pollution Control Board,
Zonal Laboratory, Kurnool.

Copy to the Environmental Engineer, APPCB, R.O, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
Accredited by NABL as per ISO/IEC: 17025:2005
TC-7305

ULR-TC730521000000205F **FORMAT No.APPCB/ZL/KNL/FM/59**

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No.	:	**Report No.KNL2106105**
Name and address of the sampling site	:	**M/s Siflon Drugs,** Sy.No.25/4, Rachanapalli(V), Anantapur District
Sampling location	:	AAQM conducted near 500 KVA DG set (Down wind)
Purpose of sampling	:	Compliance verification
Sample collected by	:	JSO, Zonal Laboratory, Kurnool
Sampling Date	:	18/06/2021 & 19/06/2021
Sample Submit date	:	21/06/2021
Date of Issue of report	:	22/06/2021

It is to certify that the above samples were analyzed from 21/06/2021 to 22/06/2021 and declared the analysis results are as follows:

Parameter	Avg. Concentration in $\mu g/m^3$	NAAQ Standards (24 hrs. average) in $\mu g/m^3$	Test Method
Particulate Matter (PM10)	94.6	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	20.8	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	28.4	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)
HCL	2.05	---	IS-5182 (part -19) 2006 (Reaffirmed 2017)

Remarks:

1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer,
A.P. Pollution Control Board,
Zonal Laboratory, Kurnool.

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
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TC-7305

ULR-TC730521000000203F **FORMAT No.APPCB/ZL/KNL/FM/59**

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No.	:	**Report No.KNL2106106**
Name and address of the sampling site	:	At Gramasachivalayam of Rachanipalli village Anantapur District
Sampling location	:	AAQM conducted on the terrace of Gramasachivalayam building of Rachanipalli(V), Anantapur District (Down wind)
Purpose of sampling	:	Compliance verification
Sample collected by	:	JSO, Zonal Laboratory, Kurnool
Sampling Date	:	18/06/2021 & 19/06/2021
Sample Submit date	:	21/06/2021
Date of Issue of report	:	22/06/2021

It is to certify that the above samples were analyzed from 21/06/2021 to 22/06/2021 and declared the analysis results are as follows:

Parameter	Avg. Concentration in $\mu g/m^3$	NAAQ Standards (24 hrs. average) in $\mu g/m^3$	Test Method
Particulate Matter (PM10)	77.2	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	12.8	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	20.4	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)

Remarks:

1. Results are related to samples as received.
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M. Bujji Babu 22/6/21

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer,
A.P. Pollution Control Board,
Zonal Laboratory, Kurnool.

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
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TC-7305

ULR-TC730521000000204F **FORMAT No.APPCB/ZL/KNL/FM/59**

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No. : **Report No.KNL2106107**

Name and address of the sampling site : At the house of Sri K.Tirupal Reddy, Kodimi (V), Anantapur District

Sampling location : AAQM conducted on the terrace of K.Tirupal Reddy house of Kodimi (V), Anantapur Dist (Down wind)

Purpose of sampling : Compliance verification

Sample collected by : JSO, Zonal Laboratory, Kurnool

Sampling Date : 18/06/2021 & 19/06/2021

Sample Submit date : 21/06/2021

Date of Issue of report : 22/06/2021

It is to certify that the above samples were analysed from 21/06/2021 to 22/06/2021 and declared the analysis results are as follows:

Parameter	Avg. Concentration in $\mu g/m^3$	NAAQ Standards (24 hrs. average) in $\mu g/m^3$	Test Method
Particulate Matter (PM10)	67.4	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	14.6	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	22.8	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)

Remarks:

1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.

M. BUJJI BABU 22/6/21

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer,
A.P. Pollution Control Board,
Zonal Laboratory, Kurnool.

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++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
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TC-7305

ULR-TC730521000000202F **FORMAT No.APPCB/ZL/KNL/FM/59**

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No.	:	**Report No.KNL2106108**
Name and address of the sampling site	:	At Susheela Reddy B.Ed College, Rachanipalli (V), Anantapur District
Sampling location	:	AAQM conducted on the terrace of Susheela Reddy B.Ed College building of Rachanipalli (V), Anantapur District (cross wind)
Purpose of sampling	:	Compliance verification
Sample collected by	:	JSO, Zonal Laboratory, Kurnool
Sampling Date	:	18/06/2021 & 19/06/2021
Sample Submit date	:	21/06/2021
Sample analysed on	:	22/06/2021
Date of Issue of report	:	22/06/2021

It is to certify that the above samples were analyzed from 21/06/2021 to 22/06/2021 and declared the analysis results are as follows:

Parameter	Avg. Concentration in $\mu g/m^3$	NAAQ Standards (24 hrs. average) in $\mu g/m^3$	Test Method
Particulate Matter (PM10)	64.4	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	14.6	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	18.8	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)

Remarks:

1. Results are related to samples as received.
2. This report shall not be reproduced except in full without approval of the lab.

M.B 22/6/21

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer,
A.P. Pollution Control Board,
Zonal Laboratory, Kurnool.

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

+ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL
Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool
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TC-7305

ULR-TC730521000000200F **FORMAT No.APPCB/ZL/KNL/FM/59**

AMBIENT AIR QUALITY MONITORING ANALYSIS REPORT

Sample Reg. No.	:	**Report No.KNL2106109**
Name and address of the sampling site	:	At the Chiranjeevi Reddy Institute of Technology of Rachanipalli (V) Anantapur District
Sampling location	:	AAQM conducted on the terrace of Chiranjeevi Reddy Institute of Technology of Rachanipalli(V)
Purpose of sampling	:	Compliance verification
Sample collected by	:	JSO, Zonal Laboratory, Kurnool
Sampling Date	:	18/06/2021 & 19/06/2021
Sample Submit date	:	21/06/2021
Date of Issue of report	:	22/06/2021

It is to certify that the above samples were analyzed from 21/06/2021 to 22/06/2021 and declared the analysis results are as follows:

Parameter	Avg. Concentration in $\mu g/m^3$	NAAQ Standards (24 hrs. average) in $\mu g/m^3$	Test Method
Particulate Matter (PM10)	88.6	100	IS:5182 (Part-23) 2006 (Reaffirmed 2017)
Sulphur Dioxide (SO_2)	18.6	80	IS:5182 (Part-2) 2006 (Reaffirmed 2017)
Nitrogen Dioxide (NO_2)	21.2	80	IS:5182 (Part-6) 2006 (Reaffirmed 2017)

Remarks:

1. Results are related to samples as received.
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M. BUJJI BABU 22/6/21

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer,
A.P. Pollution Control Board,
Zonal Laboratory, Kurnool.

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY : KURNOOL

Shankar Shopping Complex, 1st Floor, Krishna Nagar Main Road, Kurnool

Accredited by NABL as per ISO/IEC: 17025:2005

ULR-TC730521000000199F **FORMAT No.APPCB/ZL/KNL/FM/59**

MONITORING OF VOLATILE ORGANIC COMPOUNDS IN AMBIENT AIR

ANALYSIS REPORT

Sample Reg. No. : KNL2106110 (V-01 to 08)

Name and address of the sampling site : In the premises and surroundings of **M/s Siflon Drugs**, Sy.No.25/4, Rachanapalli(V), Anantapur District.

Sampling location & code numbers :

KNL2106110 :

V - 01 : Near production block area of M/s Siflon Drugs, Rachanapalli(V)

V - 02 :Near scrubber area of M/s Siflon Drugs, Rachanapalli(V)

V - 03 : Near C & D production blocks area of M/s Siflon Drugs, Rachanapalli(V)

V - 04 : Near boiler area of M/s Siflon Drugs, Rachanapalli(V)

V – 05 : Outside the security main gate of M/s Siflon Drugs

V– 06 : Near K.Tirupal Reddy house, Kodimi(V) approx. distance 0.9km from the industry on North-East direction

V – 07 :Near Gramasachivalayam building, Rachanapalli(V) approx. distance 1.1km from the industry on East direction

V – 08 : Near Chiranjeevi Reddy Information Technology, Rachanapalli(V) approx. distance 0.6km from the industry on West direction

Purpose of sampling : Direction of Board Office, Vijayawada

Sample collected by : Junior Scientific Officer, Zonal Lab, Kurnool

Sampling Date & Time : 18/06/2021 & 19/06/2021

Sample Submit date : 21/06/2021

Date of Issue of report : 22/06/2021

It is to certify that the above samples were analysed on 18/06/2021 and 19/06/2021 by Handheld VOC detector-PID Detector, Make:Ion science, Model: Tiger LT and declared the analysis results are as follows:

Table-01 : Values recorded in ppm during the time 12.10 PM to 02.15 PM on 18/06/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.1	0.4	0.25	0.2	2.2	1.2	0.2	0.4	0.3	0.1	0.2	0.15	0.5	2.9	1.7
2.	V-02	2.4	4.4	3.4	0.8	3.0	1.9	0.4	3.9	2.15	0.4	1.8	1.1	0.5	2.6	1.55
3.	V-03	0.1	0.8	0.45	0.1	2.1	1.1	0.2	1.2	0.7	0.1	0.8	0.45	0.1	0.6	0.35
4.	V-04	0.1	0.4	0.25	0.2	0.8	0.5	0.1	0.6	0.35	0.1	0.4	0.25	0.1	0.6	0.35
5.	V-05	0.1	0.2	0.15	0.1	0.4	0.25	0.1	0.2	0.15	0.1	0.3	0.2	0.1	0.2	0.15
6.	V-06	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
7.	V-07	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
8.	V-08	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

Table-02 : Values recorded in ppm during the night time at 11.10 PM to 02.10 AM on 18/06/2021 & 19/06/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.4	3.1	1.75	0.8	2.1	1.45	0.1	2.2	1.15	0.3	2.1	1.2	0.2	4.2	2.2
2.	V-02	0.8	3.8	2.3	1.2	1.6	1.4	0.4	2.2	1.3	0.4	1.8	1.1	0.4	1.4	0.9
3.	V-03	1.8	4.2	3.0	0.6	2.4	1.5	0.3	1.7	1.0	0.4	1.0	0.7	0.3	1.2	0.75
4.	V-04	0.6	0.8	0.7	0.3	1.3	0.8	0.1	0.8	0.45	0.1	0.2	0.15	0.1	1.0	0.55
5.	V-05	0.1	0.1	0.1	0.1	0.3	0.2	0.1	0.4	0.25	0.1	1.2	0.65	0.1	0.8	0.45
6.	V-06	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
7.	V-07	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
8.	V-08	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

Table-03 : Values recorded in ppm during the time at 08.30 AM to 10.40 AM on 19/06/2021

Sl No	Sample code	Parameters (value in ppm)														
		Acetone			Methyl Mercaptan			Benzene			Chloro benzene			Toluene		
		Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg	Min	Max	Avg
1.	V-01	0.2	3.1	1.65	0.6	1.8	1.2	0.1	0.4	0.25	0.1	1.6	0.85	0.4	2.4	1.8
2.	V-02	0.6	2.7	1.65	0.8	2.2	1.5	0.4	3.2	1.8	0.5	2.6	1.55	1.0	3.2	2.1
3.	V-03	0.8	2.2	1.5	0.2	1.8	1.0	0.2	1.6	0.9	0.1	0.9	0.5	0.3	1.5	0.9
4.	V-04	0.1	0.6	0.35	0.4	1.6	1.0	0.1	0.6	0.35	0.1	0.6	0.35	0.1	0.4	0.25
5.	V-05	0.1	0.2	0.15	0.1	0.4	0.25	0.1	0.2	0.15	0.1	0.2	0.15	0.1	0.1	0.1
6.	V-06	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
7.	V-07	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
8.	V-08	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

Remarks:

1. Results are related to samples as received.
2. Monitoring was conducted with Handheld VOC detector (PID Detector), Make:Ion science, Model: Tiger LT, minimum detection limit is 0.1ppm, maximum detection limit is 20,000ppm
3. During the time of monitoring, wind speed was moderate and wind direction is towards West – East.
4. During the monitoring, weather is clear and the Ambient Temperature was recorded as 32^0C at day time.
5. No vehicular movement was observed during the time of monitoring.
6. BDL: Below Detectable Limit

Signed this: 22th day of June, 2021

22/6/21

STATE BOARD ANALYST
(M.BUJJI BABU)
Jr. Scientific Officer,
A.P. Pollution Control Board,
Zonal Laboratory, Kurnool.

Copy to the Environmental Engineer, APPCB, Regional Office, Anantapuram for information.

++ END OF THE REPORT ++

ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa HotelCentre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520 010
Phone. No.0866-2463200, Website : www.appcb.ap.nic.in

Order No.82/APPCB/UH-II/TF/ANTP/2016- **Date:01.07.2021.**

SHOW CAUSE NOTICE

Sub: APPCB – UH-II - TF – M/s.Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapur District – Complaints received – O.A No 114/2020 filed in Hon'ble NGT – NGT order dt 03.03.2021 – Special team inspected on 18.06.2021 & 19.06.2021 – Observed non-compliance with respect to production capacities – Environmental Compensation - Show Cause Notice - Issued – Reg.

Ref:
1. Consent Order No. APPCB /KNL /ATP /1060 /HO /CFO&HWA / 2018, dated21.06.2018 with a validity upto 30.04.2022
2. Complaint from Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency.
3. Stop production Order issued by the Board vide Order No.82/APPCB/UH-II/ANTP/2020, dated 16.06.2020.
4. The industry request for revocation of stop production order dated 08.07.2020.
5. Revocation of stop production order dated 22.07.2020.
6. NGT Order in OA No 114/2020 dated 03.03.2021.
7. Note Approval of the Member Secretary, APPCB dated 23.04.2021.
8. RO mail dated 12.05.2021.
9. Order No.82/APPCB/UH-II/TF/ANTP/2016- dated 18.05.2021.
10. Inspection of Special team constituted by the Board on 18.06.2021 & 19.06.2021.

***

WHEREAS you are operating industry in the name of M/s. Siflon Drugs located at Sy.No.25/4, Rachanapalli (V), Anantapuram District, A.P engaged in the manufacture of Veterinary Drugs & Intermediates.

WHEREAS the Board vide reference 1st cited issued CFO dated 21.06.2018 valid upto 30.04.2022.

WHEREAS the Board vide reference 2nd cited, has received representation of Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency submitted to the Hon'ble Chief Minister, Govt.of Andhra Pradesh regarding Pollution problems from M/s. Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapuram District dt 22.05.2020

WHEREAS the RO officials along with JSO, Zonal Laboratory Kurnool inspected the industry on 22.05.2020 & 23.05.2020.

WHEREAS the Board vide reference 3rd cited, issued stop production order to the industry on 16.06.2020 after reviewing the issue in the EAC (TF) meeting held on 04.06.2020.

WHEREAS the industry requested the Board office for the revocation of stop production order dated 08.07.2020.

WHEREAS vide reference 5th cited, the Board issued revocation of stop production order to the industry dt 22.07.2020 duly stipulating necessary conditions.

WHEREAS the O.A.Nos.114/2020 & 180/2020 were filed against the alleged non compliance with Environmental norms by M/s. Siflon Drugs, Rachanapalli, Ananthapuramu District. The Hon'ble NGT vide Order dated 03.03.2021 in O.A.No.114/2020.directed the State PCB to take action against the industry for the non compliance.

WHEREAS the Board has received complaint from Mr. Eswar Reddy and 23 others against the industry forwarded by the CMO received on 08.04.2021. Earlier, Sri A. Praveena and 74 others submitted representation to the CMO against the industry.

WHEREAS the EE RO Ananthapuram along with the JSO, Zonal Laboratory, Kurnool inspected the industry on 04.03.2021 & 05.03.2021 and the submitted the detailed report. The status of compliance is submitted as below:

a. The industry has installed 2 Nos of double stage scrubbers to Block-B and Block-C to control odour nuisance that is emanated from reactors. The industry has also provided a scrubber to the vent of the ATFD (Agitated Thin Film Drier) to control odour nuisance from MEE area.
b. The industry has not been manufacturing new products at present. However, the industry has been manufacturing the Consented products exceeding the quantities permitted. During the period from 25.07.2020 to 05.03.2021 the industry has manufactured the following products in excess of the Consented products:

Product Manufactured	Consented quantity	Actually Manufactured (Averaged to Day production)
Oxyclozanide	166.67 Kg/day	615.9 Kg/day
Rafoxanide	66.67 Kg/day	76.45 Kg/day
Niclosamide	70 Kg/day	40.91 Kg/day
Fenbendazole	33.33 Kg/day	85.45 g/day

c. The industry has manufactured the products in excess of the permitted quantities i.e., up to 818.71 Kgs/day (average) and 826 Kgs/day (Maximum) as against the consented quantities of 660 Kgs/day.
d. The industry has disposed the Plastic liners and carbouys to M/s. Apex Polymers, Visakapatnam and scrap waste to Local vendors. As per the records maintained by the industry, the plastic liners and carbouys to the tune of 8.045 MT on 06.06.2020 and 6.140 MT on 12.08.2020 were dispatched to M/s. Apex Polymers, Visakapatnam.
e. The industry is operating the scrubbers regularly. However, characteristic odour was observed within the premises during several inspections made by this office officials and other officers.
f. The industry is processing the spent solvents in a 2 column Solvent Recovery Unit and recovering the solvents to use them back in its process. During the period from 25.07.2020 to 05.03.2021, it has disposed 46320 Kgs of Organic Residue to the Ramky's TSDF at Rapuru, Nellore District, Andhra Pradesh and at present 11205 Kgs of Organic Residue is stored on the premises.
g. During the inspection of A.P. Pollution Control Board officials on 22.05.2020, 23.05.2020, 23.06.2020, 01.07.2020, 07.07.2020, 05.10.2020, 07.10.2020, 05.01.2021, 27.01.2021 and 11.02.2021 no discharges outside the industry premises were observed.
h. The industry has not provided separate stacks for 4 TPH boiler and 3 TPH boiler. It has provided a common stack for both the boilers.
i. The industry is maintaining the records of effluent generation and disposal to MEE.
j. The Officials of A.P. Pollution Control Board on 01.07.2020 and 02.07.2020 collected samples from the borewells of the surrounding area (within a radius of 1 Km) and the analyses of the samples showed no contamination in the groundwater.
k. The Officials of A.P. Pollution Control Board on 05.01.2021 collected Borewell samples from 4 Nos.of Borewells i.e., of Sri Nagarju (in the Northern side of the industry), in the land of Sri Ramanjineyulu (in the North Eastern side of the industry), in the land of Sri Sreenivsa Reddy (Western side of the industry) and in the industry premises. The Analyses of the samples showed no contamination in the ground water.
l. The online effluent monitoring system was installed by the industry on 06.07.2020. The calibration of equipment was again done on 16.09.2020. The latest calibration was done on 15.03.2021.
m. The industry has prepared safety audit report and Hazop study report through 3rd party M/s. Indussafe Industrial Engineers, Hyderabad and submitted the reports to theDeputy Chief Inspector of Factories.
n. The A.P. Pollution Control Board vide Notice dated 04.09.2020 levied an Environmental Compensation of Rs.2,40,000/-. The industry paid the Environmental Compensation through a demand draft on 23.09.2020.
o. The industry has been carrying out excess production.
p. The industry has also generated excess wastewater during some months of production.

q. During several inspections of Board's officials, characteristic smell nuisance was observed within the plant premises. The VOCs monitoring results also show that therewas smell nuisance prevailing within the plant premises.
r. The VOCs monitoring results show that there was no smell nuisance in Kodimi and Rachanapalli villages. The VOCs were recorded at CRIT College, Rachanapalli during the night hours.
s. The industry has to install two different stacks for 2 nos.of boilers.
t. The industry has to completely cover the HTDS tank and provide a hood and scrubber to it, in order to reduce smell nuisance.
u. The industry has not provided a separate flow meter for LTDS effluent. It is at present quantifying the LTDS effluent based on collection tanks' capacities. .

WHEREAS from the report it is observed that the industry has complied with the conditions of the Revocation of Stop Production Order except the excess production and installation of separate stack for the boilers.

WHEREAS The industry has submitted the EC levied vide DD No.048582 dt 12.01.2021 for Rs.2,40,000/-.

WHEREAS the BG submitted the industry for Rs 4,00,000 Lakhs dt 09.07.2020 valid upto 08.07.2021 was forfeited by the Board.

WHEREAS the Board has issued the following directions vide reference 9th cited above:

1. The industry shall take all the necessary steps to reduce the odour nuisance within one month.
2. The industry shall provide separate stacks for the 4 TPH and 3 TPH boilers as stipulated in the CFO order dt 21.06.2018 within one month.
3. The industry shall not manufacture new products and not exceeding the permitted quantity, other than those mentioned in the CFO.
4. The industry shall dispose the Plastic liners, carbouys and scrap waste only to the authorized recyclers.
5. The industry shall operate the two stage scrubbers for scrubbing of process emissions at all emission sources. The industry shall maintain online pH meters to thescrubbers.
6. There shall not discharge of waste water outside the industry premises.
7. The online monitoring system shall be calibrated periodically as per equipment suppliers manual / CPCB guidelines before starting the production.

WHEREAS the special team inspected the industry on 18.06.2021 & 19.06.2021 andobserved the violations was follows:

1. The industry has carried out excess production in total (which include all the 4 products) of about 792.66 Kgs/day (average) as against the consented quantities of 660 Kgs/day i.e., the industry has carried out 20.1 % of excess production during the period from July, 2020 to June, 2021 (from 25.07.2020 to 19.06.2021) i.e. for 329 days. In this connection, it is to inform that the industry has carried out excess production even after issue of directions by the Board vide order dated 18.05.2021.
2. Since March 2021, the industry has stopped manufacturing of Rafoxanide product in the premises. Instead, the industry is manufacturing this product at their sister concern unit i.e., M/s. Siflon Drugs Pvt Ltd., Rangapur (V), Kothuru (M), Ranga ReddyDistrict on job work basis.
3. Also, the industry has stopped the stage -1 of Niclosamide product i.e., 5-Chloro Salicyclic Acid in the premises and is purchasing the same from M/s. Galaxy Chemicals, KIADB Industrial Area, Mundargi (V), Bellary, Karnataka and also from M/s. Dhari Chemicals, Baroda, Gujarat.
4. The effluent generation since, March, 2021 has been less than the permitted quantity of 9.1 KLD and is due to outsourcing of Rafoxanide product completely to their sister concern unit on job work basis and also stoppage of stage -1 of Niclosamide i.e., 5-Chloro Salicyclic Acid in the premises.
5. The APPCB, RO, Ananthapuramu vide letter dated 12.03.2021 has communicated the orders of the Hon'ble, NGT dated 03.03.2021 to the industry stating that remedial action to be taken to control odour from the industry by utilizing latest technology for the purpose. Also, the industry was directed to furnish an action plan to completely eliminate the odour nuisance prevailing within the premises of the industry.
6. The industry has submitted the action already taken by them for controlling the odour nuisance and also submitted action plan vide letter dated.18.05.2021 to further

reduce the smell nuisance within one month.

7. During inspection, it was observed that the industry has provided jacketed receiver forthe Scrubbers in both production Block- B & C to minimize the temperature in the Scrubbing system. Also, the industry has covered the HTDS effluent storage tanks completely and provided the ducting system (with ID fan of capacity 5 HP) connected to Scrubber to control odour nuisance from the High TDS effluent storage tanks as per the action plan submitted by the industry.
8. The industry utilizes solvents namely Tolune, Methanol, Mono Chloro Benzene, Acetone and n-hexane and is recovering the solvents using simple distillation/distillation columns. During inspection, the solvent losses from the recoverysystems was found to be in the range of 5.02 to 7.15 % (for the period from March 21 to June 21). The industry has to take further measures to achieve more than 95% recovery for the solvents in the distillation/recovery process to control the odour nuisance in the premises.
9. VOC monitoring conducted by the Board Officials and the VOC's were recorded in the industry's premises in the range of 0.1 to 4.4 PPM which may be due to the solvent losses. The industry has to further reduce solvent losses by improving the efficiencyof the solvent recovery systems.
10. The industry has stored about 30 Tons of Hazardous waste in the premises and the industry has not disposed the waste to TSDF, Nellore within 90 days.

WHEREAS inspection team has also carried out Environmental Compensation as follows:

i. The Environmental Compensation was calculated from the date of restart of operations by the industry i.e., on 25.07.2020 as APPCB levied the Environmental Compensation to the industry till 16.06.2020 and the industry was not in operation till 24.07.2020 as per the Stop Production Orders issued by the Order issued by the Board.
ii. From the above, is observed that the industry have carried out excess production (from 25.07.2020 to 19.06.2021) and also not provided separate stack for the boilers till 01.06.2021.
iii. The Environmental Compensation (EC) for the industry is calculated based on the CPCB formula:

$$EC=PI \times N \times R \times S \times LF$$

Where,

a. **Pollution Index of the industrial sector (PI):** The A.P. Pollution Control Board has categorized the Veterinary Drugs & its Intermediates (i.e., Organic Chemicals manufacturing) into Red category (listed at Sl.No.22 of Red Category in CPCB revised categorization of the industries) and accordingly, combined Consent & Authorization have been granted to the industry from time to time for Red category and the average pollution index is 80.
b. **No.of of days of violation took place (N):** The No.of days of violation is the period between the restarting of operations after Revocation of Stop Production Order i.e., 25.07.2020 to latest inspection on 19.06.2021 i.e., 329 Days.
c. **Factor in Rupees (R) (Rs):** As per the environmental compensation estimation guidelines, factor of rupees may be minimum of Rs 100/- and maximum of Rs 500/- . The factor of rupees is considered as Rs. 250/- for estimating environmental compensation for this industry, considering its pollution potential.
d. **Scale of operation (S):** The industry is an SSI unit and thus, the scale of operations
(S) for EC estimated is considered as 0.5.
e. **Location factor (LF):** The industry is located near Rachanapalli village of Ananthapuramu District which is about 5.5 Kms from Ananthapuramu Municipal Corporation and the population of Ananthapuramu Municipal Corporation is 2.62 Lakhs as per 2011 census. Therefore, it was found that population is less than 1 million in and around the Rachanapalli village and hence location factor was taken as 1.0.

iv. The amount of Environmental Compensation is to be levied is:

S. No	Name of the Industry	PI	S*	LF	R (Rs.)	N (days)	Environmental Compensation(Rs.)
1.	M/s. Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Ananthapuramu District.	80	0.5	1	250	329	32,90,000/-

WHEREAS, the Board has already levied and collected an amount of Rs.4,00,000/- for non compliances during the above period. Hence, the Environmental Compensation required to be paid by the industry for the above period is : Rs. 32,90,000/- - Rs.4,00,000/- = Rs.28,90,000/-.

In view of above, you are hereby directed to show cause why the Board shall not levy environmental compensation for Rs.28,90,000/-. (Rupees Twenty eight lakhs and ninety thousand only) on occupier of M/s.Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapur District.

Your reply shall reach this office within 15 days from the date of the receipt of this notice failing which necessary orders will be passed levying the environmental compensation, without any further notice.

Vijay Kumar Gsrkr IAS
Secretary To Government

To
M/s. Siflon Drugs,
Sy.No.25/4,
Rachanapalli (V),
Anantapur District

Copy to:

1. The Joint Chief Environmental Engineer, A.P. Pollution Control Board, Zonal Office, Kurnool for information
2. The Environmental Engineer, A.P. Pollution Control Board, Regional Office,Anantapur for information and necessary action.

// T.C.F.B.O. //

2/7/21.

JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II

SIFLON DRUGS

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A.P. Pollution Control Board, Regional Office ★ ANANTAPURAM 3435 Dt: 20.7.2021

Date: 20th July 2021

To

The Environmental Engineer

Andhra Pradesh Pollution Control Board,

Regional Office, Rajahamsa BLT Villas,

Tapovanam, **Anantapur - 515001**

Dear Sir,

Re: Show Cause Notice order No: 82/APPCB/UH-II/TF/ANTP/2016 Dated 1.7.2021 on Environmental Compensation – Our lletter dated 17.7.2021 - Submission of Demand Draft for Rs.10,00,000/-

With reference to the captioned subject matter, We are enclosing herewith an Axis Bank Account Payee Demand Draft bearing number 049352 / 20.07.2021 for Rs. 10,00,000/- (Rupees Ten Lakh only) towards partial payment of Environmental Compensation.

Already an amount of Rs. 4,00,000/- (Rupees Four lakh only) was paid in May 2021 by way of Axis Bank DD by forfeiting the bank guarantee provided to the Board. Further we once again write to inform you that the balance of payment of Rs. 18,90,000/- (Rupees Eighteen Lakh Ninety Thousand only) shall be paid on or before 15th of October 2021 as requested by us vide our letter dated 17th July 2021.

Kindly confirm the receipt of the Demand Draft for Rs.10,00,000/- and oblige.

Thanking you sir,

For M/S Siflon Drugs

SIFLON DRUGS ★ ANANTAPURAMU ★

Authorized Signatory

Encl : As Above

ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14, D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari street, Kasturibaipet, Vijayawada – 520 010

Phone:0866-2463200,
Grams : Kalusya Nivarana
Website :www.appcb.ap.nic.in

Order No.82/APPCB/UH-II/TF/ANTP/2016- 292 **Date: 10.08.2021.**

DIRECTIONS

Sub: **APPCB – UH-II - TF** – M/s.Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapur District – Complaints received – O.A No 114/2020 filed in Hon'ble NGT – NGT order dt 03.03.2021 – Legal hearing held on 22.07.2021 – **Directions** - Issued – Reg.

Ref:
1. Consent Order No. APPCB /KNL /ATP /1060 /HO /CFO&HWA / 2018, dated 21.06.2018 with a validity upto 30.04.2022.
2. Complaint from Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency.
3. Stop production Order No.82/APPCB/UH- II/ANTP/2020, dated 16.06.2020.
4. The industry request for revocation of stop production order dated 08.07.2020.
5. Revocation of stop production order issued dated 22.07.2020.
6. Show Cause Notice to the industry levying EC dated 04.09.2020.
7. NGT Order in OA No 114/2020 dated 03.03.2021.
8. Inspection of the industry by the RO, Ananthapur Officials on 04.03.2021 &05.03.2021.
9. Complaint from Mr. Eswar Reddy and 23 others against the industry forwardedby the CMO received on 08.04.2021.
10. Directions vide order No.82/APPCB/UH-II/TF/ANTP/2016, Date: 18.05.2021.
11. Inspection of the industry by the RO, Ananthapur Officials on 19.06.2021.
12. Show Cause Notice to the industry levying EC dated 01.07.2020.
13. R.O report dated 20.07.2021
14. Minutes of External Advisory Committee (Task Force) meeting held on 22.07.2021.

* * *

WHEREAS you are operating industry in the name of M/s. Siflon Drugs located at Sy.No.25/4, Rachanapalli (V), Anantapuram District, A.P in an extent of 13.19 acres and engaged in the manufacture of Veterinary Drugs & Intermediates.

WHEREAS the Board vide reference 1st cited, issued CFO dated 21.06.2018 valid upto 30.04.2022.

WHEREAS the Board vide reference 2nd cited, received complaint from Sri Thopudurthi Prakash Reddy, Hon'ble MLA, Rapthadu Assembly Constituency regarding Pollution problems being caused from M/s. Siflon Drugs, Sy.No.25/4, Rachanapalli (V), Anantapuram District dt 22.05.2020.

WHEREAS the Board vide reference 3rd cited, issued stop production order to the industry after reviewing the issue in the EAC (TF) meeting held on 04.06.2020

OA fly

WHEREAS you have represented the Board vide reference 4th cited, for revocation of stop production order dated 08.07.2020.

WHEREAS the industry has submitted the BG for Rs 4,00,000 lakhs dt 09.07.2020 valid upto 08.07.2021.

WHEREAS the Board issued revocation of stop production order to the industry vide order dated 22.07.2020 duly stipulating specific conditions.

WHEREAS he Board vide reference 6th cited, issued Show Cause Notice to the industry levying Environmental Compensation of Rs.2,40,000/- vide order dated 04.09.2020.

WHEREAS the industry paid the Environmental Compensation through a demand draft on 23.09.2020.

WHEREAS petitions filed before the Hon'ble NGT in O.A.Nos.114/2020 & 180/2020 filed against M/s. Siflon Drugs, Rachanapalli, Ananthapuramu District directed the State PCB to take action against the industry for the non compliances.

WHEREAS the officials of RO, Ananthapur inspected your industry on 04.03.2021 & 05.03.2021 vide reference 8th cited.

WHEREAS the Board vide reference 9th cited, has received complaint on 08.04.2021 from Sri Eswar Reddy and 23 others forwarded by the CMO against the industry. Earlier, Sri A. Praveena and 74 others submitted representation to the CMO against the industry.

WHEREAS the Board vide reference 10th cited, issued directions to the industry vide order dated 18.05.2021 with certain conditions.

WHEREAS the Board officials again inspected your industry on 19.06.2021 and reported the following vide reference 11th cited -

1. The industry has upgraded the receivers used for the Scrubber with the jacketed receivers with water circulation to control the temperature of the Scrubbing media thereby increase the Scrubbing efficiency. Also, the industry has provided i) Scrubber to the vent of the Agitated Thin Film Drier provided for disposal of HTDS effluents and ii) Covered the HTDS effluent storage tanks and provided the ducting system (with ID fan of capacity 5 HP) connected to Scrubber to control odour nuisance from the High TDS effluent storage tanks.
2. The industry has replaced the Centrifuges used earlier for separation of mother liquors with Agitated Nutsche Filter cum Drivers (ANFD) i.e., 7 Nos in Block-C and 3 Nos in Block-B which are closed system thereby controlling the odour nuisance while separation of mother liquors in the production blocks.
3. The industry has also provided primary condenser (with water circulation) and secondary condenser (with chilled brine circulation) and the final vent from the two distillation column was dipped in the ML's storage tanks to reduce solvent losses and thereby controlling the odour nuisance.
4. The industry has 4 Nos.of vertical solvent storage tanks for the storage of solvents viz., methanol – 20 Kl, Acetone – 20 Kl, Monochloro benzene – 20 Kl, Toluene – 20 Kl. The industry has connected the vents each of these storage tanks is beingconnected to the 4 Nos.of condensers (of 6 Sq.Mtrs capacity) to reduce the solvent losses from the storage tanks and thereby to control odour nuisance.
5. Earlier, the industry is using Chlorine in the manufacture of 5- Chloro Salicylic Acid (an intermediate stage (Stage -1) of niclosamide). At present the industry has stopped the manufacturing the above stage of the product in the premises and thereby Chlorine usage in the process to control the odour.
6. The industry is procuring 5- Chloro Salicylic Acid (an intermediate stage of niclosamide) from M/s. Dhari Chemicals, Gujarat and M/s. Galaxy Chemicals, Bellary, Karnataka State.
7. Earlier, the industry is having Common Stack for the 3 TPH & 4 TPH boilers. Now, the industry is not operating the 3 TPH boiler and also disconnected the duct from 3 TPH boiler to the common stack permanently on 01.06.2021.
8. The industry representative informed that they are planning to sell the 3 TPH boiler within a month's time.
9. The industry is not manufacturing any new products other than permitted in the Consent Order. However, the industry has carried out excess production in total (which include all the 4 products) of about 792.66 Kgs/day (average) as against the consented quantities of 660 Kgs/day (from July, 2020 to June, 2021) i.e., the industry has carried out 20.1% of excess production.
10. The industry is disposing the plastic liners, carboys and scrap waste regularly to M/s. Apex polymers, Visakhapatnam which is an authorized recycler.
11. The industry is operating two stage scrubbers for the scrubbing of process emissions from the Block –B & C. The industry has provided online pH meters for the scrubbers provided in Block - B & Block – C to monitor the scrubbing efficiency and these pH meters are provided with data logger system. During inspection, the pH of the scrubbing media for the Block- B is observed to be 9.85 and for the Block- C is 13.65.
12. There is no discharge of wastewater outside the industry premises.
13. The industry has provided online effluent monitoring system for the outlet of RO for monitoring pH, BOD, COD and TSS. During inspection, it was observed the online effluent monitoring system is indicating pH – 7.79; COD - 50.32 mg/ltr; BOD – 0 mg/ltr (BOD Analyzer is under repair); TSS -75.08 mg/lt. The industry has calibrated the online monitoring system on 15.03.2021 and the next due date for calibration of the system is on 15.09.2021.
14. The Stack and Ambient Air Quality Monitoring conducted within the industry's premises shows that the parameters viz., SPM, SO2 and NOx are within the stipulated standards.

15. The VOCs monitored within the industry premises show that the VOC values were in the range of 0.1 ppm to 4.4 ppm indicating that the characteristic odour of organic compounds in the industry's premises, which may be due to the solvent losses. The industry has to further reduce solvent losses by improving the efficiency of the solvent recovery systems.
16. The VOCs monitored in the nearby villages viz., Kodimi and Rachanapalli which areat an aerial distance of 0.9 KM and 1.9 KM respectively from the industry, show that the VOCs were within the Below Detectable Limit of 0.1 PPM.
17. The VOCs monitored in the premises of CRIT College, Rachanapalli (Complainant premises) at an aerial distance of 0.7 Km from the industry, show that the VOCs were within the Below Detectable Limit of 0.1 PPM.

WHEREAS the Board vide reference 12th cited, issued Show Cause Notice to the industry dated 01.07.2021 levying Environmental Compensation for Rs. 28,90,000/- and vide reference 13th cited, it was reported that Rs. 10,00,000/- vide DD number 049352 dated 20.07.2021 was paid as EC.

WHEREAS legal hearing was conducted before the External Advisory Committee (Task Force) of A.P. Pollution Control Board on 22.07.2021. The representative of the industry and EE RO Anantapur attended the meeting through VC. The committee observed that the Board has received many complaints from CMO office and Hon'ble MLA regarding air pollution problems created by the industry. The Board has issued stop production order on 16.06.2020 and later issued revocation of Stop Production order on 22.07.2020. A petition is pending before Hon'ble NGT vide 114/2020. The Board has issued notice to this unit for payment of EC for RS. 28,90,000/- for exceeding the consented production from 25.07.2020 to 19.06.2021.

After detailed review, the Committee decided to obtain commitment letter from the unit to pay balance amount of Rs. 18,90,000/- and hazardous waste disposal. It was also decided to issue the following directions to continuous operation of the industry. Accordingly, the Board hereby issue the following directions under Sec.33 (A) of Water (Prevention and Control of Pollution) Amendment Act, 1988 and under Sec.31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 to comply -

1. ***The industry shall continue to take all the necessary steps to reduce the odour nuisance.***
2. ***The industry shall not manufacture any un-consented products and shall not exceed the permitted quantity in any form.***
3. ***The industry shall comply with Board directions dt 18.05.2021.***
4. ***The industry shall pay balance EC within due dates as committed vide letter dated 20.07.2021.***

You are hereby directed to note that, should you violate any one of the directions mentioned above, your unit will be closed under Sec.33 (A) of Water (Prevention & Control of Pollution) Amendment Act, 1988 and Sec.31 (A) of Air (Prevention & Control of Pollution) Amendment Act, 1987 without any further notice, in the interest of Public Health and Environment.

This Order comes into effect from today i.e.,10.08.2021.

Sd/-

VIJAY KUMAR GSRKR IAS
Secretary To Government
MEMBER SECRETARY

To
M/s. Siflon Drugs,
Sy. No. 25/4,
Rachanapalli(V),
Anantapur District

Copy to:

1. The Joint Chief Environmental Engineer, A.P. Pollution Control Board, Zonal Office, Kurnool for information.
2. The Environmental Engineer, A.P. Pollution Control Board, Regional Office, Anantapur for information and necessary action.

// T.C.F.B.O. //

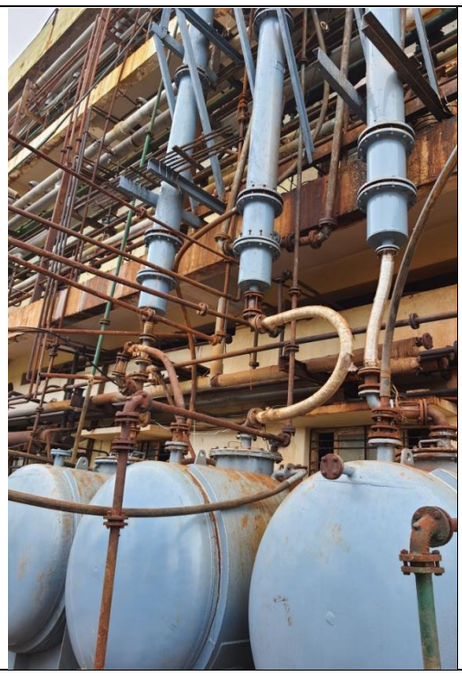
10/8/21

JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II

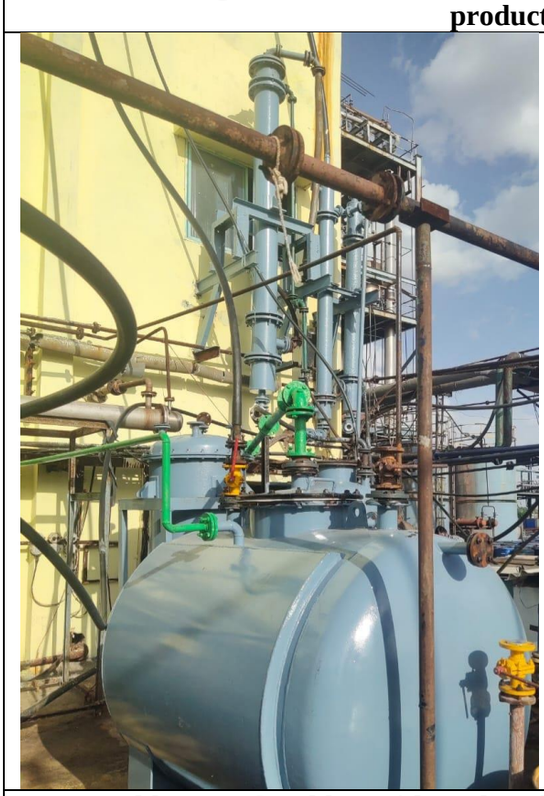
by speed P=SI

Annexure - 6

Photographs depicting the odour control measures taken by the industry



Double stage Scrubber with Jacketed receiver with water circulation provided at production Block – C.



Double stage Scrubber with Jacketed receiver with water circulation provided at production Block–B.

Online pH meter provided in Production Block -C

VOC meter between production Block – B and C

Solvent storage tanks provided with Condensers for the vents of the solvent storage tanks.

Replacement of centrifuges with Agitated Nutsche Filter cum Driers (ANFD) in production Block-C for reducing the solvent losses during mother liquors separation.

2 Nos.of Solvent distillation columns provided for solvent recovery.

Primary condensers with water circulation for the solvent distillation columns.

Secondary condensers with Chilled brine circulation for the solvent distillation columns.

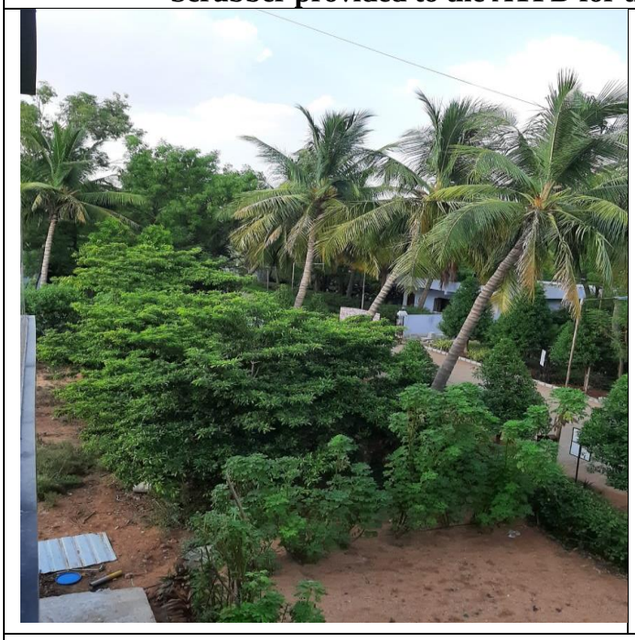
Tertiary condenser vent dipped in the mother liquors storage tank.

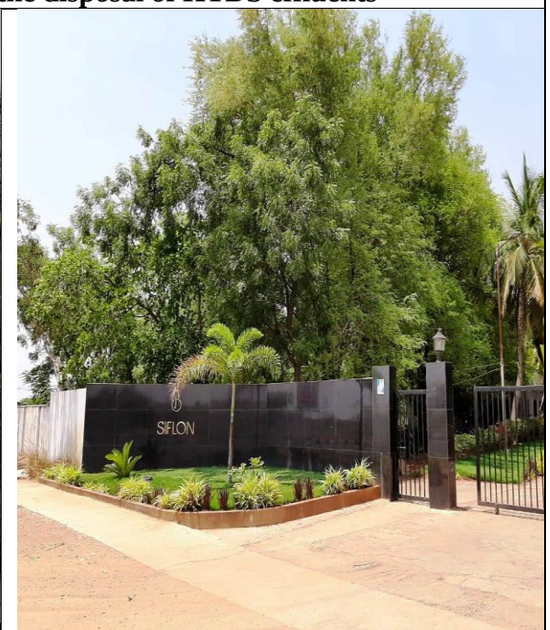
Complete closing of HTDS effluent storage tanks with asbestos sheet and GI sheets

Scrubber with Ducting system provided for the HTDS effluent storage tanks

Biological ETP covered with roof

Scrubber provided to the ATFD for the disposal of HTDS effluents





Green belt developed by the industry towards northern direction of the industry

ANDHRA PRADESH POLLUTION CONTROL BOARD

REGIONAL OFFICE, ANANTHAPURAMU

Plot No.15, D.No.4-2-740-15, BLT Villas, Tirumula Nagar, Tapovanam, Ananthapuramu - 515001

P. Usman Ali Khan
Environmental Engineer

Tele: 08554 226066
Email: roatp-ee1@appcb.gov.in

Lr.No.88-ATP/PCB/RO:ATP/2021 – 1862 **Date:12.03.2021**

To
The Managing Director,
M/s. Siflon Drugs, Rachanapalli (v),
Ananthapuramu District.

Sir,

Sub:- A.P. Pollution Control Board, Regional Office, Ananthapuramu – O.A.Nos.114/2020 and 180/2020 in the Hon'ble NGT, Principal Bench, New Delhi – Orders of the Hon'ble NGT enclosed – Action plan for reducing smell nuisance within the plant – Requested – Reg.

Ref:- Orders of the Hon'ble NGT dated 03.03.2021 in O.A.Nos.114/2020 and 180/2020.

*****

This is to inform you that P. Sreelakshmi and others of Rachanapalli (v), Ananthapuramu District petitioned the Hon'ble NGT, Principal Bench, New Delhi with regard to pollution caused and dangers posed by M/s. Siflon Drugs, Rachanapalli (v).

The Hon'ble NGT, Principal Bench, New Delhi registered the petition as O.A.No.180/2020.

It is also informed that St. Mark Educational Institution, Society Group of Institutions, Ananthapuramu also petitioned the Hon'ble NGT, Principal Bench, New Delhi regarding the pollution caused and dangers posed by M/s. Siflon Drugs, Rachanapalli (v).

The Hon'ble NGT, Principal Bench, New Delhi registered the petition as O.A.No.114/2020.

The Hon'ble NGT heard both the petitions on 03.03.2021 and passed an Order stating that remedial action be taken to control odour from the industry by utilizing latest technology for the purpose. The Hon'ble NGT also directed that a copy of the judgment may be marked to the concerned unit for its response, if any, before the next date. The next date of hearing is on 05.07.2021.

A copy of the Order of the Hon'ble NGT, Principal Bench, New Delhi dated 03.03.2021, is herewith enclosed for your information.

In this regard, you are informed that VOCs were recorded within the plant during the monitoring of the industry conducted by the Board's officials on 04.03.2021 and 05.03.2021, indicating that there was smell nuisance prevailing within the plant premises.

In view of the above, you are requested to furnish an action plan, if any, to completely eliminate the odour nuisance prevailing within the premises of the industry.

Yours sincerely

P. Usman Ali Khan
12/3/2021

ENVIRONMENTAL ENGINEER

SIFLON DRUGS

Mobile : +91-9391231477
Email: siflonaccts@rediffmail.com
siflon_drugs@rediffmail.com
Unit-2:siflonacctsatchutapuram@gmail.com
Mobile : +91-7569309365

Date 18-05-2021

To

The Environmental Engineer,
Andhra Pradesh Pollution Control Board,
Regional Office,
Anantapuramu – 515001

Respected Sir

Sub: Action Plan to be taken for reducing the slight smell nuisance pertaining within the plant premises – Reg.

Ref: 1. Letter issued by APPCB, RO, Anantapuramu, with Lr.No.88-ATP/PCB/RO: ATP/2021/1862
2. Orders of the Hon'ble NGT dated 03.03.2021 in O.A.Nos.114/2020 and 180/2020.

From the stop production order issued by Andhra Pradesh Pollution Control Board, the measures taken are as follows.

1. Provided online pH meters for both the scrubbers in B-Block and C-Block along with data logging facility.
2. Provided the online effluent quality monitoring system for measurement of pH, BOD, COD, TSS and connecting it to CPCB/APPCB websites.
3. Provided data logger for VOC meter installed in the industry.
4. Provided flow meters at the inlet and outlet of stripper, MEE concentrate, RO system, ATFD condensate with totalizers.
5. Provided tiled flooring, proper drains and leachate collection system in the entire MEE and Biological ETP area.
6. Covered the above ground level effluent storage tanks and the Biological ETP with roofs.
7. Dismantled below ground level effluent collection tank of B-Block and providing closed conveyance HDPE pipe line to the above ground level tanks at ETP area.
8. Provided separate water meters for assessing the exact quantity of water used for each of the different purposes and maintaining records.
9. Provided vent condensers for all the solvent storage tanks to mitigate the solvent loses from the solvent storage tanks.

However, there is only slight smell nuisance occasionally within the plant premises.

SIFLON DRUGS

Mobile : +91-9391231477
Email: siflonaccts@rediffmail.com
siflon_drugs@rediffmail.com
Unit-2:siflonacctsatchutapuram@gmail.com
Mobile : +91-7569309365

With reference to the above subject, we herewith furnish the action plan to be taken by the firm for reducing the smell nuisance within the plant premises., The firm has made the action plan with the following remedial actions.

1. The scrubbers provided in both B-Block and C-Block will be provided with the jacketed receivers to minimize the temperature in the scrubbing system to control the prevailing odour within the plant premises. However,we have already provided with double stage scrubbers with online pH meters and data logging.

2. The suspect of odour from the Effluent Treatment Plant.We have already provided scrubber to the Agitated Thin Film Drier. Further in addition to this, we will provide the scrubbing system to the High TDS effluent storage tanks and neutralization tanks, covering them completely and providing hoods and scrubbers. This will be completed before 15.06.2021.

Thanking you

For SIFLON DRUGS

M/S SIFLON DRUGS ANANTAPUR RACHANAPALLI

Authorized Signature

2. Data logger iLens_vx1446 is installed and completed software installation along with connectivity to CPCB and APPCB. BOD, COD, TSS and pH parameters are connected with RS485 communication and also shown data is uploading to both servers.
3. Training given about the analyzer to M/s Siflon Drugs Engineer's.

Login Credentials

Server	URL	User Name	Password
Trial Server			
CPCB	https://glens.glensserver.com/	MSD	Msd@12345
SPCB	http://aprtpms.ap.gov.in/	Siflon	Siflon@567
Local Server			

Note: Data transferring through trial CPCB is valid only for seven days, It is required that approval documents to be submitted within 7 days to CPCB if industry needs CPCB connectivity.

Device Details (if device is connected)

Device ID:	(iLens_vx1446)

Pending Points (If Any)

Customer Feedback (If Any)

1.
2.

Precautions to be taken

1. In order to avoid data breakage or data loss please provide 24*7 power supply to the analyzer and Data Acquisition Hardware system(DAS) by giving power supply from UPS etc.
2. Without the advice of GLens engineer don't change the USB's connected to the IoT device DAS (or) PC, as it results in configuration mismatch and data loss in PCB servers.
3. Provide proper Grounding at the place where Analyzers and GLens DAS installed.
4. If internet is provided through SIM, regularly check whether SIM is recharged for internet or not.
5. Industry should not switch off GLens IoT device DAS or Analyzers without giving prior information to PCB's, because it results in data loss.

Meeting Attendees with signature

M/s Siflon Drugs		M/s Knowledge Lens Private Limited	
Name	Signature	Name	Signature
Mr. S Suresh Kumar Mr. Sreenivasa Babu	C. Sreenivasa Babu 06/04/2016	Mr. Jerry George Mr. Litesh Kolte Mr. Perumal Subramani	

in-case of any issues please contact to our support number at: +91 9916001207

(Or) email us at: glens@knowledgelens.com

Minutes of Meeting between M/s Knowledge Lens Pvt. Ltd and M/s Siflon Drugs, Anantapur, Aandhra Pradesh

Date of Arrival to Site	Date of Leaving the Site	Location
06-07-2020	06-07-2020	Anantapur, AP

Meeting Attendees

M/s Siflon Drugs	M/s Knowledge Lens Private Limited
Mr. S Suresh Kumar Mr. Sreenivasa Babu	Mr. Jerry George Mr. Litesh Kolte Mr. Perumal Subramani

Materials Supplied

Description	Quantity
iLens Device	1
Huwai 4G Dongle	1
Power Adapter	1
SMPS 24 V Power Supply	1
Power Supply Cables	1

Pollution Control Board Connectivity

1. Industry Data to be connected to CPCB Cloud Server:	YES ☑	NO ☐
2. Industry Data to be connected to APPCB Server:	YES ☑	NO ☐

Document Received from Industry for CPCB Connectivity

1. Consent to Operate Copy	YES ☑	NO ☐
2. Industry is Registered in APPCB Server	YES ☑	NO ☐
3. Pre-Deployment Checklist	YES ✓	NO
4. CPCB Approval template	YES ☐	NO ☑
5. If Vendor change, does industry provided "Letter specimen for shifting of vendor" in Industry letter head	YES ☐	NO ☑

Various Modules installed

1. GLens Data Acquisition Software	YES ☑	NO ☐
2. GLens Client Services	YES ☑	NO ☐
3. GLens Central Server	YES ☐	NO ☑
4. GLens Display	YES ☐	NO ☑
5. GLens Remote Calibration	YES ☐	NO ☑

Scope of Work

1. M/s Knowledge Lens engineer's completed the installation and commissioning of Hemera L800 CETP Effluent Analyzer successfully in the M/s Siflon Drugs site location.

in-case of any issues please contact to our support number at: +91 9916001207

(Or) email us at: glens@knowledgelens.com

KnQwledge Lens

Date: 06-07-2020

WARRANTY CERTIFICATE

This is to certify that the item supplied by us against your Purchase Order No **V3-PO-2021-014** dated **29.06.2020** and our Delivery Challan No **DC/05/07/2020/1003** dated **06.07.2020** and Invoice No **GL/20-21/07/16** Dated **04-07-2020** is covered under warranty for period of one year from the date of invoice, against manufacturing defects only.

Failures due to flood, mishandling, electrical damages etc. will not be covered under warranty.

Device Id: ilens_vx1446

For Knowledge Lens Pvt Ltd

Authorized Signatory

Plot 74/A KEONICS, Electronic City Phase 1, Bangalore 560100
Ph: + 91 9916025302 | sales@knowledgelens.com | http://www.knowledgelens.com

KnQwledge

Certificate of Testing

Date: 04.07.20

Vendor	:	V3.
Customer	:	Sifion
Product	:	**iLens – V1**
Device id	:	ilens_vx1446.
Device Software Version	:	4.3.2
Device Utility Version	:	4.6

The Knowledge Lens Pvt. Ltd., hereby confirms that the above mentioned device is tested. The device is tested upon the following device components.

S.No.	Tested on	Status	Remarks
1	Power	Tested OK ✓	
2	Wi-Fi	Tested OK ✓	
3	LAN Port	Tested OK ✓	-
4	USB Ports	Tested OK ✓	-
5	Memory Card	Tested OK ✓	-
8	Device Online	Tested OK ✓	-

Tested By

Approved By

74/A ,Keonics, Hosur road, Electronic City - Phase 1, Bangalore 560100
Ph: + 91 9916025302 | sales@knowledgelens.com | http://www.knowledgelens.com

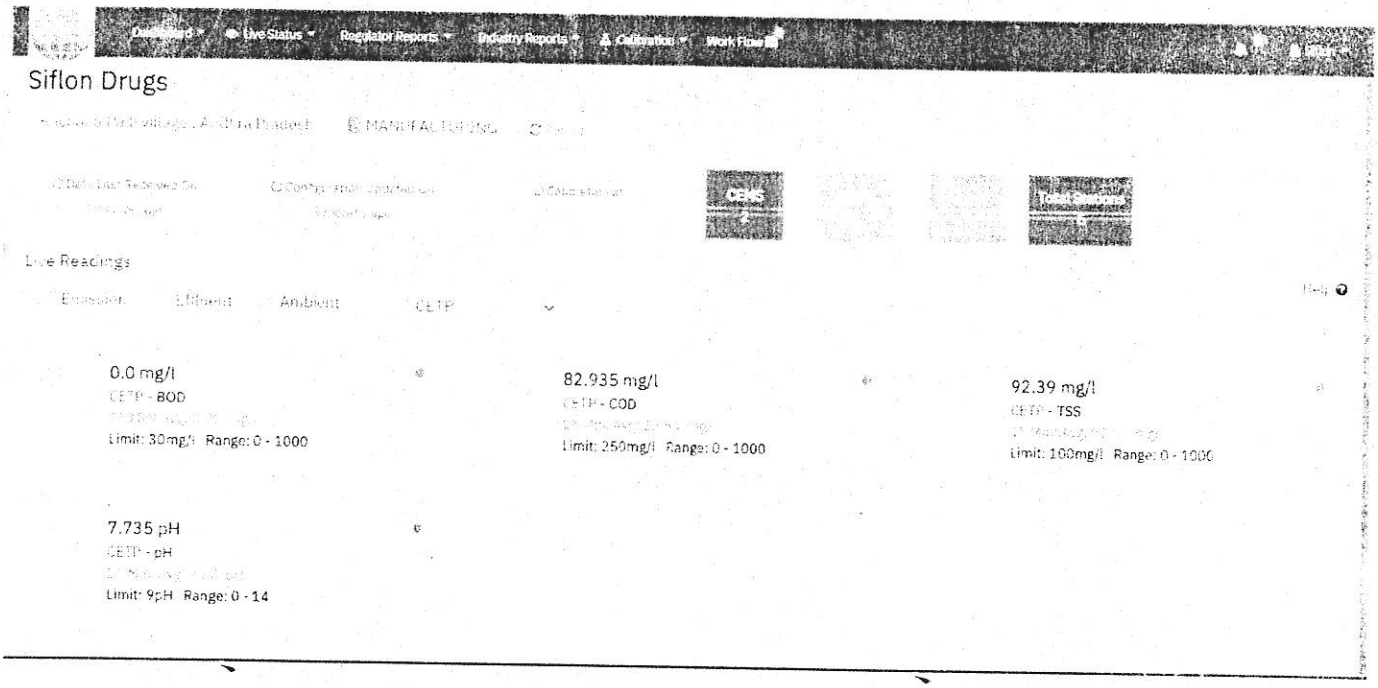
Minutes of Meeting between Knowledge Lens Pvt. Ltd and Siflon Drugs

Date of Arrival to Site	Date of Leaving the Site	Location
16-09-2020	16-09-2020	Andhra Pradesh

Site visit details:

1. Knowledge Lens engineers visited the site and installed the online COD, BOD, TSS& pH analyzer (Make: Hemera).
2. Calibrated pH for low level 4pH & high level 9 pH and verified the sample reading with 7pH solution and found to be matching. Demonstrated the calibration procedure to Mr. BV Narsimhulu
3. Observed the readings for raw water and ETP water and observed readings were varying and verified by Mr. BV Narsimhulu
4. The online COD, BOD, TSS & pH analyzer is commissioned and necessary precautions/ troubleshooting steps informed to site personnel.
5. Data is transmitting to APCB server and verified with customer.

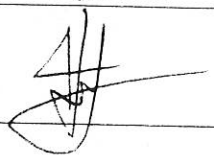
URL: http://appcb.glensserver.com/
User name: Siflon
Password : Siflon@567



In-case of any Issues please contact to our support number at: 8884311194/95

(Or) email us at: glens@knowledgelens.com

Meeting Attendees with signature

Siflon Drugs		Knowledge Lens Private Limited	
Name	Signature	Name	Signature
Mr. BV Narsimhulu	B.V Narasimhulu	Mr. Jerry George	

V3 AUTOMATION

Hemera Analyzer Testing Report

Distributor:							
Customer Company:		Siflon Drugs		Date:		16-03-2021	
Hemera Analyzer Temp Calibration data							
Temp Parameter		☐ Hold On		☑ Hold Off			
Label	Temp.	Unit	°C	IN2002-027A	2		
	☑ PT100		☐ Ph		☐ DO		
Temp Type of connection							
	☐ 2-wire / 4-wire		☑ 3-wire				
Temp Channel Number							
	☑ n°1		☐ n°2		☐ n°3		
Temp Linearisation		☐ Hold On		☑ Off			
a	0	b	1	c	0		
Hemera Analyzer Temp Communication							
4-20mA output		☐ On		☑ Off			
Channel	0	Range	-				
Relay		☐ On		☑ Off			
Channel	-	Low	-	High	-		
RS485 - Modbus Slave		☑ On		☐ Off			
Component address	10	Slave Id	0	Baud rate	0	Data bits	8
Parity	None	Stop bits	1				
Screen shutdown		☑ On		☐ Off			
Delay (minutes)	6						

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature Date: 16-03-2021

V3 AUTOMATION

Hemera Analyzer Testing Report

Distributor:					Date:		16-03-2021				
Customer Company:		Siflon Drugs									
Hemera Analyzer Timing											
Timing											
Measurement Freq.		1	Unit	Min	☐ ON	☑ Off					
Cleaning Freq.		12.8	Unit	Hour	☐ ON	☑ Off	☐ Zeroing activation				
Chronogram (Zeroing)											
Chronogram (Zeroing)											
Description		Zero	ITO(I)								
Time (s)											
Digital output											
Air pump											
Chronogram (Sampling)											
Description	Cleaning	Ito	Sample	Buffer	Meas.(I)	ITS(I)	Purge				
Time (s)	30	16	10	0	0	16	0				
Digital output											
Sample pump			X								
Cleaning pump	X										

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature Date: 16-03-2021

V3 AUTOMATION

VER 20170927 - Hemera Analyzer Testing Report

Hemera Analyzer Testing Report

Distributor:							
Customer Company:		Siflon Drugs		Date:		16-03-2021	
Hemera Analyzer TSS parameter							
TSS Parameters		☐ Hold on		☑ Hold off			
Label	TSS	Range	0-1000	IN2002-027A	mg/L	Digits	2
TSS Linearization		☑ Hold on		☐ Hold off			
a	0	b	1	c	0		
TSS FT		☐ Hold on		☑ Hold off			
F	0.4	W	3	λ	188		
TSS configuration							
Abs coef.	100	Lamp Idx	1	λ1	290	Δ1	2
T°C coef.	1	T°C ref.	20	λ2	530	Δ2	2
TSS signal settings		☐ Floating average ON		☑ Floating average OFF			
Spectra average	4	Starting point	223.40	Abs Zoom	10000	FloatAvg depth	2
Light integration	11	Resolution	0.616	Light delay	50	Light duration	10
Hemera Analyzer TSS Communication							
4-20mA output		☑ On		☐ Off			
Channel	1	Range	0-1000				
Relay		☐ On		☑ Off			
Channel	-	Low	-	High	-		
RS485 - Modbus Slave		☑ On		☐ Off			
Component addres	20	Slave Id	0	Baud rate	0	Data bits	8
Parity	None	Stop bits	0				
Screen shutdown		☐ On		☑ Off			
Delay (minutes)	5						

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature Date: 16-03-2021

V3 AUTOMATION

Hemera Analyzer Testing Report

Distributor:							
Customer Company:		Sifion Drugs		Date:		16-03-2021	
Hemera Analyzer BOD parameter							
BOD Parameters		☐ Hold on		☑ Hold off			
Label	BOD	Range	0-1000	IN2002-027A	mg/L	Digits	2
BOD Linearisation		☐ Hold on		☑ Hold off			
a	0	b	1	c	0		
BOD FT		☐ Hold on		☑ Hold off			
F	0.1	W	3	λ	190		
BOD configuration							
Abs coef.	100	Lamp Idx	1	λ1	236	Δ1	2
T°C coef.	1	T°C ref.	20	λ2	290	Δ2	2
BOD signal settings		☐ Floating average ON		☑ Floating average OFF			
Spectra average	4	Starting point	223.40	Abs Zoom	10000	FloatAvg depth	2
Light integration	11	Resolution	0.616	Light delay	50	Light duration	10
Hemera Analyzer BOD Communication							
4-20mA output		☑ On		☐ Off			
Channel	1	Range	0-1000				
Relay		☐ On		☑ Off			
Channel	-	Low	-	High	-		
RS485 - Modbus Slave		☑ On		☐ Off			
Component addres	25	Slave Id	0	Baud rate	0	Data bits	8
Parity	None	Stop bits	0				
Screen shutdown		☐ On		☑ Off			
Delay (minutes)	5						

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature Date: 16-03-2021

V3 AUTOMATION

VER 20170927 - Hemera Analyzer Testing Report

Hemera Analyzer Testing Report

Distributor:							
Customer Company:		Siflon Drugs		Date:		16-03-2021	
Hemera Analyzer COD parameter							
COD Parameters		☐ Hold on		☑ Hold off			
Label	COD	Range	0-1000	IN2002-027A	mg/L	Digits	2
COD Linearisation		☑ Hold on		☐ Hold off			
a	0	b	1	c	0		
COD FT		☐ Hold on		☑ Hold off			
F	0.1	W	3	λ	190		
COD configuration							
Abs coef.	100	Lamp Idx	1	λ1	236	Δ1	2
T°C coef.	1	T°C ref.	20	λ2	530	Δ2	2
COD signal settings		☐ Floating average ON		☑ Floating average OFF			
Spectra average	4	Starting point	223.40	Abs Zoom	10000	FloatAvg depth	2
Light integration	11	Resolution	0.616	Light delay	55	Light duration	12
Hemera Analyzer COD Communication							
4-20mA output		☑ On		☐ Off			
Channel	1	Range	0-1000				
Relay		☐ On		☑ Off			
Channel	-	Low	-	High	-		
RS485 - Modbus Slave		☑ On		☐ Off			
Component addres	30	Slave Id	0	Baud rate	0	Data bits	8
Parity	None	Stop bits	0				
Screen shutdown		☐ On		☑ Off			
Delay (minutes)	5						

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature ate: 16-03-2021

V3 AUTOMATION

VER 20170927 - Hemera Analyzer Testing Report

Hemera Analyzer Testing Report

Distributor:					
Customer Company:	Siflon Drugs	Date:	16-03-2021		
Equipment: (Please tick and state model and serial number)	Analyzer				
	Model Number:	L600			
	Serial Number:	IN2002-027A	Software Version:	C10.00.00	
Basic information of Analyzer	☐ H2S	☐ Ammonia	☑ pH		
	☐ Oil in water	☑ TSS(Total suspended solid)	☐ DO		
	☐ Chlorine	☑ COD(Chemical Oxygen Demand)			
	☑ Others: BOD				
Checking list of Analyzer	☐ Keys	Power supply cable	☑ CE board		
	☑ Brackets	Screws of brackets	☑ Stickers		
	☑ Pictures	Certifications	☐ Protect stripping pot		
	☐ Others:				

Hemera Analyzer settings

Settings I							
Gas lamp index		Allow abs	0	IS Start point	226	IS board version	B
Liquid lamp idx		Zero cycle alone	1	IS nb pixel	256	IS ADC mode	1
Settings II							
Allow dble meas.	0	H2S with pH	0	Allow multiplex.	0		
Dble meas. G/L	0	Auto calib mode	0	Modbus Master	0		
Settings III							
Allow USB store	1	Cleaning/Zeroing	0				
Allow SD store	0	Digits after"."	2				

Additional Remarks	Check done by V3:
The Instruments Calibration/Testing is done with Reference to Lab Samples and found inline	Authorized Signature Date: 16-03-2021